SALAM INDIA

3513499    24/03/2017
NEETU MATTA
38, KATRA ISHWAR BHAWAN, KHARI BAWLI, DELHI-110006
An Indian National

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Proposed to be Used
DELHI
WALNUTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIA SEPARATELY.
SINTEX
3806496  16/04/2018
SINTEX-BAPL LIMITED
Kalol N.G. 382721 Dist. Gandhinagar, Gujarat
Public Limited Company
Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since :01/01/1986
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
JAIN FRESH
3841150 23/05/2018
MANOJ KUMAR JAIN TRADING AS : SUNIL INDUSTRIES
CHETAK PARK, BAZARIYA, OPP. OLD TRUCK UNION, SAWAI MADHOPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/08/1995
AHMEDABAD
EDIBLE OIL.
3881447  07/07/2018
ARUNKUMAR HANUMANPRASAD AGARWAL
53, Shivam Society Chandola Canal Road, Bhaduat Nagar Maninagar, Ahmedabad, Gujarat-380008, India
Individual

Address for service in India/Attorney address:
MADHU KOTWANI
B-109, TITANIUM CITY CENTER, OPP. SACHIN TOWER, ANANDNAGAR ROAD, AHMEDABAD - 380 015 - GUJARAT

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
KABIRA COLD PRESS
3962811  03/10/2018
MANISHANKAR OILS PVT.LTD
F-82, RIICO INDUSTRIAL AREA, JETPURA, JAIPUR (RAJ.)-303704
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :05/03/1998
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
3967807    09/10/2018
RAJNI SABHARWAL TRADING AS R. S FOODS
BG 6, 201/A, ROOM NO.3, PASCHIM VIHAR, NEW DELHI-110063
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Milk and milk products, Milkshakes, Soy milk, Milk curd, Milk powder, Milk drinks, Rice milk, Condensed milk, Oat milk, Organic milk, Milk beverages, milk predominating, Protein milk, Paneer (Milk Product), Prostokvasha [soured milk], Desserts made from milk products, Food preparations predominantly of milk, Dairy products based on milk substitutes, Dairy puddings, Dairy desserts, Dairy spreads, Quark [dairy product], Cream [dairy products], Artificial cream [dairy product substitutes], Whiteners [dairy] for beverages, Desi Ghee or Butter (Chocolate nut -),
3972938  13/10/2018
GUILTFREE INDUSTRIES LIMITED
31, NETAJI SUBHAS ROAD, DUNCAN HOUSE, 1ST FLOOR, KOLKATA- 700001.
Body Incorporated

Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
3972937

KOLKATA
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES INCLUDING PREPARATION MADE OF FOX NUTS / LOTUS SEED (MAKHANA) AND OTHER NUT AND SEED - BASED SNACKS, SOY-BASED SNACKS, TOFU BASED SNACKS, POTATO SNACKS AND OTHER VEGETABLE-BASED SNACK, KHAKHRA, CANDIED FRUIT SNACKS; MEAT, FISH, POULTRY AND GAME INCLUDING MEAT-BASED SNACK, MEAT EXTRACTS; JELLIES, JAMS, FRUIT SAUCES INCLUDING PICKLE; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
CHAWAN BAHAR ROSE POWDER

3983230   25/10/2018
ANIL KUMAR GUPTA
95/16, C.S. HATA, PARADE, KANPUR, UTTAR PRADESH
ANIL & CO., A Sole Proprietorship Firm
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Used Since :01/05/2015
DELHI
VEGETABLE POWDER, FRUIT POWDER AND PAN FLAVOURING MATERIAL
SURECRISP

Priority claimed from 12/10/2018; Application No. : 1924918 ;Canada
3985956   29/10/2018
MCCAIN FOODS LIMITED
8800 Main Street, Florenceville-Bristol, NEW BRUNSWICK, E7L 1B2, Canada

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Potatoes and potato products namely, baked, roasted, fried, French fried, battered, extruded, packaged and frozen potatoes, mashed, dried, instant mashed potatoes, and chilled potatoes, processed potato specialties, namely, potato wedges, diced hashbrowns, hashbrown patties, lattice-cut chips, potato patties, diced potato cubes, potato puffs, potato skins and shells, stuffed potato skins and shells, potato croquettes, instant potato flakes, mashed potato mix, potato pancakes, hash browns, onion rings, breaded and battered onion rings; snack foods, appetizers; fresh (pre-cut), frozen, chilled, dehydrated, battered and/or processed fruits and vegetables; frozen prepared meals, prepared meals and entrees.
RAGHAV
3986196 29/10/2018
NARESH KUMAR MITTAL (SOLE PROPRIETOR) M/S. JMD DRY FRUIT
K-13, 3RD FLOOR, CORONATION BUILDING, FATEHPURI, DELHI-110006
A Sole Proprietorship Firm
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Proposed to be Used
DELHI
DRY FRUITS
3989102 31/10/2018

M. D. TEA INDUSTRIES PVT. LTD.
58-A, KALIA COLONY, JALANDHAR - PB
A Company Duly incorporated under the Indian Company Law.

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
EDIBLE OILS INCLUDING MUSTARD OILS, REFINED OILS, TILL OILS, TORIA OILS, COTTON SEED OILS, VEGETABLE OILS, HYDROGENERATED OILS, OLIVE OIL, SOYA OILS AND COCOUNT OILS; GHEE, VEGITABLE FATS FOR FOOD & EDIBLE FATS; PULSES PRESERVED, PROCESSED PULSES, PULSES DRIED, TINNED PULSES, PULSES CANNED, DRIED PULSES
SARA
3992105  05/11/2018
ASLAM HASHAMBHAI TAMBOLI, IBRAHIM HASHAMBHAI TAMBOLI
trading as ;HIRA ENTERPRISES
37-A, RAJASPURA PETH, SATARA-415002, MAHARASHTRA, INDIA
REGISTERED PARTNERSHIP FIRM

Proposed to be Used

MUMBAI

PROCESSED FRUITS, FUNGI AND VEGETABLE (INCLUDING NUTS AND PULSES; PROCESSED BETEL NUTS;
VEGETABLE CHIPS AND FRUIT CHIPS.
3998450  15/11/2018
DEEPAK KOTHARI TRADING AS M/S R.K.PRODUCTS
47/53,OLD GENERAL GANJ, KANPUR-208001
INDIVIDUAL
Address for service in India/Attorney address:
THEKOTTAY
OFFICE NO.406,FOURTH FLOOR,KAN CHAMBER, 14/113,CIVIL LINES,KANPUR-208001
Used Since :02/06/2012
DELHI
PAN MASALA
3998479  15/11/2018
DEEPAK KOTHARI TRADING AS R.K.PRODUCTS
47/53,OLD GENERAL GANJ,KANPUR-208001
INDIVIDUAL
Address for service in India/Attorney address:
THEKOTTAY
OFFICE NO.406,FOURTH FLOOR,KAN CHAMBER, 14/113,CIVIL LINES,KANPUR-208001
Used Since :02/06/2012
DELHI
PAN MASALA
3998486  15/11/2018
DEEPAK KOTHARI TRADING AS R.K.PRODUCTS
47/53, OLD GENERAL GANJ, KANPUR
INDIVIDUAL
Address for service in India/Attorney address:
THEKOTTAY
OFFICE NO.406, FOURTH FLOOR, KAN CHAMBER, 14/113, CIVIL LINES, KANPUR-208001
Used Since: 20/07/2012
DELHI
PAN MASALA
3998500  15/11/2018
DEEPAK KOTHARI TRADING AS R.K.PRODUCTS
47/53,OLD GENERAL GANJ,KANPUR-208001
INDIVIDUAL
Address for service in India/Attorney address:
THEKOTTAY
OFFICE NO.406,FOURTH FLOOR,KAN CHAMBER, 14/113,CIVIL LINES,KANPUR-208001
Used Since :20/07/2012
DELHI
PAN MASALA
3999391 16/11/2018
Viacom International Inc.
1515 Broadway, New York, New York 10036, U.S.A.
a company incorporated under the laws of Delaware, U.S.A.

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED, AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; FLAVORED AND SWEETENED GELATINS.
Akg Bandhan Gold
4000156    16/11/2018
AMIT KUMAR GUPTA
BAHADUR GANG, GALLA MANDI, SHAHJANPUR, U.P. - 242001
PROPRIETORSHIP
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
DELHI
edible oil
M!LF - Man! Loves Food

4000672   17/11/2018

M/S. BENNET & BERNARD GASTRONOMY HOSPITALITY PVT LTD.

2nd Floor, Mathias House, Campal, Panaji Goa – 43001.

Director

Address for service in India/Agents address:

H. P. ASSOCIATES

138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used

MUMBAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
ARPIT OMAR
trading as SHREE TRADERS
C-471, BARRA-8, KANPUR U.P.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
RAVI PRAKASH AGGARWAL
ROOM NO. 17-B PT. BABU LAL MISHRA ADHIVAKTA BHAWAN CIVIL COURT, KANPUR 208001
Used Since :09/01/2018

DELHI
Meat, Fish, Poultry and game; Meat Extracts; Preserved, Dried and Cooked Fruits And Vegetables; Jellies, Jams, Eggs.
Milk and Milk Products; Edible Oils and Fats. for sale in the State of Uttar Pradesh only.
BABA SNACKS CORNER

4003792  21/11/2018

BABA SNACKS CORNER
52, Belview Bldg, Shop No.2, LJ Road 2nd Cross Road, Mumbai, Maharashtra- 400016

Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Milk and Milk Products

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
4003793  21/11/2018

BABA SNACKS CORNER
52, Belview Bldg, Shop No.2, LJ Road 2nd Cross Road, Mumbai, Maharashtra- 400016
Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Milk and Milk Products
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
MUKUTGOLD

4007510  26/11/2018
AJITABH KUMAR & PANKAJ KUMAR
STATION ROAD, SATNAM COLONY, BEHIND PUNJAB REST HOUSE, GAYA BIHAR - 823001
JOINT APPLICANT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
4008216   26/11/2018
M/S. JMD ENTERPRISES
143, AHATA GARIB DASS, RAILWAY ROAD, GHAZIABAD-201001
Partnership Firm
Address for service in India/Attorney address:
GARG & ASSOCIATES
E-205 GREATER KAILASH PART-II NEW DELHI-110048
Used Since : 15/10/2018
DELI
Edible Oils, Namely Sunflower Oil, Cooking Oils Olive Oil, Extra Virgin Oil, Coconut Oil, Cottonseeds Oils, Corn Oil,
Groundnut Oil, Sesame Oil, Vegetable Oil Including Canola Oil, Mustered Oil, Palm Oils, Refined Oil, Vanaspati Oil, Peanut
Oil, Processed Edible Pumpkin Seed Oil, Sesame Oil, Soybean Oil; Cheeses, Butter And Ghee, Milk And Milk Products;
Frozen Fruits & Vegetables, Canned Fruits And Vegetables; Diary Products
CHENAB IMPEX PVT. LTD.
J-1A, ANSA INDUSTRIAL ESTATE, SAKIVIHAR ROAD, SAKINAKA, MUMBAI- 400072, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, PICKLES
MILK DELITE STARTUP MORNING

4008525  27/11/2018
MR. SHARAD KISHORE RAIZADA TRADING AS S. R. DAIRY.
B-2, PART-IL, FIRST FLOOR EWS, RAM PRASTHA COLONY, GHAZIABAD, U.P.-201011.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
1275270

DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
SM FOODS
4009467  27/11/2018
SUMIT KUMAR
WARD NO. 5, MAHKDUMPUR, MARWA, KATIHAR, BIHAR - 854104
Individual
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.
Proposed to be Used
KOLKATA
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Milk and milk products; Oils and fats for food; Dried fruits included in Class 29.
PANCHTATVA

4009986  28/11/2018
PANKAJ KAUSHIK
B-2001, GREAT VALUE SHARNAM, SECTOR-107, NOIDA, U.P.-201304
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELI

PROCESSED, PRESERVED AND/ OR DRIED LENTILS, PEAS AND BEANS, INCLUDING YELLOW SPLIT PEAS, MUNG BEANS, BLACK GRAM, GARBANZO BEANS, CHICKPEA, RED LENTIL, PIGEON PEA, BLACK EYED PEAS, AZUKI BEANS, KIDNEY BEANS, MIX DAL AND PANCHRATNA DAL.
4010604   28/11/2018
DIKSHA DAIRY PRIVATE LIMITED
B-122, FIRST FLOOR, REGENCY PLAZA, BUILDING NO.1, SHANTINAGAR, ULHASNAGAR, THANE-421003,
MAHARASHTRA-INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA
Used Since :06/09/2018

MUMBAI
MILK AND MILK PRODUCTS
4011956  29/11/2018
YEWALE FOOD PRODUCTS
S. NO. 58, SHIVKAILAS BUILDING, GOKUL NAGAR, KATRAJ- KONDHWA ROAD, KONDHWA BUDRUK, PUNE - 411046
PARTNERSHIP

Address for service in India/Attorney address:
MADAMSER & CO
MADAMSER & CO. FLAT NO. E (GF), SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001
Used Since :16/08/2018

MUMBAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS
ARSHAD HUSSAIN KHAN, TRADING AS: KHUSHI ENTERPRISES
CHAR HAZAR, MANER, PATNA - 801108, BIHAR, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.
Used Since: 01/10/2018
KOLKATA
MUSTARD OIL
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
A-JINDGI
4014800  01/12/2018
BINDESH KUMAR SHARMA TRADING AS M/S MAA KAILA DEVI TRADING COMPANY
SECTOR 6, PLOT NO. 280, VIDHYADHAR NAGAR, JAIPUR - 302 039 (RAJASTHAN) INDIA.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since : 29/11/2018
AHMEDABAD
MILK AND DAIRY PRODUCTS (GHEE, BUTTER).
Proposed to be Used

DELHI
MILK, MILK POWDER, MILK PROTIQUE, MILK CREAM, BUTTER, LASSI, CHACH, CURD, MILK AND MILK POWDER PREPARATIONS
MOUNTAIN GOLD

4015974  03/12/2018
WFF MANUFACTURER AND MARKETING PRIVATE LIMITED
MUNSHI NAGAR PILIBHIT BYPASS ROAD BAREILLY
A LIMITED COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT 2013

Address for service in India/Attorney address:
TSIP WORLDWIDE
676, Near: Harmilap Mandir, Janakpuri, Bareilly, Uttar Pradesh, PIN – 243122

Proposed to be Used
DELHI
Preserved, Frozen, Dried and Cooked Fruits and Vegetables
Trade Marks Journal No: 1962, 24/08/2020

Class 29

4017457 05/12/2018
SAHAB RAM S/O KALURAM BIJARNAYA
WARD NO-13, BIJARNIYA BOOK STORE, RAWATSAR, HANUMANGARH, 335524
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats in class 29
D. MAHAJAN STORE

4021085  07/12/2018
DEEPAK GUPTA PROPRIETOR OF D. MAHAJAN STORE
SHOP NO. 188-189, NEW GHANTA GHAR MARKET, NEAR GOLDEN TEMPLE, AMRITSAR, PUNJAB  143001

Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Dried fruit and vegetables
4021318  08/12/2018
VLIJENDER SINGH
NEAR SANGWAN SOAP INDUSTRIES, VILLAGE KUBJA NAGAR, JHO JHU BADHRA ROAD TEH BADHRA DISTT. CHARKHI DADRI -127310
individual
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS. DESI GHEE, REFINED OIL
MEATCRAFT

4023445   11/12/2018
VIJAY KUMAR
HOUSE NO-33, BLOCK-6B, SINGLE STOREY, RAMESH NAGAR, DELHI-110015
MANUFACTURERS AND MERCHANTS
Used Since : 25/11/2014
DELHI
MEAT, FISH, POULTRY, MEAT EXTRACTS, MEAT PRODUCTS; EGGS; AND RELATED GOODS COVERED IN CLASS 29
TEZ SHREE MAADHUKANT

4025093  13/12/2018
SHALINI GOEL TRADING AS (ASHYA UDYOG & TRADING COMPANY)
KHASRA NO. 143, GALI NO.8, GURUDWARA ROAD, SIRASPUR, DELHI-110042
PROPRIETORSHIP
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since: 17/02/2017
DELHI
EDIBLE OIL, MUSTARD OIL AND FATS, VANASPATI GHEE AND SIMILAR OILS AS INCLUDED IN CLASS 29
AGRO JUNCTION INDIA PRIVATE LIMITED
C-27, M.I.A. 1st PHASE, BASNI, JODHPUR-342001(RAJASTHAN) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :09/05/2016

AHMEDABAD
DRIED AND COOKED FRUITS, VEGETABLES, PRESERVED PULSES, JELLIES, JAMS, MILK AND MILK PRODUCTS,
EDIBLE OILS AND FATS WHICH ARE INCLUDED IN CLASS 29
4028055  15/12/2018
S. HARPREEET SINGH TRADING AS H.S FOOD PRODUCTS
3807, STREET NO. 6, HARGOBIND PURA, LUDHIANA-141001 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Peanut Butter & Peanut Paste Spreads.
4028286  15/12/2018  
MUSTAFA SALMAN SURTI TRADING AS LAZEEZO FOOD AND BEVERAGES  
A-35, Prince Colony, Shahjahanabad, Bhopal, Madhya Pradesh -462001  
proprietor  
Address for service in India/Attorney address:  
SHAIKH BAKHTIYAR ADVOCATE  
545, 6A, NEAR ISHLAH MASJID ZAKHIR NAGAR, OKHLA NEW DELHI-110025  
Used Since :09/01/2017  
DELHI  
“meat, fish, Fried meat, Fried Chicken, meat extracts; preserved, frozen, dried and cooked fruits and vegetables”
4029528    17/12/2018
SUBHAM ARYA
FCA-358, PURVI CHAWLA COLONY, BALLABGARH, FARIDABAD - 121 004
Single Firm
Address for service in India/Attorney address:
NEHA GUPTA
M-57, SHYAM NAGAR, KHYALA ROAD, NEW DELHI - 110018
Used Since :01/04/2017
DELHI
EDIBLE OIL AND MUSTARD OIL AS PER CLASS – 29.
MR. GAURAV ASHRA trading as ABSOLUTE DIVINE
B-866, NEW FRUIT MARKET, AZADPUR, DELHI-110033
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
RAJAT JAIN
68, Jyoti apartments. parwana road, pitampura, new delhi-110034
Used Since :12/12/2018
DELHI
CHICKEN, CHICKEN PIECES, CHICKEN NUGGETS, CHICKEN SALAD COOKED CHICKEN, CHICKEN MOUSS, CHICKEN CROQUETTES, FROZEN AND FRESH CHICKEN, MUTTON SLICES, CHICKEN SAUSAGES, BURGERS, CHICKEN BALLS, ROAST CHICKEN, TERIYAKI CHICKEN, PULLED CHICKEN, PRAWNS, VEGETABLE BURGERS, VEGETABLE PATE, VEGETABLE SALADS, PREPARED VEGETABLE PRODUCTS, VEGETABLE BASED SNACK FOODS ETC. INCLUDED IN CLASS-29.
4430792  05/02/2020
P.K. AGRI LINK PVT LTD
trading as ;P.K. AGRI LINK PVT LTD
ISWARPUR, P.O - AHMEDPUR, PIN- 731201, DIST - BIRBHUM, WEST BENGAL
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
JP TRADE MARK SERVICES
"APARNA BUSINESS CENTRE",5,CLIVE HOUSE (STRAND ROAD),ROOM NO.C-3,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :02/11/2019
KOLKATA
EDIBLE OIL.
4448264  20/02/2020
DIPAK INDUSTRIES
VERAVAL ROAD, KESHOD,JUNAGADH,
NO
DIPAK INDUSTRIES
VERAVAL ROAD, KESHOD,JUNAGADH,
YES
DIPAK INDUSTRIES
VERAVAL ROAD, KESHOD,JUNAGADH,
NO
DIPAK INDUSTRIES
VERAVAL ROAD, KESHOD,JUNAGADH,
NO

Address for service in India/Attorney address:
SANJAY K PANSURIYA
401,4th floor, sambhav complex,satyam party plot,
AHMEDABAD
GROUNDNUT OIL
4458372    29/02/2020
PROYOUNG HEALTH SCIENCES PRIVATE LIMITED
T.F#8, 3rd Floor, H.No. 8-2-293/82/A/235-A Plot No.235A, R. No.36, Shaikpet Village, Jubilee Hills, Hyderabad, Telangana- 500033, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :27/07/2019
CHENNAI
Vitamin D Milk; Vitamin D-Enriched Milk; Coffee Creamer; Milk Beverages Flavoured With Coffee; Milk Beverages Flavoured With Coffee; Milk; Dairy-Based Beverages; Almond Milk-Based Beverages; Frozen Berries; Coffee Creamer; Frozen Fruits; Frozen Seafood; Frozen French Fries; Frozen Fruits And Vegetables; Frozen Bamboo Shoots; Quick-Frozen Vegetables; Frozen Meat; Frozen, Preserved, Dried And Cooked Fruits And Vegetables; Jams; Sausages; Pickles; Milk Beverages Flavoured With Coffee, Cocoa, Chocolate Or Tea; Milk- Based Milk Tea; Spiced Cashews; Spiced Almonds; Spiced Peanuts; Potato Snacks; Potato Snack Foods; Pickles; Crystallised Ginger; Garlic Paste; Cooking Oil; Olive Oil; Edible Oil; Milk; Flavoured Milk; Milk Curd; Cheese; Paneer (Milk Product); Butter; Buttermilk; Butter cream; Nut Butter; Almond Milk; Almonds, Processed; Almonds, Prepared; Pulses, Preserved; Processed Pulses; Pulses, Dried; Processed Fruits, Fungi And Vegetables (Including Nuts And Pulses); Vegetable Juices For Cooking; Extracts Of Vegetables [Juices] For Cooking; Yogurt Drinks, Pre-Cooked Curry Dishes
CR

4459268   02/03/2020

SAROJ KUMAR THAKUR
B2/53A, Sewak Park, Uttam Nagar, Delhi – 110 059

Proprietor

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
DELHI
Dry fruits & Nuts.
4462600  04/03/2020
ASHOK KUMAR CHOU DHURY
Sainthia-Suri Road, P.O.-Sainthia, Dist-Birbhum, West Bengal-731234.
TRADING AS ASHOK KUMAR CHOU DHURY (SINGLE FIRM).

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/05/2010

KOLKATA
EDIBLE OIL, RICE BRAN OIL, REFINE OIL (SUN FLOUR), PALM OIL, TISI OIL & COCONUT OIL.

subject to the mark should be use as represented
NINO

4464685  06/03/2020

63IDEAS INFOLABS PRIVATE LIMITED
Vaishnavi Signature, Ninth Floor, 78/9 Outer Ring Road, Bellandur Village, Varthur Hobli, Bangalore 560103
Wholesale Traders of Agricultural Produces (B to B)
Registered

Proposed to be Used

CHENNAI
Meat, Fish, Poultry, Egg and Milk Products
MAITY POULTRIES PRIVATE LIMITED
1/40, RABINDRA NAGAR, MIDNAPORE, DIST. PASCHIM MEDINIPORE, PIN-721101, WEST BENGAL, INDIA

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Used Since: 16/09/2016

KOLKATA
POULTRY EXTRACTS, FRESH POUlTRY MEAT, MEAT, POULTRY AND GAME, POULTRY, NOT LIVE, POULTRY EGGS AND EGG PRODUCTS, MEAT, FISH, POULTRY AND GAME, CHILLED FOODS CONSISTING PREDOMINANTLY OF POULTRY, PACKAGED MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, SNACKS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, PREPARED MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, FROZEN MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, ENTRÉES CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, DESSERTS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, PRE-PACKAGED DINNERS CONSISTING PRIMARILY OF POULTRY
4466390 07/03/2020
MAITY POULTRIES PRIVATE LIMITED
1/40, RABINDRA NAGAR, MIDNAPORE, DIST. PASCHIM MEDINIPORE, PIN-721101, WEST BENGAL, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Used Since :16/09/2016
KOLKATA
POULTRY EXTRACTS, FRESH POULTRY MEAT, MEAT, POULTRY AND GAME, POULTRY, NOT LIVE, POULTRY EGGS
AND EGG PRODUCTS, MEAT, FISH, POULTRY AND GAME, CHILLED FOODS CONSISTING PREDOMINANTLY OF
POULTRY, PACKAGED MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, SNACKS
CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, PREPARED MEALS CONSISTING PRIMARILY OF
MEAT, FISH, POULTRY OR VEGETABLES, FROZEN MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR
VEGETABLES, ENTRÉES CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, DESSERTS
CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, PRE-PACKAGED DINNERS CONSISTING
PRIMARILY OF POULTRY
4468866   11/03/2020

P SHIVAMMA TRADING AS NEW HIVE
46, 1st Cross, Siddartha Layout, Kathriguppa Main Road, Banashankari 3rd Stage, Bangalore - 56008, Karnataka
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Banglore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Dried fruits, Milk and milk products
Trade Marks Journal No: 1962,  24/08/2020     Class 29

4469174   11/03/2020
MR. MADAN KESHAV GAIKWAD TRADING AS: S. L. AGRO FOODS
GAT NO – 310, AT- POST – KURULI, BAGADE WASTI, TAL – KHED, DIST – PUNE - 410501, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
FROZEN, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES
HMGold

4469480  12/03/2020

SMT. SEEMA DEV1 PROP. OF M/S H.M. INDUSTRIES
G-107, M.G. ROAD, INDUSTRIAL AREA, HAPUR- 245101 UP
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
EDIBLE OILS, MUSTERED OIL, DIARY PRODUCTS, MILK AND MILK PRODUCTS, FATS, GHEE.
ACUBER TRADERS LLP
AMIT KUMAR DAS RAMNAGAR ROAD NO 8 AGARTALA WEST TRIPURA TR 799002 IN
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
KOLKATA
Soups; Salads; Protein milk; Edible seaweed, Fruits; Vegetables; Nuts (Roasted Nuts, Dried Nuts, Salted Nuts) and Processed seeds; Almonds (Prepared -); Cashew nuts (Prepared -); Walnuts, prepared; Raisin; Dates; Processed apricots; Dried figs; Kiwifruit flakes; Processed seeds.
ANILKUMAR PUKHRAJ CHOU DHARY
Room No - 305, Tulsi Pushpa, B.P Road, Goddev Naka, Thane Bhayander East, Thane, Maharashtra - 401105
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food
Yo-Pop

4472044  14/03/2020

HERITAGE NOVANDIE FOODS PVT.LTD
D.No: 6-3-541/C, Punjagutta, Hyderabad-500082(T.S.)

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI

Yogurt, Milk and Milk Products.
4474653    17/03/2020
MR. PRADEEP KUMAR PROPRIETOR OF GAURAV TRADING COMPANY
NEAR DHANI PHATAK, CH. DADRI, DISTT.-BHIWANI-127306, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
MUSTARD OIL, PROCESSED MUSTARD GREENS, COOKING OIL AND EDIBLE OILS INCLUDED IN CLASS 29.
4474686   17/03/2020
KETAN KUMAR JAYANTILAL SHAH
Ketan J Shah, C/O Dolphin, 5/1012, New Road, Pankaj Soap Building, Kochi (Kerala), Pincode - 682002
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/11/2016

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
subject to the mark should be use as represented

Translation : Chakkil Atiya Seva Grameena Coconut Oil
4477025  19/03/2020
ABOOBACKER
THOTTUNGAL,MAPPATUKARA,KULUKKALLUR, PALAKKAD-679337,KERALA,IN
SOLE PROPRIETOR
Address for service in India/Agents address:
SAYYID MUSHIK FASALU RAHMAN
DSG & ASSOCIATES CS LLP, 2/845H, KECHERY, ERANHIPALAM, KOZHIKODE-673006
Used Since: 13/09/2017
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
KAISHA

4479476  20/03/2020

KAISHA LIFESCIENCES PRIVATE LIMITED
70, NAGINDAS MASTER ROAD, FORT, MUMBAI 400023, MAHARASHTRA
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
Fartune Protein Plus
4484109   01/04/2020
RAHUL GOYAL
31, MANDI FATEH GANJ, BULANDSHAHR-203001, UTTAR PRADESH
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4486428 10/04/2020
MOUNTSTRIBE AGRITECH PRIVATE LIMITED
C/o Balam Singh, 1 Tarla Amwaala Dehradun_North Dehradun Uttarakhand 248001 India
PRIVATE LIMITED COMPANY
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables
4506744  21/05/2020
LAKHMI CHAND & SONS
SHOP NO-4 KHAN MARKET RAM NAGAR GHAZIABAD UTTAR PRADESH -201001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092

Proposed to be Used
DELHI
PAN MASALA
4520129    04/06/2020
M/S. BANSAALI FOODS
VILLAGE DAYANTPUR ALIGRAH ROAD HATHRAS (UTTAR PRADESH)
PARTNERSHIP FIRM

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/01/2016

DELHI
MEAT, FISH, POULTRY AND GAME; EAT EXTRACTS; PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
4521887   06/06/2020
BLK INDUSTRIES PRIVATE LIMITED
Plot No. 50, Pocket-11, Sector-5, Rohini, Delhi-110085
Private Company

Address for service in India/Agents address:
ARUN KUMAR.
G-71, GULSHAN PARK, NEAR SONIA HOSPITAL, NANGLOI, new delhi-110041.

Proposed to be Used
DELHI
Manufacturing of Preserved, frozen, Dried and Cooked Fruits and Vegetables; Jellies, jams, compotes, eggs, Milk, Cheese, Butter, Yogurt, and other milk Product; Oil and Fats for food included in Class 29
JAGJANANI

4523064  08/06/2020

VICKEY CHAURASIA
38, KUSUM MARG, DLF PHASE 1, GURUGRAM, HARYANA

Individual

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used

DELHI

EDIBLE OILS, MILK AND MILK PRODUCTS, DAIRY PRODUCTS, PICKLES, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS AND PAN MASALA.
4530772  13/06/2020
BOLAS AGRO PRIVATE LIMITED
Ground Floor, Block No. K-56, Kedinje, Karkala, Udupi, Karnataka -574110, India
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Cashews, prepared, processed; Almonds, prepared, processed; Dried fruits, nuts; Roasted cashews; Prepared nuts; Shelled nuts; Nuts, processed; Toasted, Preserved, Edible, Seasoned, Flavoured nuts; Candied, Flaked, Toasted, Spiced, Roasted almonds; Pistachio nuts, processed, prepared; Figs, dried, processed, prepared; Dates, dried, prepared, processed; raisins; Roasted, Spiced, Salted cashews; Nut-based snack foods; Candied nuts; Canned peanuts; Dried fruit-based snacks; Coffee-coated nuts; Pumpkin seeds, prepared, processed; Spicy, prepared, processed peanuts; Dried berries; Walnuts, processed, prepared; Processed flax seeds.
JAGDISH TULSIDAS THAKKAR PROP. OF TULSIDAS LAVJIBHAI & SONS
FIRST FLOOR, 14/A, 67/A, NAVJIVAN INDUSTRIES SERVICE SOCIETY, BESIDES S.M.C. WATER WORKS, KHATODARA, SURAT-395002, (GUJARAT)
Proprietorship Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
B-501, Prestige Manor, Opp. Regent Residency, Near Pratham Circle, Madhuvan Circle Lane, Pal, Surat-395009
Used Since: 20/03/2009
To be associated with:
4539018
AHMEDABAD
Milk and milk products; edible oils and fats; pickles; chia seeds, processed; plantain seeds, processed; prepared seeds; pumpkin seeds, processed; sesame seeds, processed; sunflower seeds, processed; flaxseeds, processed; almonds, processed; brazil nuts, processed; cashew nuts, processed; dates; hazelnuts, prepared; nuts, prepared; paan masala [processed nuts, seeds and betel leaves used as ingredients]; pistachios, processed; raisins; walnuts, processed; aloe vera prepared for human consumption; banana chips; beans, processed; candied fruits; jellies, jams, compotes; preserved, frozen, dried and cooked fruits and vegetables; milk-based beverages flavoured with coffee, cocoa, chocolate or tea; fruit paste; fruit pulp; garlic paste for culinary purposes; vegetable pastes [purees]; lentils, processed; peanuts, processed; pre-cooked curry dishes; pulses, processed; soya beans, processed; squashes, processed.
4541961  23/06/2020
MR. ROHIT BAJAJ PROPRIETOR OF THE STUDIO KRISHDEV.
624-R, MODEL TOWN, PANIPAT, HARYANA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
DESER T CROWN

4546024  26/06/2020

NILESH DINESH SETH PROPRIETOR OF LAXMI FOOD PACKAGING
S NO 32/2/B/1/4, GODOWN NO 4, NEAR POONA VAJANKATA, VILLAGE PISOL, PUNE 411060

PROP REITOR

Address for service in India/Agents address:
GOVIND SITAL JETHANI
Sai Datt Residency, 2nd Bldg., Flat No.16, Nr. Datt Mandir, Baner, Pune-411045.

Used Since :29/10/2012

MUMBAI
DATES, DRY FRUITS.
4546074  26/06/2020
RUCHI JAIN
M/S.- S.M.P. AND COMPANY, MAA SHITLA APARTMENT, P. NO. 242, FLATE No.303, VYANKTASHNAGAR, NANDANVAN, NAGPUR - 440009, MAHARASHTRA
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :11/11/2018
To be associated with:
3995211, 4184159
MUMBAI
PAN MASALA (BETAL SPICES), PAN MASALA PRODUCTS, SUPARI AND PREPARATIONS CONTAINING SUPARI, SCENTED & FLAVOURED SUPARI,SWEET SUPARI, MOUTH FRESHNERS, CARDAMOM SEEDS (SILVER COATED ELAICHI), BEING INCLUDED IN CLASS - 29.
4546322  26/06/2020  
RAMESHKUMAR VASHRAM SHIYANI
A-403, Crystal Apartment, S.V. Road, Opp. kandivali Police station, Fateh baug, Kandivali west, Mumbai, Maharashtra -400067
Agro Commodities Importer
Proprietor (Individual)

Proposed to be Used
To be associated with:
3928018
MUMBAI
processed watermelon seeds
AVINASH MOHANTY
B1-202, Mahindra Vivante, Suren Road, Andheri East, Off Western Expressway, Mumbai - 400093, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
RAJ KUMAR GUPTA
133/P-1/244 B, Transport Nagar, Kanpur (U.P.), India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since : 01/10/1988
DELHI
Sada Pan Masala, Sweet Supari, Scented Supari,
4546746   27/06/2020
AMAR SURESH DESHMUKH
Nagonyachiwadi, Post. Golatgaon, Taluka & District Aurangabad.
INDIVIDUAL

Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats, Pickles.
4546759    27/06/2020

SUSHMA VERMA
H.NO-187,STREET NO-6,NEW LAHORE COLONY,SHASTRI NAGAR,GANDHI NAGAR S.O,DELHI-110031
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
FRUITS, DRIED, SPICED ALMONDS, CASHEWS, PEANUTS AND MIXED NUTS; ROASTED ALMONDS, DATES AND DRIED
DATES; PRESERVED, DRIED AND COOKED FRUIT AND VEGETABLES, PISTACHIO NUTS, PUMPKIN SEEDS AND PINE
NUTS, PREPARED; NUT AND DRIED FRUIT-BASED SNACK BARS, CANDIED FRUIT SNACKS, TOFU- BASED SNACKS,
FRUIT-BASED SNACK BARS; OILS FOR FOOD,PICKLED FRUITS, MILK-BASED BEVERAGES CONTAINING FRUITS,
EDIBLE OILS FOR USE IN COOKING FOOD STUFFS. MILK-BASED BEVERAGES FLAVORED WITH CHOCOLATE.
4546952    27/06/2020
NIRMAN SERVICES PVT. LTD.
VATIKA APARTMENT, 2ND FLOOR, LINE TANK TALAB, CHADRI, BEHIND FIRAYALAL CHAWK, RANCHI-834001,
JHARKHAND, INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PULSES, EDIBLE OILS INCLUDING MUSTARD OIL, REFINED OIL, REFINED PALM OIL, MUSTARD OIL, SUNFLOWER OIL,
RICE BRAN OIL AND SOYBEAN OIL, MILK AND MILK PRODUCTS INCLUDING PANEER, GHEE, SHRIKHAND, CHAKKA,
BUTTER, MILK CREAM, BUTTER MILK, FLAVORED MILK, MASALA MILK, CURD, LASSI, CHEESE, PEDHA, MILK POWDER
AND KHAWA, MARGARINE, VANASPATHI, NUTS, PROCESSED, SEASONED NUTS, DRIED NUTS, GROUND NUTS, EDIBLE
NUTS, SHELLDED NUTS, SPICED NUTS, PROCESSED NUTS, CASHEW NUTS, PREPARED, PROCESSED CASHEW NUTS,
GROUND NUTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES ; JELLIES, DRY FRUITS, DRIED
BERRIES, JAMS, FRUIT SAUCES, PICKLES, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, MEAT, FISH,
Poultry AND GAME; MEAT EXTRACTS, EGGS INCLUDED IN CLASS-29.
SANDEEP BAWEJA PROPRIETOR OF M/S SHRI YOG JI ENTERPRISES
0.9 KM STONE, MIRZAPUR ROAD, HISSAR-125001, HARYANA,
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2020

DELHI
EDIBLE OILS, MUSTARD OILS, COOKING OILS, MILK AND MILK PRODUCTS.
Trade Marks Journal No: 1962, 24/08/2020 Class 29

RAJ KISHORE S/O RAJ BAHADUR
BAHADUR NAGAR, SEHGON, RAEBAREILLY-229311, UP
PROPRIETOR OF RAJ ENTERPRISES

Address for service in India/Attorney address:
NAVEEN AGARWAL ADV
E-2203 RAJA JI PURAM LUCKNOW-226017

Proposed to be Used
DELHI
PAN MASALA (PROCESSED NUTS, SEED, BETEL LEAVES USED AS INGREDIENTS).
NILPABEN ASHISH KUMAR PATEL TRADING AS M/S. PAVAN GRUH UDHYOG
E-37, PRATIK TENAMENT, OPP. GREENVELLA FLAT, INDIA COLONY, BAPUNAGAR, AHMEDABAD GUJARAT
A Proprietorship Concern

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
AHMEDABAD
Pan masala, supari, sweet supari and mouth freshner
4547797  28/06/2020
BALINEE MILK PRODUCER COMPANY LIMITED
1390, 1st Floor, Mauja Lehar Gird Mohalla, Balajipuram, Nandanpura, Jhansi - 284003, Uttar Pradesh
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Milk and milk products.
SANJAY V SHARMA
FLAT NO-404, 4TH FLOOR, DIAMOND ISLE-1, ROYAL PALMS, AARY MILK COLONY, GOREGAON EAST, MUMBAI
SUBURBAN, MAHARASHTRA-400065
INDIVIDUAL
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Proposed to be Used
MUMBAI
DRIED FRUIT, DRIED NUTS, DRIED LONGAN, DRIED LICHEE, CRANBERRIES DRIED, DRIED PINEAPPLE, DRIED
BERRIES, DRIED CHICKPEAS.
Proposed to be Used
CHENNAI
Gingelly Oil, Groundnut oil, Blended Edible Vegetable Oil and Edible Oils
4548176  29/06/2020
SACHIN BHAVESHBHAI KUNDALIYA PROPRIETOR OF GAYATRI EXIM
GROUND FLOOR, SHOP NO.2, PARIMAL SOCIETY, NEAR SAPNA SOCIETY, L.H.ROAD, SURAT - 395006
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
ASHISH SAHAI
S/O KESHAV SAHAI, TOWER-16, GF-1, ATS ADVANTAGE, AHINSA KHAND, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH - 201014

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Sunflower oil; Rapeseed oil; Groundnut oil; Corn oil; Peanut oil; Sesame oil; Edible oils and fats; Processed nuts; Nuts, processed; Milk, cheese, butter, yoghurt and other milk products; Potato-based snacks
4548705  29/06/2020
DADSONS (UK) LIMITED
JASHAN HOUSE, 242 KINGSBURY ROAD, LONDON NW9 0BG, UNITED KINGDOM
UK NATIONAL

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
PRIMELIMIT INFRACON PRIVATE LIMITED
Flat No. 101, Kakatiya Homes, Nallagandla HUDA Layout, Serilingampally, Hyderabad - 500019
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :13/05/2019

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
LOOM & NEEDLES

4548997  29/06/2020
NAMIT GOEL, S/O ASHOK GOEL
C/o Mr. NIRMAL SARAF, ROOTS COURTYARD, SECTOR 48, SOHNA ROAD, HOUSE No. 39GF, GURGAON – 122 018 (HARYANA) INDIA
An Individual

Address for service in India/Attorney address:
JURISVEDA
214, Kalibari, Holi Chauraha, Bareilly (U.P.) PIN-243005

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
4550151  30/06/2020
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND-388001

Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad

Used Since : 10/05/2019

To be associated with:
3836723, 4115718

AHMEDABAD
DAIRY PRODUCTS (FOR FOOD), MILK, MILK BASED FOOD PREPARATIONS, EDIBLE CREAM, EDIBLE OILS AND FATS, FLAVOURED MILK BEVERAGES AND MIXED MILK BEVERAGES
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND-388001

Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad

Used Since: 03/11/2018

To be associated with:

AHMEDABAD
DAIRY PRODUCTS (FOR FOOD), MILK, MILK BASED FOOD PREPARATIONS, EDIBLE CREAM, EDIBLE OILS AND FATS, FLAVOURED MILK BEVERAGES AND MIXED MILK BEVERAGES
4550156  30/06/2020
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND-388001

Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad

Used Since :06/06/2020

To be associated with:
185698

AHMEDABAD
DAIRY PRODUCTS (FOR FOOD), MILK, MILK BASED FOOD PREPARATIONS, EDIBLE CREAM, EDIBLE OILS AND FATS, FLAVOURED MILK BEVERAGES AND MIXED MILK BEVERAGES
4550266   30/06/2020
DR. MANOJ DULERAI GOKALGANDHI
B/22/650, VIDYA DARSHAN, M.H.B.COLONY, PANT NAGAR, OPP SHIVAJI TECHNICAL SCHOOL, GHATKOPARE, PANT NAGAR, OPP SHIVAJI TECHNICAL SCHOOL, GHATKOPARE, 400075

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4551015  01/07/2020
DANISH ABDUL RAZAK RAJKOTWALA
B- 1101, 11th Floor, Orchid Enclave, Jahangir Boman Behram Marg, Mumbai Central, Mumbai – 400 008
A Proprietorship Firm
Address for service in India/Agents address:
RAMU & ASSOCIATES.
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053
Used Since :01/04/2004
To be associated with:
1330430
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
4551055  01/07/2020
SRISHTI PROP. OF GAVYAYOG
165 New Baradwari, Po-sakchi, (beside APEX HOSPITAL) Jamshedpur, JHARKHAND-831001
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.
Trade Marks Journal No: 1962, 24/08/2020 Class 29

4551595 01/07/2020
M/S AGENT KITCHEN PVT. LTD.
42/665 and No.42/666, Union Plaza, Palachuvadu Road, Vennala, Kochi-682028
Private Limited Company
Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food, beans, preserved, coconut milk, crayfish, not live, duck confits, eggs, fish fillets, fish, not live, freeze-dried meat / lyophilised meat / lyophilized meat, freeze-dried vegetables / lyophilised vegetables / lyophilized vegetables, fruit, processed, fruits, tinned / fruits, canned, liver, meat, meat, preserved, meat, tinned / meat, canned, milk products, mushrooms, preserved, mussels, not live, oysters, not live, prawns, not live, salmon, not live, shrimps, not live, vegetables, processed, yogurt / yoghurt.
4553152  02/07/2020
M/S. BUDHA EXIM
D-26-A, Akar Marg, Bani park, Jaipur(Raj)-302016.
Partnership firm

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004
Used Since :01/06/2020

AHMEDABAD
EDIBLE OILS
4553315  02/07/2020
UJJAWAL BHARATBHAI GELANI
A-1, Rajvi Residency, Behind CNG Pump, Jahangirpura, Surat- 395005, Gujarat
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.
4553890  02/07/2020
HARDIV AND CO.
C 202, THE IMPERIAL HEIGHTS, OPP. BIG BAZZAR, 150 FEET RING ROAD, RAJKOT - 360005 GUJARAT (INDIA)
PARTNERSHIP FIRM

Address for service in India/Agents address:
FEFAR JAYKISHAN KANJIBHAI
Office No.3, Third floor, Akshar Tower, Opp. SBI SSI Branch, B/h.IDBI Bank, Kanya Chhatralaya Road, Morbi-363641.

Proposed to be Used
AHMEDABAD
Canned Peanuts, Coated Peanuts, Cheese Powder, Cottage Cheese Preparations; Edible Seeds, Processed; Flavoured Nuts, Honeyed Peanuts; Nuts, Processed; Peanuts, Preserved; Peanuts Sprinkled With Sugar, Prepared Nuts, Processed Nuts, Roasted Almonds, Roasted Cashew Nuts, Roasted Chestnuts, Roasted Nuts, Roasted Mixed Nuts, Roasted Peanuts, Salted Cashews, Salted Nuts
4553988  02/07/2020
VIVEK EKNATH INGLE
Flat no. 406, Laxmi Apartments, Lalchakki Area, Near Holy Family Convent School, Ulhasnagar (East) Pin-421004
INDIVIDUAL
Address for service in India/Attorney address:
HEENA KHURANA
WZ-86, Om Vihar, Phase-2, Uttam Nagar, New Delhi-110059

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS, MILK, GHEE, BUTTER, CHEESE, MILK SHAKES
4554075  02/07/2020
VRS FOODS LIMITED.
D-55, GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/08/2016

To be associated with:
3290599

DELHI
MUSTARD OIL, REFINED OIL, COCONUT OIL, GROUNDNUT OIL, EDIBLE OIL, PROCESSED MUSTARD GREENS,
COOKING OILS, SUNFLOWER OIL [FOR FOOD], SOYBEAN OIL FOR COOKING, VEGETABLE OILS FOR FOOD, OILS AND
FATS.
4554380  02/07/2020  
JOGINDER KUMAR MANGLA  
D-20 Vikas Puri New Delhi-110018  
Individual  
Address for service in India/Attorney address:  
SUNIL KUMAR ADVOCATE  
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089  
Used Since : 12/12/2017  
To be associated with:  
2391930, 3473214  
DELHI  
EDIBLE OIL, MUSTARD OILS, COCONUT OIL, SOYABIN OIL, PAMOLIN OIL, PEANUT OIL, PALM OIL, GROUND NUT OIL, SUNFLOWER OIL, TIL OIL, DESHI GHEE, REFINED OIL, OLIVE OIL
4556578  04/07/2020

KADIYAM SREEJA PROPRIETOR OF GODHAARI PURE GHEE
PLOT NO-790, 791,FLAT NO-T1, SURYA PLAZA, PRAGATHI NAGAR,KUKATPALLY, PRAGATHI NAGAR BUS STAND,
TIRUMALAGIRI, KUKATPALLY, HYDERABAD, TELANGANA- 500072

The Trademarks Act 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4556848  04/07/2020
SUDHA MISHRA
Navadha kanpur road fatehgarh near RRP Public school district farrukhabad UP- 209601
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034
Proposed to be Used
DELHI
Dairy products and dairy substitutes, Edible oils and fats, Freeze-dried vegetables, Dried fruit products, Salted nuts, Dried nuts, Processed nuts
SUDHA MISHRA
Navadia kanpur road fatehgarh near RRP Public school district farrukhabad UP- 209601
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI
Dairy products and dairy substitutes
4556886   04/07/2020
KETANBHAI BALDEVBHAI PATEL PROPRIETOR OF RADHASWAMI ENTERPRISE
SHOP NO. 04, ASHIRVAD – DEV RESIDENCY, NARODA – DEHGAM ROAD, NARODA, AHMEDABAD, GUJARAT - INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PAN MASALA [PROCESSED NUTS, SEEDS AND BETEL LEAVES USED AS INGREDIENTS], PROCESSED NUTS, SEEDS
AND BETEL LEAVES USED AS INGREDIENTS OF PAN MASALA, PROCESSED SUPARI, BETEL NUTS PROCESSED IN
CLASS 29.
MANHAS SHAMSHER SINGH
WARD NO. 11, KASHMIRI MOHALLA, POST OFFICE SUJANPUR, TEH. & DISTT. PATHANKOT, PUNJAB - 145023
Manufacturer & Trader

Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR

Proposed to be Used
DELHI
MILK AND MILK PRODUCTS
Trade Marks Journal No: 1962, 24/08/2020 Class 29

4559812 07/07/2020
M/S GLOBE WILL PRIVATE LIMITED
C/O RAMENDRA SINGH, VILLAGE - BAXIPAR POST, SARSWAN, KAUSHAMBI - 212207, UTTAR PRADESH INDIA
Body Incorporate

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS, FROZEN FRUITS,
PREERVED FRUITS AND VEGETABLES; FROZEN VEGETABLES, PROCESSED VEGETABLES, PROCESSED BETEL
NUTS, MOUTH FRESHNER, SCENTED SUPARI AND SWEET BETEL NUT, PAN MASALA, JELLIES, JAMS; EGGS, MILK
AND MILK PRODUCTS; EDIBLE OILS, BLENDED OIL FOR FOOD, REFINED OIL, SOYABEAN OIL, RICE BRAIN OIL,
PALMOLINE OIL, VEGETABLES OIL, MUSTARD OIL, GHEE AND FATS
4560087 07/07/2020
GOPALKRISHNA UDUPA
Hungarkatte, Udupi District and Taluk, Karnataka - 576218
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
4560141  07/07/2020
HIMANSHU GOYAL
6, Daya Lane, Ram Kishore Road, Civil Lines, S.O, North Delhi, Delhi-110054
Proprietor

Address for service in India/Agents address:
NIPUN JAIN
I-196, PH-I, ASHOK VIHAR, DELHI-110052.

Proposed to be Used
DELHI
butter, buttercream, chocolate nut butter / cocoa butter, coconut butter, condensed milk, milk & milk products
4560172  07/07/2020
VINOD KUMAR MITTAL
VINOD KUMAR MITTAL S/O SH. RAM KUMAR MITTAL, H NO. 986, SECTOR-12, HUDA, PANIPAT-132103 (HARYANA)
INDIVIDUAL
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Proposed to be Used
DELHI
MUSTARD OIL, REFIEND OIL, EDIBLE OIL, DESI GHEE, VANASPATI GHEE, MILK & MILK PRODUCTS, DAIRY PRODUCTS, BUTTER, CURD, CHEESE INCLUDED IN CLASS-29
4560288   07/07/2020
SAMEER GANDHE, PROPRIETOR, SAMARSH TRADING CORPORATION
Topaz Prithivi Enclave, Silver Spring Phase-II, Nayta Mundla, Indore (M.P.) Pincode-452020
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI,
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Dry Fruits & Nuts.
4560354  07/07/2020
BHERU GURJAR TRADING AS SHREE DEV MATESHWARI TRADERS
20/3, MOTI TABELA FIRE BRIGADE KE SAAMNE LAHARI HOTEL KE PICH, INDORE, MADHYA PRADESH - 452007
Single firm
Address for service in India/Agents address:
SONAM GEDA
G-13, CHETAK CHAMBER, R.N.T. MARG, INDORE-452001 (M.P.)

Proposed to be Used
MUMBAI
MILK, GHEE, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; OILS AND FATS FOR FOOD
4562459  09/07/2020
RADIANCE GLOBAL
F-167, BUILDING NO. 1733 (BHAGWAT BUILDING), FIRST FLOOR, GURUDWARA ROAD, KOTLA MUBARAKPUR - 110003
Partnership firm
Address for service in India/Attorney address:
ANUJ GUPTA
148/2, FIRST FLOOR, KILOKARI, ASHARAM, ANGURI MANDIR, NEW DELHI-110014
Proposed to be Used
DELHI
Rice, Ghee, Oil and Milk Powder
4562763    09/07/2020
LAXMAN HINDUJA
M/s HINDUJA OIL & FLOUR MILL, RICHRA FATAK, DATIYA – 475 661 (M.P.)
Proprietorship
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :16/05/1989
To be associated with:
3529700
MUMBAI
Edible Oils
4562821 09/07/2020
SHUBHAM RAJESH GUPTA
1102, A wing, Deeplaxmi Building, Opp National High school, Tank road, Bhattipada, Bhandup West, Mumbai, Maharashtra 400078
The Trademark Act 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food, Peanut butter, Almond butter, Cashew nut butter
4562827  09/07/2020
KANTILAL HARGOVANDAS PATEL
28, Manibaug Society, Katargam Main Road, Katargam, Surat – 395004.
sole Proprietor of SHREE LAXMI BIDI TRADERS

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Processed betel nuts and Seeds; Scented, Flavored and Sweet betel nuts; Prepared seeds; Edible seeds; Limes (chuna),
processed; Edible Lime (chuna); Pan masala [processed nuts, seeds and betel leaves used as ingredients]; Dairy
Products; Preserved, Dried, Cooked, Frosted and Frozen Fruits, Seeds and Vegetables; as included in Class – 29.
4562917 09/07/2020
ABHIRRA RAJASEKHAR
Tulips Apartment, Door No. 504, C Block, udayampalayam Road, near Hindusthan College, Nava india, Coimbatore - 641028.
Proprietor

Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORe-641103.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4563072  09/07/2020
S.SIVALAKSHMI
SAKTHI, # No.7, Red Cross Road, Shanmugapuram, Palani - 624601
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :01/11/2019

CHENNAI

Groundnut oil, Sesame oil, Coconut oil and Edible oil
4563464 09/07/2020
RAM LAKHAN GARG
Ward No. 4, Near Brahman Mohla, Kharkhoda, District Sonipat, Haryana
An Indian National
Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Proposed to be Used
DELHI
Edible Fats; Butter; Clarified Butter; Milk Fat; Edible Oils; Palm Oil (For Food); Rice Brand Oil For Food; Blended Oil For Food; Hydrogenated Oils For Food; Vegetables Oils For Food.
Trade Marks Journal No: 1962, 24/08/2020           Class 29

SANTHOSH A
NO.49, ARCOT ROAD, VALASARAVAKKAM, CHENNAI, THIRUVALLUR, TAMIL NADU - 600087.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Groundnut oil, Sesame oil for food, Coconut oil and fat [for food], Organic coconut oil for culinary purposes, Edible oils, Cooking oil included in class 29.
Trade Marks Journal No: 1962, 24/08/2020

ASTHA PRODUCTS PROPRIETOR ASTHA ALAWAT
1-D-8, Hiran Magri, Sector-11, Opp. JMB,UDAIPUR – 313 002 RAJASTHAN (INDIA)
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)

Proposed to be Used
AHMEDABAD
Pickles, Preserved, Dried and Cooked Fruits and Vegetable, Edible Oils and Fats
BHUT DIPEN VRAJLAL
BLOCK.NO.41,KAMDEV BANSIDHAR NAGAR SOCIETY,NR.SHIVAM PARTY PLOT,JUNAGADH,GUJARAT-362001
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/07/2020

AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.
4563836 10/07/2020
MOOSA
PALAPPOYIL, VILYAPPALLI, KOZHIKODE, KERALA-673104, INDIA
INDIVIDUAL

Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used
CHENNAI
Oils and fats for food, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products;
O BASHEER
Olyiandakath, Kozhi Bazar, Madayi, Kannur, Kerala-670304

PROPRIETOR

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Santhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india

Proposed to be Used

CHENNAI

Edible oils and fats, Coconut Oil
4564015  10/07/2020
BHULABHAI RAMUBHAI PATEL PROP. OF BABA OMLET
17, Vaibhav Nagar, Palanpur Patia, Rander Road, Surat 395009
Individual firm

Address for service in India/Agents address:
YADAV ARVIND KUMAR
AKY & CO.,304-3rd floor, 21st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002
Used Since :12/06/2019

AHMEDABAD
Egg, Dried eggs, Scotch eggs, Omlettes
4564042  10/07/2020
MR. DINESH L. AGRAWAL
204, A, BAJSONS INDUSTRIAL ESTATE, CHAKALA ROAD, ANDHERI (EAST), MUMBAI – 400 099
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
Jams, Pickles, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4564069    10/07/2020
RAHUL AGRAWAL, AN ADULT INDIAN NATIONAL, S/O. MR. HARISH CHANDRA AGARWAL AND SOLE-PROPRIETOR OF
M/S. MAX FASHION
S. R. P. GALLI, AMBIKAPURAM, SHUKLAGANJ, DISTT. UNNAO (U. P.)
INDIVIDUAL
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
SADA PAN MASALA; SCENTED SWEET SUPARI; MOUTH FRESHNERS WITH BETEL NUT; PAN SAMAGRI WITHOUT
TOBACCO AND PAN FLAVOURING MATERIALS.
ADP PROCESSED FOODS
4/118-A, ATHUMEDU, THOTTIAPATTI POST, TIRUCHENGODE TALUK, NAMAKKAL, 637410 TAMIL NADU

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
MR. HARDIK RAMESHCHANDRA DASADIYA  
BLOCK NO 1404, RADHE TENAMENT, NEAR SARDAR SOCIETY, SURENDRANAGAR  
INDIVIDUAL  
Address for service in India/Attorney address:  
REGAL AND REGAL  
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007  
Proposed to be Used  
AHMEDABAD  
PAN MASALA- INCLUDING IN CLASS 29  

Transliteration : DHAVALBHAI NA MASALA LABEL PRESENTED IN GUJARATI LANGAUGE, WORD DHAVALBHAI NA WRITTEN ABOVE SIDE OF MASALA WORD
FANTAWILD ANIMATION INC.
14/F, Huaqiang Bldg., Keji Zhong Yi Rd, Nanshan, Shenzhen 518057, China
A company duly organized and existing under the laws of the People's Republic of China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Ham; meat, tinned; fruits, tinned; fruit-based snack food; potato flakes; Jams; tomato paste; vegetables, dried; Cheese; Yogurt; powdered milk; milk beverages, milk predominating; milk shakes; oils for food; nuts, prepared; milk products; fruit jellies.
4564882  10/07/2020
FANTAWILD ANIMATION INC.
14/F, Huaqiang Bldg., Keji Zhong Yi Rd, Nanshan, Shenzhen 518057, China
A Company duly organized and existing under the laws of People's Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Ham; meat, tinned; fruits, tinned; fruit-based snack food; potato flakes; Jams; tomato paste; vegetables, dried; Cheese;
Yogurt; powdered milk; milk beverages, milk predominating; milk shakes; oils for food; nuts, prepared; milk products;
fruit jellies.
4564909 10/07/2020
FANTAWILD ANIMATION INC.
14/F, Huaqiang Bldg., Keji Zhong Yi Rd, Nanshan, Shenzhen 518057, China
A Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Ham; meat, tinned; fruits, tinned; fruit-based snack food; potato flakes; Jams; tomato paste; vegetables, dried; Cheese; Yogurt; powdered milk; milk beverages, milk predominating; milk shakes; oils for food; nuts, prepared; milk products; fruit jellies.
4564923  10/07/2020
TRUE BREW LLP
B103A, SHREYAS INDL-ESTATE, JAY COACH, OFF WESTERN EXPRESS HIGHWAY, GOREGAON (EAST), MUMBAI - 400063, MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
DRIED FRUITS, JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OIL AND FATS INCLUDED IN CLASS 29
4565010  10/07/2020
JAI BHAVANI ENTERPRISES
Jai Bhavani Bungalow, Ambak Road, Chinchani, Tal. Kadegaon, Dist. Sangli-415303
Proprietor
Address for service in India/Agents address:
NITESH BHASKAR MOKAL
R.NO.8, TUKARAM H. TANDEL WADI, BEHIND FATIMABAI CHAWL, HILL ROAD, CHUNABHATTI, MUMBAI-400022.
Proposed to be Used
MUMBAI
EDIBLE OILS, WOOD GHANA OIL, COLD PRESS OIL
4565521    11/07/2020
DILIP KUMAR PARMANAND
37/3, Shradhanand Marg, Chawni, Indore - 452001, Madhya Pradesh
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :07/07/2011
To be associated with:
2171628
MUMBAI
Preserved, dried, cooked fruits and vegetables, milk and milk products, edible oil and fats
4565970 11/07/2020  
FAROOQ MAQBOOL SHABDI  
102, Ashoka Shopping Centre, L.T.Marg, Mumbai, Mumbai City, Maharashtra - 400001  
Proprietorship  
Address for service in India/Attorney address:  
RANJITHKUMAR D  
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037  
Proposed to be Used  
MUMBAI  
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food
MAHENDRA SINGH TANWER
GALA NO.5 VACHRAJ PLAZA, PIPE LINE, KALHER AT POST KALHER TALUKA BHIVANDI DISTRICT THANE PIN CODE NO. 421302
An Indian Inhabitant

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used

MUMBAI
Ghee, Butter, Paneer, Cream, Cheese, Fruit Jellies; Potato Chips; Tomato Paste; Margarine; Oils For Food; Rice Milk; Soups; Jams; Milk & Milk Products, Milk Powder, Beverages Having A Milk Base, Desserts Made From Milk Products And Dairy Products Based On Milk Substitutes, Soya Milk, Butter Milk, Yoghurt, Different Types Of Oils Such As Cooking Oils; Groundnut, Soybean; Butter; Corn, Coconut ; Sesame ; Maize ; Grapeseed ; Spiced; Flavoured; And Extra Virgin Olive Oil; Edible Oils And Fats; Sausages; Peanut Butter; Soup Concentrates; Preserved, Frozen, Dried And Cooked Fruits And Vegetables, Margarine Substitutes, , Oat-Based Beverages, Formed Textured Vegetable Protein For Use As A Meat Substitute.Processed fruits, fungi, vegetables, nuts and pulses
4566160  11/07/2020
VICTORS
169/170, ANNAI NAGAR, PULLI LYON VILLAGE, VADAMPERUMBAKKAM REDHILLS, CHENNAI - 600060
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food, Coconut milk powder, Processed coconut, Prepared coconut, Coconut milk, Coconut oil, Coconut butter, Coconut milk for cooking, Coconut milk-based beverages, Meat, frozen, Frozen meat products
4567129  09/07/2020
HARSHIL JAYESHBHAI SHAH AN INDIA NATIONAL
FLAT NO. 202, TOWER-G, THE GARDEN CITY, SADHU VASVANI ROAD, RAJKOT-360005, GUJARAT-INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD INCLUDED IN CLASS – 29.
4568365 14/07/2020
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Angents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

To be associated with:
4191374

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
PANKH

4569108   14/07/2020

M/S KRISHNA FOOD PRODUCTS
AT-49, A-2, LAXMIBAI NAGAR, KILA MAIDAN, INDORE (M.P.)-452006
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74, LIG COLONY, INDORE (M.P.)-452007

Proposed to be Used
MUMBAI

MOUTH FRESHENER, PAN MASALA, SWEET SUPARI, SCENTED SUPARI INCLUDED IN CLASS 29
4570029  15/07/2020
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND-388001
A Union Registered under Bombay Co-operative Societies’ Act, 1925 Service Providers and Merchants

Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad
Used Since :23/06/2020

To be associated with:
238404

AHMEDABAD
DAIRY PRODUCTS (FOR FOOD), MILK, MILK BASED FOOD PREPARATIONS, EDIBLE CREAM, EDIBLE OILS AND FATS,FLAVOURED MILK BEVERAGES AND MIXED MILK BEVERAGES
4570118 15/07/2020
AMIT WADHAWAN
B-1/236, PaschimVihar, West Delhi, Delhi-110063
Proprietor
Address for service in India/Agents address:
NIPUN JAIN
I-196, PH-I, ASHOK VIHAR, DELHI-110052.
Proposed to be Used
DELHI
PICKLES
M.K.PONNU SAMY
SRI VENKATESWARA FOOD PROCESSING INDUSTRIES, NO. 182/1, KARUKKAMPALAYAM COLONY, VAIKKALMEDU,
PERUNDURAI - 638052, TAMILNADU, INDIA
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/04/2014
CHENNAI
Vanaspati, Ghee, Milk Products, Refined Sunflower Oil and Edible oils
S. VIREJA
“SAKTHI” 18/6, J. J. Nagar, Kuniamuthur Post, Coimbatore – 641008
Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Pickles
RADHEY & SONS ENTERPRISES
Plot No B-1/2, UPSIDC Industrial Area, Chinhat, Lucknow, U.P. -227105

PARTNERSHIP

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
DELHI

Coconut oil for food, Oils and fats for food.
4570841  15/07/2020
CONNEDIT BUSINESS SOLUTIONS PRIVATE LIMITED
86, Second Floor, Okhla Phase - 3, New Delhi, South Delhi - 110020, Delhi
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
4571643  16/07/2020
KREPITO FOODS
230, ATLANTA, NR SUDAMA CHOWK, MOTA VARACHHA, SURAT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANKUR RAJESHBHAI KATRODIYA
190, 1ST FLOOR, SHAKTI VIJAY SOCIETY, ABOVE SHIV AGRABATI, H. ROAD, SURAT

Proposed to be Used
AHMEDABAD
preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils
and fats, nut butter and all including in class 29
4571675    16/07/2020

M/S GRAMINSHOP
BUILDING NO: 57/140, FIRST FLOOR, DEVI BUILDING, PONNETH TEMPLE ROAD, KADAVANTHRA, ERNAKULAM DISTRICT, KERALA STATE, PIN-682020,INDIA
Partnership Firm

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH, ERNAKULAM, KOCHI, KERALA, INDIA, PIN-682 018

Proposed to be Used
CHENNAI
MILK AND MILK PRODUCTS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, EDIBLE OILS AND FATS BEING INCLUDED IN CLASS 29.
4571682  16/07/2020
MAMTA SAMEER VISPUTE PROPRIETOR OF BHAGWATI AGRO
SHREE BHAGWATI KRUPA PENDSE NAGAR LANE NO2 DOMBIVLI EAST DIST THANE 421201
PROPRIETOR
Address for service in India/Attorney address:
CORPORATE SANCHAR
F-136 B LUXMI NAGAR NEAR BAL BHAWAN SCHOOL,DELHI -110092(INDIA)
Proposed to be Used
MUMBAI
DRY FRUITS INCLUDED IN CLASS 29
RDV

4571905  16/07/2020

VISHAL KUMAR SHAHI
Turkpatti Mahuawa, Mahuawa Bujurg, Kushinagar, Uttar Pradesh-274302
Manufacturing and Trading of FMCG Products

Indian

Proposed to be Used

DELHI

Edible Oils and Fats, Processed Fruits, Fungi Vegetables, Nuts and Pulses
CHABILI

4571982  16/07/2020
UMESH KUMAR PARASHAR
40/8, EAST PATEL NAGAR, CENTRAL DELHI, DELHI-110008
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; edible oils and fats for food, pan masala, Dry fruits & nuts.
Shepal Milk

4572049  16/07/2020

MR. PUSHKAR SUDHIRCHANDRA SHEPAL
Flat No. – 17, Shreegokul Society, Tarwalal Nagar, Dindori Road, Nashik 422004
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Milk And Milk Products.
4572054   16/07/2020
PRITI KUMARI
Mohiuddinpur, Mahodipur, Siwan Siwan
PROPRIETOR

Address for service in India/Angents address:
PANKAJ KHANEJA
102, CHAUDHARY COMPLEX, 9 VEER SAVARKAR BLOCK, NIRMAN VIHAR, DELHI-110092.

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4572089   16/07/2020
SANTOSH ALUMKAL
S/O ARASAN, A-4/239, FIRST FLOOR, SECTOR-28, ROHINI, BADLI, NORTH WEST DELHI, DELHI - 110042
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Fruits, prepared; Fruits, processed; Vegetables, prepared; Processed vegetables; Nuts, processed; Peanut oil; Sunflower oil; Rapeseed oil; Cooking oil; Groundnut oil; Sesame oil; Edible oil; Safflower oil; Spiced oils; Corn oil; Maize oil; Nut oils; Palm oil for food; Sunflower oil for food; Edible oils and fats; Coconut oil for food; Organic coconut oil for use in cooking and food preparation
MOHAMEDAAYAJ MAHMADARIF MEMAN
AT.PO.SAVGADH TAL. HIMATNAGAR DIST. SABARKANTHA GUJARAT-383220

The Trademark Act 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Supari (Betel nuts)
4572493    16/07/2020
TIRUPATI UDYOOG (INDIAN PARTNERSHIP FIRM)
49 (C), INDUSTRIAL AREA, JHOTWARA, JAIPUR (RAJ)
Partnership Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :02/08/2005
To be associated with:
1605633
AHMEDABAD
CASHEW, ALMOND, DRY FRUITS, VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK, CHEESE, PULSES, BUTTER AND MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD IN CLASS 29.
4572545  16/07/2020
RSONS AGRO FOOD INDIA PVT. LTD.
PLOT NO. 30, JANTA TIMBER MARKET, OPP. SHIVAJI NAGAR, SIGNAL GOVANDI, MUMBAI-400043, MAHARASHTRA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables
ORGASOUL

4572553  16/07/2020

NIRANJAN DESAI
401, PRINCESS EMPIRE, 12, RACE COURSE ROAD, INDORE (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
Mumbai
EDIBLE OILS AND FATS
ANANTYA

4572554  16/07/2020

NIRANJAN DESAI
401, PRINCESS EMPIRE, 12, RACE COURSE ROAD, INDORE (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
EDIBLE OILS AND FATS
SWAPNA KARTHIK  
31/17, ARUNDALE BEACH ROAD, KALAKSHETRA COLONY, BESANTAGAR, CHENNAI, TAMIL NADU, 600090

Address for service in India/Attorney address:
KUSHAL THUKRAL  
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; Pickles, meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food, Coconut oil, coconut powder, coconut milk (not included in any other class), dry coconut, dry fruits, almonds, raisins, hazelnuts, nuts all included in class 29.
4572847  16/07/2020
MR. KULDEEP DATTATREY VARTAK
Sahayog Niwas, At Post – Kelve, Rakhade, Palghar Thane - 401404
Individual

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Proposed to be Used
MUMBAI
Preserved, Dried And Cooked Fruits And Vegetables, Jellies, Jams, Fruit Pulps, Ginger Garlic Paste, Tomato Puree, Vegetable Extracts For Cooking, Fruit Juice For Cooking, Milk & Milk Products, Edible Oil, Potato Snacks, Dryfruits, & Pickles
Proposed to be Used

MUMBAI

Milk, Cream, Butter, Cheese, Yogurts, Dry Fruits, Pickles, Jellies, Jams, Fruit Sauces, Edible Oils And Fats, Milk And Milk Products, Milk-Based Beverages, Milk-Based And Cream-Based Desserts, Dairy Products (As Food), Preserved, Frozen, Dried And Cooked Fruits And Vegetables, Pulses Namely Prepared Pulses, Processed Pulses, Preserved Pulses, Tinned Pulses And Dried Pulses, Meat And Meat Extracts, Fish, Poultry And Game, Eggs, All Included In Class 29
GUNSAAGAR
4573249    17/07/2020
SANDEEP KAAL
0, HARI PUR KAMBO, YAMUNANAGAR, HARYANA -135001
REPACKING OF EDIBLE OIL, FLOUR, CEREALS, TEA ETC.
propritor
Proposed to be Used
DELHI
EDIBLE OILS AND FAT
FIRST CRUSH

4573317   17/07/2020
ABDUL NASAR.P.
PROPRIETOR

Address for service in India/Agents address:
V.P. BIMALDAS, ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT

Proposed to be Used

CHENNAI

Coconut oil, Edible oil, cooking oil, Olive oil, Ground nut oil, Palm oil, Peanut oil, Sunflower oil, Rice bran oil, Flavored edible oil
DIKSHU KTC

4573342    17/07/2020
SANJEEV KUMAR
S/O HANS RAJ, AGGARWAL COLONY, WARD NO.3, BHIKHI, MANSA-151504, PUNJAB
MANUFACTURER MERCHANT AND TRADERS
Address for service in India/Attorney address:
YOGESH KUMAR BALI
C-12, VARUN APARTMENTS, SECTOR-9, ROHINI, DELHI-110085

Proposed to be Used
DELHI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES
AIBA

4573735  17/07/2020

NAMITA AGARWAL
Flat No.-2402, Tower-4, Sector -104, Noida (U.P.), Pin Code-201304, India.
Individual

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.L.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Proposed to be Used
DELHI
Sweet Supari, Scented Supari, Sada Pan Masala, Mouth Freshener (Supari Mix), Edible Oil, Refined oil, Vanaspati Ghee
MAGIC BASKET

4573751 17/07/2020
ASHISH HARISHKUMAR MANGWANI SOLE PROPRIETOR OF MAGIC BASKET AGRO
House No 31, Rathi Palace, Ring Road, Surat-395002 (Gujarat)
Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Edible Oil, Ghee, Preserved Dry and Cooked fruit, vegetables, Jellies, James, Meat, Fish, Eggs, Milk and Milk products, Nuts, Butter, artificial Cream
MANZIL

4573946  17/07/2020
Alok Borad S/O Sh. Amar Chand Borad Trading as M/S. Gulmohur Industries
E-213(A), Industrial Area, 4th Phase, Pali- Marwar (Rajasthan)
Individual

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004
Used Since :01/09/2016

AHMEDABAD
Processed betel nuts (supari), Paan masala [processed nuts, seeds and betel leaves used as ingredients
TRISARGA - The Mind, Body, Soul Sanctuary

4573977  17/07/2020

Satish Singh
A-48, Sector 31, Noida - 201301, India
Joint Applicants

Sarika Dandona
A-48, Sector 31, Noida - 201301, India
Joint Applicants

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Milk powder for nutritional purposes; Protein milk; Prepared fruits; Processed fruits; Prepared fruits; Dried fruits; Frozen fruits; Yogurt; Yogurt drinks; Low-fat yogurt; Non-fat yogurt; Processed vegetables; Prepared vegetables; Dried vegetables; Frozen vegetables.
ACTAZIN
4574013  17/07/2020
ANAGENIX IP LIMITED
Level 1, 272 Parnell Road, Parnell, Auckland 1052, New Zealand.
A Company incorporated under the Laws of New Zealand.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Kiwifruit extract powder as a dried fruit ingredient in the manufacture of food and chilled dairy products, including drinking yogurts.
Lyrovo

4574158  18/07/2020

PARESH Bhai LABHUBHAI KEVADIYA
No.54, D.K Nagar, near katargam busstand, Katargam, surat-395004

THE TRADEMARK ACT OF 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used

AHMEDABAD

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4574187    18/07/2020
SHREEJI MILK & FOOD PRODUCTS
BESIDE HEAVY METAL, SR NO. 100, MANDALI CHOKDI, AHMEDABAD - MEHSANA HIGHWAY, MANDALI, MEHSANA - 384130, GUJARAT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Proposed to be Used
AHMEDABAD
DAIRY PRODUCTS (FOR FOOD), MILK, MILK BASED FOOD PREPARATIONS, EDIBLE CREAM, EDIBLE OILS AND FATS, FLAVOURED MILK BEVERAGES AND MIXED MILK BEVERAGES
4574189   18/07/2020
MR. LILA DHAR TRADING AS L.D.C. PRODUCTS
LILADHAR HINGLAJ NAGAR, BARMER-344001, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
SWEET SUPARI, FLAVOURED SUPARI
4574295  18/07/2020

MALIK FOOD AND BEVERAGES
Shop No. 54, 1st Floor, Kohinoor City Mall, Near Holy Cross School, Kirol Road, Kurla (West), Mumbai - 400070, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Milk and milk products
MADHUDEEP

4574488  18/07/2020
SH. HEM GIRI
JODHKN (62), SIRSA-125055, HARYANA.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/07/2020

DELHI
EDIBLE OILS, MUSTARD OILS AND GHEE.
DEEPSHAKTI

4574489  18/07/2020

SH. ASHWANI KUMAR

# 53, PEPSI WALI GALI, LAJPAT NAGAR, WARD NO. 8, FATEHABAD-125050, HARYANA.

INDIVIDUAL

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/07/2020

DELHI

EDIBLE OILS, MUSTARD OILS AND GHEE.
JENNIE
4574493  18/07/2020
M/S GOPAL G INDUSTRIES
ZIRA ROAD, VILLAGE DHALLE KE, DISTT. MOGA, PUNJAB.
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/06/2020
DELHI
EDIBLE OIL, MUSTARD OIL, SESAME OIL, SOYBEAN OIL, COOKING OILS, RICE BRAN OIL FOR FOOD AND PALM OIL FOR FOOD, SUNFLOWER OIL FOR FOOD, GHEE, DRIED PULSES, PREPARED PULSES, PRESERVED PULSES, PICKLES, JELLIES, JAMS, MILK AND MILK PRODUCTS, PROCESSED VEGETABLES, PROCESSED FRUITS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES.
KEYA Super Chef
4574539  18/07/2020
KEYA FOODS INTERNATIONAL PRIVATE LIMITED
KUTHIATHODE, THURAVOOR P.O., ALLEPPEY - 688532, KERALA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
1575912

CHENNAI
PRESERVED, DRIED, TINNED, COOKED AND CANNED FRUITS AND VEGETABLES; PROCESSED FRUITS; MILK AND DAIRY PRODUCTS BASED ON MILK SUBSTITUTES; FRUIT, NUT AND VEGETABLE BASED SNACK FOODS; FRUIT-BASED ORGANIC FOOD SNACKS ALSO CONTAINING GRAIN, VEGETABLES, NUTS, SEEDS AND CHOCOLATE; PULSE BASED SNACK FOODS; FRENCH FRIED POTATOES; POTATO CHIPS AND SOYA CHIPS; POTATO CRISPS AND FLAKES INCLUDED IN CLASS 29; POTATO AND SOYA-BASED SNACK FOODS; VEGETABLE SOUP PREPARATIONS; JELLIES AND JAMS; EDIBLE OILS AND FATS.
SHREEJA CHILL JILL

4574563  18/07/2020

SHREEJA MAHILA MILK PRODUCER COMPANY LIMITED
3RD & 4TH FLOORS, BACHALA TOWERS, PLOT NO. 29 AND 30, S.G.S. ARTS COLLEGE ROAD, NEW INDIRA NAGAR, TIRUPATI-517 501, ANDHRA PRADESH.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/07/2019

To be associated with:
2940472

CHENNAI
BUTTER MILK; MILK AND MILK PRODUCTS
4574937    18/07/2020
MR.B.MOHAN BABU., TRADING AS M/S.SRI AMBAAL TRADING.
No.6/4, Maniyakkara Street, Navalpur, Ranipet-632 402, Ranipet District, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :11/07/2019

CHENNAI
Dried Pulses, Edible Oils, Cheese, Butter, Yogurt, Ghee, fat; Pickles, Dates, Processed Lentils, Prepared pulses and Nuts for Human Consumption, Preserved, Dried and Cooked fruits and vegetables, nuts and pulses; Milk and Milk Products; Banana Chips, Potato Chips, Coconut Chips, Vegetable and Fruit Chips.
MONAD FOODS

4575289    18/07/2020
MONAD FRESHALICIOUS PRIVATE LIMITED
886, Haveli Azam Khan, Matia Mahal, Bazar Chitli Qabar, Jama Masjid, Delhi-110006
Monad Freshalicious Private Limited
Private Limited Company
Used Since :10/07/2020
DELHI
Meat, Fish, Poultry and Game, Frozen Meat, Frozen Fish Included In Class 29
sayam
4575524  18/07/2020
LATA MANTRY
RAMA KRUSHNA NAGAR, 2ND LANE, LACHAPADA, NIMAKHANDI, GANJAM DISTRICT, ODISHA 761001
COOKING OILS, EDIBLE OILS, COCONUT OILS
INDIVIDUAL
Proposed to be Used
KOLKATA
EDIBLE OILS, COCONUT OIL AND MUSTARD OIL.
4575813    19/07/2020
SUNIL KUMAR SAINI TRADING AS M/S. AKASH INDUSTRIES
VILLAGE -TULARAMPUR, PO- MOTAHALDU, DISTRICT- NAINITAL, UTTARAKHAND
A Proprietorship Concern

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
VIVEK KUMAR DHAKA  
G-953,SANSKRITI VIHAR/GC-10, SECTOR-16 C, GREATER NOIDA, CHIPYANA BUZURG, GAUTAM BUDDHA NAGAR  
INDIVIDUAL  

Address for service in India/Attorney address:  
PRASHANT KUMAR  
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, GHAZIABAD  

Proposed to be Used  
DELHI  
DAIRY PRODUCTS; MILK AND MILK PRODUCTS; MEAT, FISH, COOK FOOD VEGETARIAN; NON VEGETARIAN; FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, EDIBLE OILS AND FATS, GHEE, KOYA, CHEESE, BUTTER, GROUNDNUT OIL, OIL CAKE, MUSTARD OIL AND FATS, VANASPATI SAUCES, PICKLES, PEANUTS, CURD, YOGURT, SKIMMED MILK POWDER AND SOUPS.
TRIVEDA
4575916  19/07/2020
NAVEEN KUMAR PROPRIETOR OF QMAXO ECOMMERCE
GROUND FLOOR, 263/7, SALARA MOHALLA, BARA BAZAR, ROHTAK 124001 HARYANA
A SOLE PROPRIETORSHIP IN THE NAME OF QMAXO ECOMMERCE
Address for service in India/Attorney address:
SONU
663 SECTOR 4 ROHTAK
Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Mustard Oil, Oils and fats for food, goods include in class 29.
SHRIVILAS
4576095  19/07/2020
SURAJ AWASTHI
47, CHANKYAPURI, SHYAM NAGAR, KANPUR 208013, UTTAR PRADESH
GEETA ENTERPRISES, A Sole Proprietorship Firm
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Proposed to be Used
To be associated with:
4319209
DELHI
PAN MASALA
4576826   20/07/2020
JOBIN JACOB PROPRIETOR OF OLIVE AYURVEDA
MAIN ROAD, OPPO. JYOTHI CONVENT, CHUNGATHARA, NILAMBUR,MALAPPURAM,KERALA - 679334
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :06/06/2014
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
LOHBAL POWDER
971161  16/11/2000
DR. PRANAV A. THAKER,
trading as ;HERBIE FOODS.
GALA NO. 213/ 214, 2 ND FLOOR, MAHAVIR INDUSTRIAL ESTATE, VIRAR ( E ), DIST. THANE.
MANUFACTURERS AND MERCHANT.
Used Since :11/05/1999
MUMBAI
FOOD BEVERAGES ( IN POWDER FORM)
3333273  08/08/2016
FIZZY FOODLABS PVT. LTD.
C-24/402, GOLDS GREEN, YAMUNA NAGAR, LOKHANDWALA, ANDHERI (WEST), MUMBAI-400053
Private Limited Company
Private Limited Company

Address for service in India/Attorney address:
NITIN POTDAR
Unit No. 106, Town Centre II, Andheri Kurla Road, Andheri East Mumbai
Used Since: 01/04/2016

MUMBAI
FOOD ITEM IN PACK, READY TO PREPARE FOOD, READY TO EAT FOOD, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
ANNACCHI MASALA
3343242 22/08/2016
T. SIVANATHA PANDIAN
NO: 1/54, MIDDLE STREET, MUTHUMOTHAMNOZHI, RADHAPURAM TALUK, THIRUNELVELI DISTRICT- 627651, TAMIL NADU
MANUFACTURER AND MARKETER
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHALALAVA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBANKAM, CHENNAI- 600 024.
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
The Trade Mark shall be used as a whole with no exclusive right over the word MASALA
3350681  30/08/2016  
VISHAL JAYANTILAL PATEL 
trading as ;VISHAL JAYANTILAL PATEL 
202/B, VIBHUTI APARTMENT, NEAR SATELLITE PARK, OPP. KADAMBARI, SATELLITE ROAD, AHMEDABAD, GUJARAT, INDIA 
MANUFACTURER & TRADERS 
Address for service in India/Agents address: 
THAKKAR JIGARKUMAR DILIPBHAI 
304, HI-SCAN HOUSE, NR. MITHAKHALI UNDER BRIDGE, NAVRANGPURA, AHMEDABAD - 380 009 
Proposed to be Used 
AHMEDABAD 
Tea, Coffee, Tea masala, Grean Tea only all are capable of being included under class 30.
MADHU MANCHANDA
trading as ;P.K. TRADING COMPANY
278, RAJDHANI ENCLAVE, PITAM PURA, DELHI-110034.
MANUFACTURER AND MERCHANT.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :01/07/1994
To be associated with:
1191068, 2053627, 2694840
DELHI
RICE.
3488233  20/02/2017
KRBL LIMITED
C-32, 5TH & 6TH FLOOR, SECTOR - 62, NOIDA - 201301, GAUTAM BUDH NAGAR (U.P)
Manufacturers and Merchants

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/08/2015

To be associated with:
1339119, 1343314, 3066011

DELHI
Rice
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3066011
SUNLUC

3501960   03/03/2017

RAJIV SURI S/O SH. RAJPAL SURI,

trading as ;M/s SUNLUC, Bhagwan Nagar Colony, Pipli, Kurukshetra -136131 (Haryana)

Bhagwan Nagar Colony, Pipli, Kurukshetra -136131 (Haryana)

Manufacturing, Marketing and Trading;

Address for service in India/Attorney address:

V. K. MARWAH ADVOCATE

292, Model Town, Ambala City-134003 Haryana

Used Since :07/09/2016

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, bakingpowder; salt, mustard; vinegar, sauces (condiments); spices; ice, Bakery and Namkeens, Ice creams, Custard, Cakes, Halvah, pastry, pizzas, rice cakes, vermicelli, yoghurt (Frozen), meal, Gravies (Meat);
3530986  21/04/2017
SAURABH GARG PROPRIETOR OF SHRI RAM AGRO FOOD.
7/19, 1ST FLOOR, JWALA NAGAR, SHAHDARA, DELHI-110032, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Badi, Papad, Spices, Bread,
Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder milk, chewing gum, Jeera, Sounf, Ilayachi, Hing,
Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle,
Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilly powder, Baking powder, Vinegar,
Poha, Flour and preparations made from cereals and Sauces.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..THE MARK TO BE USED
AS DEVICE ONLY.
3558560 27/05/2017
TEA 2 HEATH FOOD SOLUTIONS PVT.LTD
201/A, Vrindavan Tower CHSL, Chikuwadi, Borivali West Mumbai 400092
A Registered Indian Company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SHILPA DAMANIA
D-18, Jai Rameshwar Soc., S.V. Road, Next to Mahesh Nagar, Goregaon (W), Mumbai - 400 062

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee
3574062 19/06/2017
BABURAM
PLOT NO 42, LOHIA NAGAR, NEAR JAYCEES PUBLIC SCHOOL, RUDRAPUR, UDHAM SINGH NAGAR- 263153,
UTTRAKHAND
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :01/04/2017
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, Bread,
Pastry And Confectionery, Ices; Honey, Honeys, Honey Substitutes, Natural Honey, Herbal Honey, Truffle
Honey, honeycomb Toffee,Raw honeycombs,Honey [For Food], sweet Spreads [honey], natural Ripe
Honey, sugar, honey, Treacle, breakfast Cereals Containing Honey, honey glazes For Hamtreacle; Yeast
Maja Aa Gaya

3609109   09/08/2017

PRAVIN MASALEWALE
44 Hadapsar Industrial Estate, Hadapsar, Pune 411013
partnership firm

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8

Used Since :26/07/2017

MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, flour and preparations made from cereals, bread, sauces (condiments); spices.
MOR PANKH
3665493  30/10/2017
DARSHIT R. KANTARIYA
NCCL COLONY, BLOCK -E4/13, Post: Jafabad, Dist : Amreli. Gujarat, Pin -365540, India
An Indian Citizen

Address for service in India/Agents address:
K.K. MODAK, ADVOCATE.
5/1 A, CENTRAL ROAD, JADAVPUR, KOLKATA - 700 032.

Proposed to be Used
AHMEDABAD
TEA
3696868  07/12/2017

S.LATHA

trading as ;MORIGOT FOOD INDUSTRY
A. 115, PIPDIC INDUSTRIAL ESTATE, METTUPALAYAM, PUDUCHERRY, 605 009, INDIA
MANUFACTURER AND MERCHANTS
SINGLE FIRM

Address for service in India/Attorney address:
METROPLAN CONSULTANT
48 Cholan Street Prakash Nagar Ambattur
Used Since :10/09/2007

CHENNAI
VERMICELLI AND NOODLES
3697669  08/12/2017
JASMINE
WHITE HOUSE, MANICHIRA, PPOMALA P.O, SULTHAN BATHERY, WAYANAD, KERALA-673592
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, CALCUT, KERALA-673004

Proposed to be Used
CHENNAI
PREPARED SNACKS AND FOODS HAVING A BASE OF RICE OR FLOUR, READY TO COOK BATTERS FOR MAKING DOSA, IDLI AND OTHER BREAKFAST ITEMS, PREPARED SOUPS, CURRIES OR GRAVIES PREMIXED IN POWDER OR PASTE FORM AND READY TO COOK, INCLUDES IN CLASS 30.
3754207   15/02/2018
PARAG SUBHASH CHORDIYA
AIR COMMERCIAL CORPORATION, ASAVI BUNGALOW, SURVEY NO. 14/3, PLOT NO. 33, TIPRE COLONY, CAMP ROAD, MALEGAON CAMP, MALEGAON
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
HARSHWARDHAN
plot no. 44, sukhmohini bungalow, near CNP press wall, jijamatanagara, nasikroad, nasik 422101
Proposed to be Used
AHMEDABAD
ALL TYPES OF SPICES, PROCESSED FOODS, FLOUR MADE FROM CEREALS, TAPIOCA AND SAGO AND SPICES FOOD ALL INCLUDED IN CLASS 30
3920776  20/08/2018
JAYSWAL VISHALKUMAR MAHESHBHAI
trading as ; GALAXY FOOD AND BEVRAGES
5, SAI VILLA SOCIETY, B/H DHARA VIDHAYALAY, T.B. ROAD, MEHSANA-384002
Proposed to be Used
AHMEDABAD
MANUFACTURING OF CHOCOLATES AND CHOCO PRODUCTS.
CAMELLIA HOUSE

3944698  14/09/2018

YASMEEN KHAN
F1, VARUN APARTMENT-2, K-176, SHYAM NAGAR, JAIPUR-302019 (RAJASTHAN) INDIA

INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since: 01/09/2018

AHMEDABAD

TEA, COFFEE, COCOA, SUGAR, SALT, RICE, SPICES, ICES, ICE CREAM, SWEET, FLOUR AND FOOD PREPARATION THEREOF WHICH ARE INCLUDED IN CLASS 30
A.M.T.

3982026   24/10/2018

MD. SAMAUN SEKH.

VILLAGE PUTHIYA (JAMTALA), PO-BARJUMLA, PS-RAGHUNATHGANJ, DISTT.-MURSHIDABAD-742148, WEST BENGAL.

INDIVIDUAL NAME.

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

KOLKATA

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhuji, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusks, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
3983419  26/10/2018
MANEESH KUMAR SINGHAL, ANSHUL AGRAWAL, SUMIT BANSAL, KAPIL PANSAL, DILIP BANDIN
trading as ;SHREE SHYAM FOOD AND BEVERAGE
A.B ROAD OLD CHEAK POST , GRAM SUNDARPUR , MORENA(M.P) 476001
Proposed to be Used
MUMBAI
FLOUR, PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE,
YEAST, BAKING POWDER AND SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS)
VITFIT

3985616  29/10/2018
NUVOMAX NUTRITIONALS PRIVATE LIMITED
#20, GOLF LINKS, NEW DELHI-110003, INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076

Proposed to be Used
DELHI
CEREAL BASED SNACKS; CONFECTIONARY; BREAKFAST CEREALS; CANDY; CHOCOLATES; READY-TO-EAT CEREALS; COFFEE DRINKS; CURRY PASTE; CHOCOLATE-BASED SPREADS.
VITTY

3985618   29/10/2018
NUVOMAX NUTRITIONALS PRIVATE LIMITED
#20, GOLF LINKS, NEW DELHI-110003, INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076

Proposed to be Used
DELHI
CEREAL BASED SNACKS; CONFECTIONARY; BREAKFAST CEREALS; CANDY; CHOCOLATES; READY-TO-EAT CEREALS; COFFEE DRINKS; CURRY PASTE; CHOCOLATE-BASED SPREADS
SHOWKAT HUSSAIN LONE
NATHIPORA, KHANABAL, ANANTNAG, JAMMU AND KASHMIR - 192101
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :05/01/2015

DELHI
Cakes, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3986352    29/10/2018

AKSHAR SNACKS
PLOT NO - 2006, PHASE - 4, GIDC, WADHWAN, SURENDRANAGAR - 363035, GUJARAT, INDIA.
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061

Proposed to be Used
AHMEDABAD

ALL TYPES OF NAMKEENS AND SNACKS INCLUDED IN CLASS 30.
3986435 29/10/2018
SATISH SHARMA (TRADING AS M/S NAVYA TRADING COMPANY)
KHASRA NO. 530, YAKUTPUR, MAVI RADHA KRISHNA VIHAR, GALI NO 2, NIWAR ROAD, MODI NAGAR, GHAZIABAD-201204, U.P.
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice including in class 30
3986632   30/10/2018
SANTOSH KESARWANI, TRADING AS M/S- AYUSH GRAH UDYOOG
469, S-Block, Juhi Depo, Veenova Nagar, Rakhi Mandi, Kanpur (U.P.), India.
Proprietor

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :09/10/2008

DELHI
CHURAN, CHURAN GOLI, COFECTIONERY, CANDY TABLETS, NAMKEEN
MADHURVADI
3986845  30/10/2018
RAHUL GUPTA
FLAT NO. 101, SILVER OAK APARTMENT, 10/436, A, KHALASI LINE, KANPUR-208001
PROPRIETOR

Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.

Proposed to be Used
DELHI
FLOUR & FLOUR PREPARATIONS MADE FROM CEREALS, PASTRY, BREAD, BISCUITS, VINEGAR, SAUCES, SUGAR, SPICES, SALT, CONFECTIONARY, NAMKEEN, SWEETS, TEA, BAKING POWDER, COFFEA
3989101  31/10/2018
MR. DHARMENDER MITTAL SOLE PROPRIETOR OF M/S SHREE DWARKADHISH SNACKS FOOD CO.
PLOT NO-67, INDUSTRIAL AREA, JAJRU, BALLABGARH, HARYANA
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
Muesli snacks, Granola snacks, Manioc-based snacks, Cassava-based snacks, Maize-based snacks, Wheat-based snacks, Cereal-based snacks, Rice-based snacks, Extruded corn snacks, Puffed corn snacks, Extruded wheat snacks, Samosa (Indian snack food), Muesli-based snack bars, Maize-based snack food, Maize-based snack foods, Cereal-based snack foods, Cereal based snack food, Rice-based snack foods, Rice-based snack food, Wheat-based snack foods, Corn-based snack foods, Granola-based snack bars, Cereal-based snack food, Papad (Cereal based snacks) & Farsan (cereal based snacks) and Namkeen
3989275  01/11/2018
JAGPREET KAUR
FLAT NO 606, SAPTRISHI APARTMENT, PLOT NO. GH-6, SECTOR 16B, AVAS VIKAS COLONY, AGRA (U.P.) - 282007
INDIVIDUAL
Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO.,267 BHALDARPURA NEAR CONGRESS BHAWAN,NAGPUR-440018

Proposed to be Used
DELHI
NAMKEEN, TOMATO SAUCE, GREEN CHILLI SAUCE, TOMATO PURI, SWEET, CONFECTIONERY, VINEGAR INCLUDED IN CLASS 30
3989458  01/11/2018
UMESH KUMAR GUPTA
PROP. OF FIRM M/S KRISHNA FOOD PRODUCTS, SARAI NAWAB, ALIGARH - 202001 (U.P.) INDIA
PROPRIETORY FIRM

Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING, JAIGANJ MARKET CROSSING, ALIGARH-202001, U.P.
Used Since :01/04/1996

DELHI
SHOONDHI HARR, JALJEERA MASALA & SPICES OF GOODS.
3989459 01/11/2018
SMT. MANISHA DEVI W/O SHRI UMESH KUMAR GUPTA
PROP. OF FIRM M/S SUBHI FOOD PRODUCT, SARAI NAWAB, ALIGARH - 202001 (U.P.) INDIA
PROPRIETORY FIRM
Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING, JAIGANJ MARKET CROSSING, ALIGARH-202001, U.P.
Used Since :01/01/2006
DELHI
SHOONDHI HARR, JALJEERA MASALA & SPICES OF GOODS.
RAJESH KUMAR AGRAHARI TRADING AS M/S. AGRAHARI MASALA UDYOG
RAIPUR, PHULWARI, GAURIGANJ ROAD, AMETHI-227405, U.P.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/05/1998

DELHI
SPICES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION Nos. 2902159 and 2902160
RAJESH KUMAR AGRAHARI TRADING AS M/S. AGRAHARI MASALA UDYOG
RAIPUR, PHULWARI, GAURIGANJ ROAD, AMETHI-227405, U.P.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/05/1998
DELHI
SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL SEPARATELY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION Nos. 2902159 and 290216.
3990035  01/11/2018
RAJESH KUMAR AGRAHARI TRADING AS M/S. AGRAHARI MASALA UDYOG
RAIPUR, PHULWARI, GAURIGANJ ROAD, AMETHI-227405, U.P.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 18/05/1998
DELHI
SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL SEPARATELY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION Nos. 2902159 and 290216.
3990036   01/11/2018
RAJESH KUMAR AGRAHARI TRADING AS M/S. AGRAHARI MASALA UDYOG
RAIPUR, PHULWARI, GAURIGANJ ROAD, AMETHI-227405, U.P.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/05/1998

DELHI
SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE
MATTERS APPEARING ON THE LABEL SEPARATELY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION Nos. 2902159 and 290216.
3990037 01/11/2018
RAJESH KUMAR AGRAHARI TRADING AS M/S. AGRAHARI MASALA UDYOG
RAIPUR, PHULWARI, GAURIGANJ ROAD, AMETHI-227405, U.P.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/05/1998
DELHI
SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL SEPARATELY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION Nos. 2902159 and 290216.
RAJESH KUMAR AGRAHARI TRADING AS M/S. AGRAHARI MASALA UDYOG
RAIPUR, PHULWARI, GAURIGANJ ROAD, AMETHI-227405, U.P.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 18/05/1998

DELHI

SPICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL SEPARATELY.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION Nos. 2902159 and 290216.
3990039  01/11/2018
RAJESH KUMAR AGRAHARI TRADING AS M/S. AGRAHARI MASALA UDYOG
RAIPUR, PHULWARI, GAURIGANJ ROAD, AMETHI-227405, U.P.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/05/1998
DELHI
SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL SEPARATELY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION Nos. 2902159 and 290216.
3990264  02/11/2018
PREETY JINDAL
HOUSE NO. 23 A, STREET NO. 1, PRATAP NAGAR, PATIALA, PUNJAB
INDIVIDUAL

Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.
Used Since :01/04/2017

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
M/S FOOD BUS OF INDIA LLP
A-143, NARAINA INDUSTRIAL AREA PHASE - I, DELHI - 110028
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
AMARJIT & ASSOCIATES
SUITE 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI-110 005

Used Since :01/06/2015

DELHI
COFFEE, TEA, RICE, FLOUR PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES, CONFECTIONERIES, EDIBLES, ICE, SUGAR, HONEY, BAKING POWDER, SALT, MUSTARD, SPICES
3991525  03/11/2018
MR. SANCHIT VERMANI TRADING AS SATYA SALES
506, Sukriti Enclave, Latouche Road, Lucknow -208001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
DELHI
Flour & Preparation Made From Cereals, Sweets, Namkeen, Confectionery & Bakery Products
DILIP SAHA, TRADING AS JOYGURU ENTERPRISES  
HARIPUR, SAHUDANGI HUT, PIN-735135, JALPAIGURI, WEST BENGAL.  
SINGLE FIRM  
Address for service in India/Attorney address:  
BHARATIYA TRADE PROTECT BUREAU  
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.  
Proposed to be Used  
KOLKATA  
CHANACHUR, DALMUT, BHUJIA, NAMKEEN, CHIRA BADAM MIXTURE, AND PREPRATION MADE FRON CERALS, INCLUDED IN CLASS 30.
3992027    04/11/2018
PARVEEN SHARMA
B-8/29 SECTOR-5, ROHINI -110085
proprietor

Address for service in India/Attorney address:
AJANTA
house no 43 road no 41 Punjabi bagh west new delhi 110026

Proposed to be Used
DELHI
ALL TYPES OF NAMKEEN, GAJJAK AND REWARI, CHOCOLATES, SUGAR, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, BREAD, PASTRY AND CONFECTIONERY (NON-MEDICATED), NOODLES, WAFERS, ICES; HONEY, YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, TOMATO SAUCE, SAUCES (CONDIMENTS); SPICES, PAPAD; ICE, ICE CREAM AND ALL KIND OF READY TO SERVE FOODS BEING THE GOODS INCLUDED IN CLASS 30.
3993370  06/11/2018
RADHIKA NAIDU
Unit 7-8, Monarch Orchid, Sec-19, Kharghar
Trading, reselling, manufacturing
Proprietary Firm
Proposed to be Used
MUMBAI
Honey, spices, coffee, edible snacks
YAARANA

3993458  06/11/2018

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, BICHHWAL INDUSTRIAL AREA, BIKANER - 334 006, RAJASTHAN
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used

AHMEDABAD

SWEETS, DESHI SWEET MEATS, BHUJIA, NAMKINS, ICE CREAM, COFFEE, TEA, COCOA, SUGAR, TAPIOCA, BISCUITS, CAKES, PASTRY, SALT, HONEY, TREACLES, VINEGAR, SAUCES, SPICES, CONFECTIONERY, BAKERY PRODUCTS AND READY TO EAT FOOD PRODUCTS INCLUDED IN CLASS-30
MAST MANDAL

3993470  06/11/2018

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, BICHHWAL INDUSTRIAL AREA, BIKANER - 334 006, RAJASTHAN
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used

AHMEDABAD

SWEETS, DESHI SWEET MEATS, BHUJIA, NAMKINS, ICE CREAM, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, BISCUITS, CAKES, PASTRY, SALT, HONEY, TREACLES, VINEGAR, SAUCES, SPICES, CONFECTIONERY, BAKERY PRODUCTS AND READY TO EAT FOOD PRODUCTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MAST SEPARATELY.
P. ELANCHEZHIAN
4/928, SIDDHI VINAYAGAR KOIL STREET, ANBU NAGAR, MADURAI-625020

Manufacturer

SOLE PROPRIETOR

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Asafoetida.
SEAGULL
3996221  13/11/2018
J K S OVERSEAS
565/6, MAJITH MANDI, AMRITSAR, PUNJAB-143006
GOODS
Partnership Firm
Address for service in India/Attorney address:
K.K.SINGH & ASSOCIATES
384P SECTOR-40 GURGAON-122003 HARYANA
Proposed to be Used
DELHI
Bakery Items, Spices, Dry Fruits, Confectionary, Ice
FOOD COUNTRY

3997746  14/11/2018

VIKRAM SINGH
VILLAGE KHAIRA BABAIN KURUKSHETRA
Individual

Address for service in India/Attorney address:
SHIVA KANT
4/11 ashok nagar sonipat

Proposed to be Used
DELHI

COFFEE, COCOA OR CHOCOLATE BASE, CEREALS PREPARED FOR HUMAN CONSUMPTION (FOR EXAMPLE, OAT FLAKES AND THOSE MADE OF OTHER CEREALS) INCLUDED IN CLASS 30.
3998547   15/11/2018
MICRO ENGINEERING WORKS
Shed No-51, Industrial Area, M.N.I.T. Teliarganj, Allahabad
Partnership
Address for service in India/Attorney address:
SAKSHI ATHWANI
102, Sheetal appt, behind kakadia complex, ghodrod road
Used Since :01/11/2018
DELHI
Rusks, Biscuits and Breads
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ASHWANI GAUTAM TRADING AS ORAYU HERBAL CARE
PHASE-6, HOUSE NO.-100/6, MOHALI (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2018
DELHI
Spices, Rice, Sugar, Flour & Flour Preparations, Amla candy, Ayurvedic & Herbal Infusions, Herbal Teas, Honey & Processed Herbs.
DADI MAA RASOI BHOG
3999205   15/11/2018
DALBIR SINGH PROPRIETOR OF MY SWEET DADI MAA FOOD PROCESSING UNIT
Plot No.136, Phaze-I,Industrial Focal Point,VPO Goindwal Sahib, Tehsil Khadur Sahib, District Tarn Taran-143401
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Wheat Flour & Spices
3999298   16/11/2018
KABITA KUMARI, TRADING AS SHREE KRISHNA INDUSTRY
WARD NO-09, BABHANI, MAIN ROAD BABHANI,GAMHARIYA, MADHEPURA, BIHAR-852131,
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
TEA
Viacom International Inc.
1515 Broadway, New York, New York 10036, U.S.A.
A company incorporated under the laws of Delaware, U.S.A

Address for service in India/Attorney address:
ALG India Law Offices LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
DELHI
Bread, Bread Sticks, Bubble Gum, Candy Cake Decorations, Edible Cake Decorations, Cake Mixes, Cakes, Cakes and Chocolate Based Fillings for Pies and Cakes, Candy, Candy Coated Popcorn, Caramel Popcorn, Caramels, Cereal Based Snack Food, Cheese Flavored Corn Puffed Snacks, Chewing Gum, Chocolate Chips, Corn Chips, Flour Based Chips, Chocolate, Chocolate Covered Nuts, Chocolate Powder, Chocolate Syrup, Chocolate Topping, Cocoa Mixes, Cones for Ice Cream, Cookies, Corn Curls, Cracker and Cheese Combinations, Crackers, Food Ready to Eat Cereal Derived Food Bars, Frosting, Fruit Pies, Granola Based Snack Bars, Hot Chocolate, Popped Popcorn, Pretzels, Puddings, Waffles; Ice Cream, Ice Milk, Flavored Ices, Frozen Confections, Frozen Yogurt, Frozen Custards.
SHRI KESARI
3999445  16/11/2018
LALIT KUMAR
Individual
Address for service in India/Attorney address:
KANIKAA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :01/05/2018
DELHI
spices
4000114  16/11/2018
SH. ABANT JAIN PROPRIETOR OF M/S A V STORE
NEAR POLICE STATION, RAIKOT, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since : 25/06/2018

DELHI
PASTA, SAGO, TAPIOCA, ARTIFICIAL COFFEE, MUSTARD, GREEN TEA, PUFFED RICE, VINEGAR, SWEETS, FLOUR AND PREPARATIONS MADE FROM CEREALS, WHEAT FLOUR (MAIDA), SEMOLINA (SUJI), PULSE FLOUR (BESAN), BULGUR (DALIA), BREAD, PASTRY AND CONFECTIONERY, BISCUITS, RUSKS, CAKES, CANDIES, CHEWING GUMS, SPICES, SALT, SUGAR, VINEGAR, TOMATO SAUCES, SAUCES, MAYONNAISE-BASED SAUCES, CONDIMENTS, HONEY, COFFEE, TEA, CHOCOLATES, NAMKEENS, BHUJIA, RICE, ICES, HONEY, TREACLES, YEAST, NOODLES, CORN FLAKES, CUSTARD POWDER, BAKING POWDER, ICE CREAMS AND POHA.
4000418  17/11/2018
SH. BISHNU PADA PAUL TRADING AS BHAGYALAXMI ENTERPRISES.
MOUJA-GOALJAN, P.S. BRAMPUR, DISTT.-MURSHIDABAD, WEST BENGAL-742188.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 05/01/2000
KOLKATA
READY TO EAT SNACK FOODS, CHIPS, NAMKEEN, CHIWRA BADAM, SATTU AND BESON INCLUDED IN CLASS 30.
FULL FUN
4000593   17/11/2018
MUKESSH KUMAR S/O SHREE JAGANNATH
MANGLA FOOD PRODUCT, KHAIRA ROAD, SARDULGARH, MANSA- 151507
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
Proposed to be Used

KOLKATA

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
MR. MURLIDHAR SEWANI PROPRIETOR OF JAI GRAHA UDHYOG
140 - C, INDUSTRIAL AREA, RAU, INODRE (M.P.) - 453331
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since: 21/01/2015

MUMBAI
Churan, chatni, Confectionary, toffee & candies include in class 30.
NITIN KUMAR
1/2655, GALI NUMBER 3 NEAR AHINSA VATIKA, RAMNAGAR, LONI ROAD, SHAHDARA ,DELHI-110032
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
DIVYANSHU
146/39/7, Chak Raghunath Naini, Allahabad, Uttar Pradesh-211008
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
SANJEEV GOEL
608, 6th Floor, Amba Tower, DC Chowk, Sector 9, Rohini, Delhi 110085
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee
BRITANNIA INDUSTRIES LIMITED
Britannia Industries Limited, 33, Lawrence Road, New Delhi - 110 035
Body Incorporate

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017
Used Since: 12/09/2014

DELHI
Bakery Products; Wafers, Biscuits, Croissants
RAJAT AGARWAL TRADING AS M/S. RAJAT AGRO INDUSTRIES
GODAM GALI NO.-8, ASHU DHARAM KAANTA KE SAMNE, SIRASPUR, DELHI-110042
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
SOYA CHUNKS, SOYA GRANULES AND DEOILED SOYA FLOUR
BIPIN KUMAR
C/O SIYA RAM SINGH, GANW CHAKBAIRIYA, P.O- BAIRIYA, PATNA-800007, BIHAR, INDIA.
A Proprietorship Firm having name BIPIN MASALA UDYOG, having GSTIN- 10ASCPK3527C1ZJ.

Address for service in India/Attorney address:
RAJ ASSOCIATES
FLAT NO.-306, RADHEY KRISHNA PLAZA, NEAR HATHWA MARKET, BARI ROAD, PATNA-800004, BIHAR, INDIA.

Proposed to be Used
KOLKATA
SPICES
MUKUTGOLD
4007511  26/11/2018
AJITABH KUMAR & PANKAJ KUMAR
STATION ROAD, SATNAM COLONY, BEHIND PUNJAB REST HOUSE, GAYA BIHAR - 823001
JOINT APPLICANT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
KOLKATA
Spices, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]
4008027  26/11/2018
SUMAN MALIK
B-XXX-5354/14, Nechi Mangli, Chandigarh Road, Near Old Octroi Post, Ludhiana-141001, (PB),
Trading as MALIK AGENCIES (Sole Proprietor)
Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)
Proposed to be Used
DELHI
Chocolate, Confectionery, Sweets, Namkeen
PARVEEN BAKER'S VILLE PVT. LTD.

4008055   26/11/2018
PARVEEN BAKER'S VILLE PVT. LTD.
BASTI BAWA KHEL, KOHINOOR STREET, KAPURTHALA ROAD, JALANDHAR (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :20/12/2012

DELHI
Breads, Buns, Pizza Bases, Pav (Bread), Kulcha (Bread), Biscuits, Rusks, Namkeen (cereal based fried snacks), Cakes, Pastries, Toffees, Chocolates, Confectionary & Bakery Products.
4008056  26/11/2018
PARVEEN BAKER'S VILLE PVT. LTD.
BASTI BAWA KHEL, KOHINOOR STREET, KAPURTHALA ROAD, JALANDHAR (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :20/12/2012

DELHI
Breads, Buns, Pizza Bases, Pav (Bread), Kulcha (Bread), Biscuits, Rusks, Namkeen (cereal based fried snacks), Cakes, Pastries, Toffees, Chocolates, Confectionary & Bakery Products.
Trademark Registration

4008704  27/11/2018
MR. HIMANSHU GUPTA
MR. HIMANSHU GUPTA S/O SH.VIJAY KUMAR GUPTA, OPP. SOHAN LAL KI CHAKKI, 5/252, SUBHASH NAGAR, LESHWARI BHAWAN, BAREILLY, UTTAR PRADESH-243001
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
HING.
4008749  27/11/2018
SUJEET KUMAR GUPTA
trading as ;MIRA AGRO UDHYOG
4,JOY MITRA GHAT LANE,KOLKATA 700005,WEST BENGAL,INDIA
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/04/2018
KOLKATA
SPICES (DUST), NAMKEEN, PAPAD, ATTA, MAIDA, SUJI, BESAN, SATTU BEING INCLUDED IN CLASS-30
Trade Marks Journal No: 1962, 24/08/2020  Class 30

4008770  27/11/2018
CHAND
B-45, BALBIR NAGAR, KIRARI SULEMAN NAGAR, DELHI-110086
MANUFACTURING AND TRADING
Proposed to be Used
DELHI
MANUFACTURING OR TRADING OF SPICES OR CONFECTIONERY ITEMS OF ALL KINDS
4009007  27/11/2018
MR. GANESH BALASO GAVALI
Plot No.8, Balawant Nagar, Near Jarag Nagar Last Bus Stop, Kolhapur - 416102, Maharashtra, individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
MUMBAI
PAPAD.
4009714   28/11/2018
NITESH KHANDELWAL
trading as ;N.S. FOOD N SPICES CO
IMLI WALI MADHAIYA, ATRASI ROAD, DISTT. AMROHA-2442201 (U.P.)
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
S.S. TRADE MARKS COMPANY
T-33/6(G.F.), WEST NIZAMUDDIN, NEW DELHI-13
Used Since :28/04/2018
DELHI
SPICES, FLOUR & PREPARATIONS MADE FROM CEREALS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PANCHTATVA
4009988    28/11/2018
PANKAJ KAUSHIK
B-2001, GREAT VALUE SHARNAM, SECTOR-107, NOIDA, U.P.-201304
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS; WHEAT FLOUR; MAIZE FLOUR; CORN FLOUR; WHITE FLOUR (MAIDA); SEMOLINA; RAWA; SUJI; BARLEY FLOUR; MULTIGRAIN FLOUR AND SOYA FLOUR.
PANCHATATVA

4009989  28/11/2018

PANKAJ KAUSHIK
B-2001, GREAT VALUE SHARNAM, SECTOR-107, NOIDA, U.P.-201304
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

GRAM FLOUR (BESAN) AND FLATTENED/BEATEN RICE (POHA)
PANCHTATVA
4009990  28/11/2018
PANKAJ KAUSHIK
B-2001, GREAT VALUE SHARNAM, SECTOR-107, NOIDA, U.P.-201304
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
WHOLE SPICES INCLUDING CARDAMOM, BLACK CARDAMOM, CLOVE, CINNAMON, BLACK PEPPER,-WHITE PEPPER, CUMIN, CORIANDER, NUTMEG, MACE, DRIED BASIL, DRIED MINT, MUSTARD SEEDS, FENUGREEK, TURMERIC, SAFFRON, FENNEL SEEDS, CAPERS, CELERY, NIGELLA SEEDS, SESAME SEEDS, CAROM SEEDS (THYMOL), KALPASI, BAY LEAVES, CURRY LEAVES, STAR ANISE, ASAFOETIDA, TAMARIND, POPPY SEEDS AND LICORICE; GROUND SPICES INCLUDING CHILLI POWDER, DRY MANGO POWDER, GARLIC POWDER, GINGER POWDER, GOOSEBERRY POWDER, TURMERIC POWDER, CORIANDER POWDER, FENUGREEK POWDER, CUMIN SEED POWDER, FENNEL SEED POWDER; SPICE MIXES/ BLENDS INCLUDING CHAT MASALA, GARAM MASALA, CURRY POWDER, TIKKA MASALA, TANDOORI MASALA, PANCH PHORON, KAALA MASALA AND SAMBAR POWDER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1909232 AND 2641058.
4010178  28/11/2018
Gaurav Chopra ((Prop. Of RGM Enterprises)
Joginder Singh Nagar, Kothran Rd. Phawara, Kapurthala 2(Phagwara & Kapurthala), Kapurthala (Punjab), - 144401
SOLE PROP. FIRM

Address for service in India/Agents address:
Dahlia Sen Oberoi.
10, Lawyers Chamber, Delhi High Court, New Delhi -110003

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, tapioca, sago, artificial coffee; bread, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments;
4010465  28/11/2018
RAVI KANT SACHDEVA
House No 1107, Ward No 10 Partap Gate
Proprietor
Address for service in India/Attorney address:
KAVISH GROVER
591/12, Ashoka Garden Colony
Used Since : 27/11/2018
DELHI
CORN STIC, CORN RING, CORN PUFF, CORN CHIPS, CHIPS (CEREAL PRODUCTS), GRAIN BASED CHIPS, FLOUR BASED CHIPS
SANJAY MANDAL, TRADING AS, R. S. FOOD PRODUCTS
FAKDAIBARI, PO- GHOGOMALI, PIN-734006, JALPAIGURI, WEST BENGAL
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Used Since: 12/12/2007

KOLKATA
CHANACHUR, DALMUT, BHUJIA, NAMKEEN, AND PREPARATION MADE FROM CERALS, INCLUDED IN CLASS 30
MANJIT KAUR TRADING AS PREMIUM TEA MAN
VILL-ASWINI NAGAR, WARD NO-3, PO-MADARIHAT, DIST ALIPURDUAR, PIN-735220, WEST BENGAL
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
TEA
Proposed to be Used

MUMBAI

Cakes, Brownies, Ice Cream Desserts, Pastries, Cookies, Pudding, Chocolates, Puff, Flour Based Savory Snacks.
4012918    30/11/2018
MR. AMIT KUMAR
trading as ;D K S & COMPANY
HOUSE NO . 57, GROUND FLOOR, NIHAL VIHAR, NANGLOI, DELHI-110041
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
Soya sauce, Soya flour, Soya burgers [sandwiches], Soya bean paste [condiment], Bread made with soya beans, Soya Chaap.
4013259  30/11/2018
MRIGNAYANI TEA PVT. LTD.
ROOPNAGAR, BADDI MAJRA, TIRTH NAGAR, NEAR GOVT. SCHOOL, YAMUNANAGAR-135001 (HR.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2017

DELHI
Tea, Coffee & Spices
4013819  30/11/2018
MR. KULDEEP SINGH.
CHAMBER NO.-10 & 11, UDAIGIRI TOWER, KAUSHAMBI, GHAZIABAD, U.P.-201010.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
4014771 01/12/2018
MR. DILIP SINGH TRADING AS: ANAND FOOD PRODUCTS
O-151, DSIIDC BAWANA, SECTOR-3, DELHI-110039
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
FRYUMS & SNACKS FOODS, NAMKEEN, PUFFCORN, BHUJIA, MURMURE, RICE PUFF.
4014833 01/12/2018
SANTANU ROY
VILL-SAHIPUR, P.O-FATEPUR, 24 PGS(S),PIN-743513
NEW APPLICANT
Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET,UTTARPARA,HOOGHLY,PIN 712 258,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
CAKE, BREAD,BISCUIT AND CONFECTIONERY BEING IN CLASS 30.
4016958   04/12/2018
DEEPAK JAIN
S/o Sh. Ramesh Kumar Jain, 1301, Sector-17, HUDA, Yamunanagar, haryana
individual
Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34

Proposed to be Used
DELHI
Rice, tea, coffee, flour and preparations made from cereals, honey and spices
ANIL KUMAR  
VILL- MANGURAHI, PO - INDUSTRIAL AREA, HAZIJPUR, DIST- VAISHALI, PIN – 844101, BIHAR, INDIA  
SINGLE FIRM

Address for service in India/Attorney address:

GLOW WELL  
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.

Used Since: 15/03/2012

KOLKATA

ICE CREAM

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

FOR PROVIDING SERVICE/GOODS IN THE STATES OF "BIHAR & JHARKHAND" ONLY.
4017392  05/12/2018
SAMRESH CHANDRA
M/S ANNAPURNA, 68, SAI KUTIR, WEST MODEL TOWN, GHAZIABAD, U. P. INDIA
SOLE PROPRIETOR
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, 1IND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :03/08/2018
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM
FLOUR AND CEREALS, BREAD, SOYA CHAAP, AATA CHAAP, TOFU CHAAP, PASTRY AND CONFECTIONERY, ICES,
HONEY, TREACLE, YEAST. BAKING-POWDER. SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE
4018082   05/12/2018
RAJINDER KUMAR SHARMA
1351/2, SUKHRAM NAGAR, FIELD GANJ, LUDHIANA
PROPRIETOR
Address for service in India/Attorney address:
LAKHBIR SINGH
C/o DUTTA REGISTRATION HOUSE, SCO.7, 1Ind FLOOR, GURU HAR RAI COMPLEX, OPP. MANJU CINEMA, MILLER GANJ, LUDHIANA
Proposed to be Used
DELHI
FLOUR PREPARATIONS MADE FROM CEREALS, RUSK, BREAD, PASTRIES AND CONFECTIONERIES ITEMS, NAMKEEN, SWEETS AND FOOD PRODUCTS
4018349  05/12/2018
RAJESH KUMAR TRADING AS M/S. BHAGWAT PRASAD RAJESH KUMAR
SAIPURAM, DELHI ROAD, MEERUT, U.P.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/2006
DELHI
Black salt, salt, sendha salt and lahore salt
Trade Marks Journal No: 1962, 24/08/2020

SHREE HARI FOODS
PLOT NO.G1 111, INDUSTRIAL AREA, BEECHWAL, BIKANER, RAJASTHAN-334006
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
4019169 06/12/2018
SHOBHIT KUMAR
MEERAGANJ, BALUPURA, BAREILLY, UTTAR PRADESH-243504
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
PIZZA.
ANCHAL BRAND
4019621 06/12/2018
SANJAY KUMAR JAISWAL
71, CHAVK BAZAR MARG, WARD NO.-16, DUMRAON, BUXAR, BIGHAR-802119
PROPRIETORSHIP
Address for service in India/Attorney address:
GOURAV GUNJAN
103, JAGAT TRADE CENTRE, PATNA-1
Proposed to be Used
KOLKATA
FLOUR, MAIDA, SUJI, DALIA, GULAB JAMUN MIX, IDLI MIX, GULAB JAMUN MIX POWDER, CHHENA MIX POWDER, INSTANT MIX PREPARATIONS BEING INLCUDED IN CLASS -30
BUNNYBAKERS

4019859 07/12/2018
GYANENDER KUMAR KOCHAR
S/o Sh. M.L. Kochar, R/o Flat No. H-5, 1st Floor, Nav Bharat Apartments, A-4, Paschim Vihar, Punjabi Bagh, West Delhi, Delhi - 110063
Individual
Address for service in India/Agents address:
VIKAS BANSAL
411, B-09, ITL Twin Tower,NSP, Pitampura, Delhi-110034.

Proposed to be Used
DELHI
Cakes, Bread, Pastries and confectionery
4019983    07/12/2018
GOURAV JAIN
H.NO. 745B/19, OLD KACHARI CHOWK, HANSI, HISAR, HARYANA-125033
INDIVIDUAL
Address for service in India/Attorney address:
KULDEEP SINGH JADON
III F 215 SECTOR 3 VAISHALI GHAZIABAD
Proposed to be Used
DELHI
Food Products like Coffee, Sugar
AKHILESH YADAV PROP. M.P.MASALA UDHYOG  
VILLAGE & P.O. DIDI KHURD, DISTT. BHIND MADHYA PRADESH-477105  
Manufacturer, merchant and traders

Address for service in India/Attorney address:
ADITI ADVOCARE  
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085  
Used Since :01/04/2015

MUMBAI  
SPICES
SAMPURE

4021811   08/12/2018
DINESH CHAND AGGARWAL
C-50, LAWRENCE ROAD INDUSTRIAL AREA, DELHI - 110035
Individual

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.
4022115  10/12/2018

PRASHANT S JHA
SHOP NO 13, PORWAL TOWER, NEAR CINEMAX, KANAKIA, MIRA ROAD (EAST), MUMBAI - 401107
MANUFACTURER AND TRADER
THE CAKE TIME

Proposed to be Used
MUMBAI
CAKES AND BAKERY GOODS
4022682  10/12/2018
RAJIV RANJAN PANDEY TRADING AS JAY SHIV SNACKS LAGHU UDYOG
CHANDPUR, P.O.DABARGRAM, P.S.JASIDIH, DIST.DEOGHAR-814112, JHARKHAND.
STANDARD TRADE MARK
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
CN-8/2, SIDCO GLOBAL TOWER,UNIT NO.1501,15TH FLOOR,SECTOR-V,SALT LAKE,KOLKATA 700 091, WEST
BENGAL,INDIA
Used Since : 10/09/2014
KOLKATA
MANUFACTURER OF SNACKS, CHIPS & PAPADS.
YAAMU

4022986   11/12/2018

MAHESH GUPTA
H. NO - 09, A.C. DUTTA LANE, F.A. ROAD, KUMARPARA, GUWAHATI- 09 (ASSAM)
individual

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085

Proposed to be Used
KOLKATA
CAKE, NAMKEEN, CONFECTIONERY, CHIPS, CHOCOLATE AND CANDY
Trade Marks Journal No: 1962, 24/08/2020 Class 30

4023349 11/12/2018
SH. HARISH KUMAR.
2B, VIKAS VIHAR, CHANDER VIHAR, NEW DELHI-110041.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CONFECTIONERY, CANDY, TOOFEE, CHOCOLATE, PUFF, POPCORN, READY TO EAT SNACK FOODS, BISCUITS AND NAMKEEN, CAKE, PASTRY, CHIPS, RUSK, COOKIES, SWEETS AND ICE CREAMS INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CANDY.
4023870  11/12/2018
SAJ FOOD PRODUCTS PVT. LTD.
Purna Bhaban, 5/1, A. J. C. Bose Road, Kolkata - 700020, West Bengal.
Manufacturer and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Proposed to be Used
KOLKATA
Flours and preparations made from cereals, biscuits, cookies, bread, rusks, cake, pastry, confectionery, baking powder, salt, mustard and savouries, spices, coffee and tea.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4023982   12/12/2018
RAM SAJIVAN
CHARKHARI ROAD, RATH HAMIRPUR, RATH, UTTAR PRADESH 210431
INDIVIDUAL

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
SPICES
4025871 13/12/2018
MR. ACHIN GROVER TRADING AS DHUV AGENCIES
F-367, Transport Nagar, Lucknow- 226 012
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
DELHI
Tea
IMILI FUN GOL

4026683    14/12/2018
DEVENDRA KUMAR VARSHNEY
trading as ;HIND FOOD PRODUCT
TARFARA ROAD, CHAWAR GATE, HATHRAS-204101
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
R.P. AGRAWAL,
ASHA KUTI CHITRAGUPT NAGAR, HATHRAS-204101.

Proposed to be Used
DELHI
CHURAN, CHURAN BALLS, CHURAN TABLETS AND OTHER CHURAN PRODUCTS
MOHANI ELAICHI TEA

4027203 14/12/2018

MOHANI TEA LEAVES (P) LTD
B-36, MOHANI HOUSE, UDYOG KUNJ, PANKI SITE 5, KANPUR, UTTAR PRADESH, INDIA

An Indian Citizen

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ELAICHI TEA.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 611096, 972951,1886172, 1911105, 3340363.
4091928   19/02/2019
EKTA JAIN
B2-903, OLIVE COUNTY APARTMENT VASUNDHARA SECTOR-5, VASUNDHARA GHAZIABAD, UTTAR PRADESH-201012
sole proprietor

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since :14/02/2019

DELI
Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint- based sweets, sweets(non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa and artificial coffee; Chocolate; Ice cream, sorbets; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces (condiments); Ice [frozen water] and other related goods included in class 30.
4255307  03/08/2019

EXPRESS SPICE PRIVATE LIMITED
SECOND FLOOR, D-1/104, GALI NO-2, 3RD PUSHTA, SONIYA VIHAR, DELHI
A PRIVATE LIMITED COMPANY INCORPORATED THE COMPANIES ACT.

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
SPICES (POWDER OR SABUT), DALIA, MACRONI, PASTA, BESAN, SUJI, POHA, SEVIYAN, KALA NAMAK, TEA.
M/S. RAJWARDHINI NUTRICARE AND FOODS
Main Road, Shiwaji Nagar, Kalvan, Maharashtra 423501
partnership firm

Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.

Used Since: 21/01/2020

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago; bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder, baby food powder, Ceral bar, chocolate, laddu, as mentioned in Class 30
ADR Elegant

4444355  17/02/2020

ARUN DEEPAK RAJ DORAKULA PROPRIETOR OF ARUN DORAKULA FOODS & SPICES COMPANY
18-6-13/1, TELEPHONE EXCHANGE STREET, SAMALKOT, E.G DT., ANDHRA PRADESH 533440

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Spices; Powdered spices; Baking spices; Curry spices; Bread flavoured with spices; Pre-packaged lunches consisting primarily of rice, and also including meat, fish or vegetables
**VES;**

**4444612  17/02/2020**

BIKAJI FOODS INTERNATIONAL LIMITED  
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan  
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956  

**Address for service in India/Attorney address:**  
GURVINDER SINGH & ASSOCIATES  
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

**Proposed to be Used**

**AHMEDABAD**

Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
SHWETA AMAY

4444625    17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
LAKSHYA SHIV

4444644 17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan

A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
4451381  24/02/2020
MR. VIMAL TRIVEDI PROP. OF ASSAM TEA CENTER
324, NAVAPADAR, JAWAHAR COLONY, PARTAPUR, BANSWARA, RAJASTHAN-327024
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
AHMEDABAD
TEA.
KHULLY BULLY
4453068   25/02/2020
RAJESH NIHALANI PROP. OF SHRI BANKEY BIHARI FOOD PRODUCTS
5-A, SINDHU NAGAR, KATRA CHAND KHA, BAREILLY, UP-243001
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
DELHI
SOYA PUDDS, FRYMES, AND NAMKEENS AS SPECIFIED IN CLASS 30.
4454408  26/02/2020
P ANANDHKUMAR
513, DAKSHA SAHARSH APARTMENT THIRUVALLUVAR NAGAR BUS STOP MARUTHAMALAI MAIN ROAD
COIMBATORE NORTH BHARATHIYAR UNIVERSITY COIMBATORE TAMIL NADU 641046
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Pizza; Pizza sauce; Pizza pies; Fresh pizza
4456297   27/02/2020
C.P. MILK & FOOD PRODUCTS PRIVATE LIMITED.
B-13, H- Road, Mahanagar Extension, Lucknow-226006 (U.P.)
A company registered under the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
DELHI
Sweets, sweetmeats, petha (sweetmeat), rasagulla (sweetmeat), jalebi (sweetmeat), natural sweeteners, foodstuffs made of a sweetener for sweetening desserts, kheer mix (rice pudding), gulab jamun mixes being goods included in class 30.
4457637    28/02/2020
MAHAKASH AGRO FOOD PRIVATE LIMITED
Unit No. A-1118, A- 40, i-Thum Tower A, Sector -62, Noida Gautam Buddha Nagar UTTAR PRADESH - 201301
PRIVATE LIMITED
Address for service in India/Attorney address:
AKASH VERMA
B-46 SHISH RAM PARK UTTAM NAGAR DELHI- 110059

Proposed to be Used
DELHI
flour and preparations made from cereals, vinegar, sauces, (condiments); spices
subject to the mark should be use as represented
Trade Marks Journal No: 1962, 24/08/2020 Class 30

CAKEBELL

4459609 02/03/2020
BHAGYASHREE MAHESH WARGHADE
S.NO.21/5,GOKUL NAGAR,NARHE ROAD, NEAR MANAS APARTMENT, DHAYARI, VADGAON BUDUK,PUNE-411041
PROPRIETORSHIP
Address for service in India/Agents address:
GOPAL RUKIYA KADAWAT
G.R. Kadawat & Associates, Charhate Building Flat 0.4, 2nd floor, Rajendra Nagar, Near BSNL Office, Navi Peth, Pune-411030.

Proposed to be Used
MUMBAI
CAKES, PUFFS, PASTRY, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CONFECTIONERY, BAKING POWDER, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO SUBSTITUTES, ICE, HONEY, TREACLES, YEAST, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES INCLUDED IN CLASS 30.
4462068  04/03/2020
HUF OF CHANDER MOHAN GUPTA & SONS THROUGH ITS KARTA CHANDER MOHAN GUPTA TRADING AS ROSHAN LAL CHANDER MOHAN
641, MANDI KESAR GANJ, LUDHIANA-141008 (PB.)
HUF
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Namkeen (Cereal Based Fried Snacks), Snacks, Bakery, Sweets, Confectionery, Biscuits, Breads, Rusks & Papad (Cereal based Snacks).
BHAICHARA
4462649   04/03/2020
MR. KANA RAM JAT
M/s Mahadev Enterprises, #15-2-176, Maharaj Gunj, Hyderabad - 500012, Telangana State, India.
Single Firm
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Proposed to be Used
CHENNAI
Coffee, Tea, Rice, Pasta and noodles; Flour and preparations made from cereals; Sugar, Salt, Spices, Sauces and other condiments, Ginger Garlic Paste,
4464088  05/03/2020
DEEPAK MEHRA (TRADING AS: D M ENTERPRISES)
B-71, HILL VIEW APARTMENT, VASANT VIHAR, NEW DELHI-110057.
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2017
DELHI
PROTEIN BAR
MR. AMAN CHAWLA PROPRIETOR OF ANJALI FOOD PRODUCTS.
B-16, L.S.C. PADAM NAGAR, DELHI-110007.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

CONFECTIONERY, PEDA, LOLIPOP, CANDY, LADOO AND COCONUT SWEETS INCLUDED IN CLASS 30.

THIS IS CONDITION OF REGISTRATION THAT BOTH MARK SHALL BE USED TOGETHER.
SHIVAM GUPTA
311 GALI NO. 2, GAYATRIPURAM, KALYANPUR, KANPUR NEAR VINAY MEDICAL STORE, KANPUR NAGAR, UTTAR PRADESH – 208017, INDIA
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used

DELHI
TEA, TEA BAG, COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, SWEETS, SNACKS, BISCUITS, SYRUPS AND TREACLES, OATS, NOODLES, EGG PIES, CHOCOLATE, COOKIES, BUTTER, FOOD FLAVOURINGS [OTHER THAN ESSENTIAL OILS], FLAVOURINGS MADE FROM PICKLES, CHIPS, SAMOSAS, PIZZA, VEGGIE BURGERS [SANDWICHES], BAKERY GOODS, CUSTARD POWDER.
4464834   06/03/2020
HONNECT
129, JAY JALARAM NAGAR SOCIETY, OPP JIN PETROL PUMP, RANDER ROAD, JAHANGIRPURA, BHESAN,
PARTNERSHIP FIRM

Address for service in India/Agents address:
DIPESH ANUPKUMAR MISTRY
142, SHANKARNAGAR SOCIEITY, PALANPUR PATIYA, RANDER ROAD, SURAT-395005, GUJARAT

Proposed to be Used
AHMEDABAD
HONEY AND OTHER HONEY SUBSTITUTES INCLUDED IN CLASS 30
Tasty Treat Great Times

4465011 06/03/2020

FUTURE CONSUMER LTD
Knowledge House, Shyam Nagar Jogeshwari (East) Mumbai – 400 060.
Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHAADUR MANSION, 20 AMBALAL Doshi MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI

Biscuits; en robed biscuits; wafer biscuits; cookies (biscuit); chunkies (biscuit); thins (biscuit); center filled biscuits; cakes and pastries; confectionery; cereal and rice based snacks; bread and bread products; waffles.
Trade Marks Journal No: 1962, 24/08/2020  Class 30

4465888  07/03/2020
PRAMOD KUMAR GUPTA (PROPRIETOR) OF M/S PRAMOD OIL INDUSTRIES
GOLA ROAD, OLD JUTE MANDI, LAKHIMPUR KHERI - 262701, UTTAR PRADESH, INDIA
Proprietorship Firm

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
WHEAT FLOUR
Trade Marks Journal No: 1962 , 24/08/2020  Class 30

AVEITA INGREDIENTS PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. DEVENDRA KUMAR GUPTA)
F- 12 To F- 14, Plot No- A27, Lane No- 02, Madhu Vihar, East Delhi- 110092, Delhi.
Private Limited Company

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/09/2019

DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] under Class “30”.

subject to the mark should be use as represented
ETC PROACTI

4467240  09/03/2020

ETC AGRO PROCESSING (INDIA) PRIVATE LIMITED
OFFICE NO. 805 AND 806, 8TH FLOOR, NEELKANTH CORPORATE IT PARK, KIROL ROAD, VIDYAVIHAR (WEST), MUMBAI- 400086

Address for service in India/Agents address:
HETAL SHAH & ASSOCIATES.
5, NAVSWROOP SOCIETY, NEAR PARLE COLLEGE, VILE PARLE (E), MUMBAI-400 057.

Proposed to be Used

MUMBAI

GRAIN-BASED DIETARY AND/OR FOOD SUPPLEMENTS, CORN SYRUP AND/OR FLOUR OR GRAIN-BASED SNACK BARS FORTIFIED WITH VITAMINS AND/OR MINERALS, BREAKFAST CEREALS; SNACK FOODS, INCLUDING COOKIES, FLAVOURED PUFFS OF CORN, AND GRAIN-BASED SNACK BARS AND GRAIN-BASED SNACK BARS FORTIFIED WITH VITAMINS AND/OR MINERALS. FLOUR OR GRAIN-BASED SNACK BARS FORTIFIED WITH VITAMINS AND/OR MINERALS OTHER THAN FOR MEDICAL USE.

subject to the mark should be use as a whole
Proposed to be Used

DELHI
AMKEEN, CAKES, PASTRIES, BREADS, COOKIES, KULCHAS, PAO, PIZZA BASE, SANDWICHES, BURGERS, SNACKS ITEMS, CHOCOLATES, CHIPS, TOFFEES, BAKERY PRODUCTS, CONFECTIONERY, SNACKS, BEVERAGES ITEMS INCLUDED IN CLASS-30
4468867   11/03/2020
P SHIVAMMA TRADING AS NEW HIVE
46, 1st Cross, Siddartha Layout, Kathriguppa Main Road, Banashankari 3rd Stage, Bangalore - 56008, Karnataka
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Chocolates, Baked goods, Cakes, Biscuits
4470838  13/03/2020
MR. VISHWNATH PROPRIETOR OF K. S. FOOD PRODUCTS.
POCKET-16, POOTH KALAN, CR MARG, SECTOR-20, DELHI-110086.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CONFECTIONERY, PUFF, POPCORN, CHIPS, BISCUITS AND NAMKEEN AND READY TO EAT SNACK FOODS INCLUDED IN CLASS 30.
Yo-Pop
4472045  14/03/2020
HERITAGE NOVANDIE FOODS PVT.LTD
D.No: 6-3-541/C, Punjagutta, Hyderabad-500082(T.S.)
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Sweets
4472486  14/03/2020
MADHURIMA HOSPITALITY FOODS AND SWEETS PRIVATE LIMITED
Gata No. 9, Mandharmau Kala, Sultanpur Road, Lucknow-226501, Uttar Pradesh, India
Private Limited Company
Address for service in India/Attorney address:
HARIDUTT KR. MISHRA
AUA LEGAL LLP, C-312, LGF, Defence Colony, New Delhi-110024, India
Used Since :19/01/2020
DELHI
Sweets; Sweetmeats; Candies; Pasta and noodles; Pastries and Confectionery; Chocolate; Ice cream, sorbets and other edible ices; Biscuits/Cookies; Cakes; Cereal-based snack food; Chocolate beverages with milk; Coffee beverages with milk; Sandwiches; Tea-based beverages.
METRO

4472688  14/03/2020

RAJIV GOYAL Trading as M/s. MOHINI TRADING CO.
RU-15, SECOND FLOOR, PITAMPURA, DELHI-110034

Sole Proprietorship Firm

Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.

Used Since :02/04/2001

DELHI

RICE & WHEAT FLOUR
SHRI PRASAD WHEAT

4473532   16/03/2020
SHRI PRASAD INDUSTRIES
Plot No. C-28, Next To Soham Hundai, MIDC Chikalthana, Aurangabad - 431003.
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
WHEAT FLOUR.
4473716   16/03/2020
AMEETA MAHAJAN, TRADING AS DELICIAE.
61 Viraj Silverene, 321 Hill Road, Bandra (West), Mumbai- 400 050.
Proprietrix-Indian National.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Used Since :05/07/2018

MUMBAI
Cakes, pastries, chocolates, confectionary, bakery goods; preparations for making bakery products being goods included in class 30.
DOOLA ICE CREAM
4476266  18/03/2020
RAJENDRA KHANECHA PROPRIETOR OF DOOLA ICE CREAM
BIHARI CHOWK, SATNA ( M.P) PINCODE 485001
NO
Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA , 214 RATNAMANI COMPLEX INDORE 452001
Proposed to be Used
MUMBAI
ICE CREAM
Mr. Pathan Shab

4477299 19/03/2020
PUSHYA FOODS PRIVATE LIMITED
SURVEY NO 9/A, 9/AA, 10/A, CHINNAELIKICHERLA VILLAGE, KONDURGU MANDAL, SHADNAGAR, DISTRICT – RR - 509207
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Semolina; Bulgur; Wheat-based snack foods; Wheat starch; Wheat porridge; Wheat flakes; Wheat flour; Pounded wheat; Processed wheat; Wheat-based snacks; Whole wheat bread; Whole wheat roti bread; Extruded wheat snacks
SURDEV

4479667    20/03/2020
SURINDER KUMAR TRADING AS SURINDER KUMAR UMESH KUMAR
NEAR N.C. OFFICE, LEHRAGAGA, SANGRUR - 148031 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2020
DELHI
Maida (Wheat Flour), Suji (Wheat Flour), Besan (Gram Flour), Rice, Tea, Sugar, Dalia, Salt, Spices, Flour & Flour
Preparations, Namkeens (Cerela Based Fried Snack), Confectionery, Bakery Products, Cloves, Asafetida & Cardamom.
CHEF AMAZE

M/s KRBL LIMITED
5190, Lahori Gate, Delhi-110 006.

(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
RICE
CHEF FEAST

4481793  24/03/2020

M/S KRBL LIMITED
5190, Lahori Gate, Delhi- 110 006.
(A company duly incorporated under Indian companies Act,1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Rice
CHEF EXPERT

4481795   24/03/2020

M/s KRBL LIMITED
5190, Lahori Gate, DELHI- 110 006.

(A company duly incorporated under Indian companies Act, 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Rice
4488563  17/04/2020
M/S. HAFSAR TRADING COMPANY
M/s. Hafsar Trading Company, VRP/17/385, Hafsar Building, Pullorkonam, Vizhinjam, Thiruvananthapuram District, PIN: 615521,
Kerala, India
Partnership Firm

Address for service in India/Agents address:
MAYA SUKUMARAN
MR IPR Experts, No.902, Best ParadIse, Plot No.4, Sector-19, Dwarka, New Delhi-110075.

Proposed to be Used
CHENNAI
Rice and Rice products
4519820   04/06/2020

J. D. ENTERPRISES
PLOT NO. 22/8, VILLAGE BILASPUR, GURGAON-122413
PROCESSING AND TRADING OF ATTA, BESAN, SUZI, NAMKEEN, MAIDA, DALL, DALIA, POHA, SPICES, PAPPAD, RICE, TEA, PICKLES AND MUSTARD OIL.

Partnership firm

Proposed to be Used

DELHI

Atta, Besan, Suzi, Maida, Namkeen, Dalia, Poha, Rice and Papad.
SUNRISE

4520917  05/06/2020

SUNRISE FOODS PRIVATE LIMITED
P.S. SRIJAN CORPORATE PARK, G2, BLOCK GP, TOWER 2, 12TH FLOOR, SECTOR – V, SALT LAKE CITY, KOLKATA – 700 091, WEST BENGAL, INDIA
An Indian Company incorporated under the Companies Act, 1956 and subsisting under Companies Act, 2013

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Used Since: 01/04/1998

To be associated with:
655027, 768520, 768521

KOLKATA

Spices; spice blends; spice rubs; spice mixes; Powdered spices; whole spices; curry spices; baking spices, Sauces (Condiments), preparations made from cereals, Papad (Cereal based snacks), Noodles; Rice Noodles; Dried Noodles; Instant Noodles; Chow mein noodles; Chow chow (condiment); Ices, Sugar, Rice, Tapioca, Sago, Flour And Preparations Made From Cereals, Bread, Pastry, Ices, Honey Treacle, Yeast, Baking-Powder, Salt, Mustard, Vinegar, Sauces (Except Salad Dressings), and Confectionery excluding Confectionery made of coffee, coffee extracts, coffee essences, coffee substitute and chicory.
Trade Marks Journal No: 1962, 24/08/2020  Class 30

4520924    05/06/2020
SUNRISE FOODS PRIVATE LIMITED
P.S. SRIJAN CORPORATE PARK, G2, BLOCK GP, TOWER 2, 12TH FLOOR, SECTOR – V, SALT LAKE CITY, KOLKATA – 700 091, WEST BENGAL, INDIA
An Indian Company incorporated under the Companies Act, 1956 and subsisting under Companies Act, 2013

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Used Since :01/04/1998

To be associated with:
3108038

KOLKATA
Spices; Spice blends; Spice Rubs; Spice Mixes; Powdered spices; Whole spices; Curry spices; Baking spices.
Trade Marks Journal No: 1962, 24/08/2020 Class 30

SUNRISE FOODS PRIVATE LIMITED
P.S. SRIJAN CORPORATE PARK, G2, BLOCK GP, TOWER 2, 12TH FLOOR, SECTOR – V, SALT LAKE CITY, KOLKATA – 700 091, WEST BENGAL, INDIA

An Indian Company incorporated under the Companies Act, 1956 and subsisting under Companies Act, 2013

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Used Since :01/04/1998

To be associated with:
3108038

KOLKATA
Spices; Spice blends; Spice Rubs; Spice Mixes; Powdered spices; Whole spices; Curry spices; Baking spices.

Transliteration : SUNRISE MASALA....... HIT RANNAR FIT FORMULA.
4520928  05/06/2020
SUNRISE FOODS PRIVATE LIMITED
P.S. SRIJAN CORPORATE PARK, G2, BLOCK GP, TOWER 2, 12TH FLOOR, SECTOR – V, SALT LAKE CITY, KOLKATA – 700 091, WEST BENGAL, INDIA
An Indian Company incorporated under the Companies Act, 1956 and subsisting under Companies Act, 2013
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since: 01/04/1998
To be associated with:
655027, 768521
KOLKATA
Spices; Spice blends; Spice Rubs; Spice Mixes; Powdered spices; Whole spices; Curry spices; Baking spices.
Trade Marks Journal No: 1962, 24/08/2020  Class 30

4524759  09/06/2020
MODERN FOOD ENTERPRISES PRIVATE LIMITED
205, 2nd Floor Vipul Plaza, Suncity, Sector 54, Golf course Road, Gurugram-122002, Haryana, India
Service Provider

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Used Since: 26/02/2020

DELI
Cookies; Spiced cookies; Butter cookies; Oatmeal cookies; Ginger cookies; Iced cookies; Sugar cookies; Cereal cookies; Rice cookies; Fruit cookies; Chocolate cookies; Wafer cookies; Oat cookies; Vegan cookies; Fortune cookies; Almond cookies; Peanut butter cookies; Chocolate-coated cookies; Chocolate-covered cookies; Chocolate covered cookies; Rolled wafers [cookies]; Gluten-free cookies; Cookies and crackers; Chocolate chip cookies; Egg roll cookies; Danish butter cookies; Fried dough cookies; Chocolate-covered wafer cookies; Chocolate-coated wafer cookies'; Fried dough cookies [karintoh]; Fried dough cookies [karintoh]; Korean traditional sweets and cookies [hankwa]; Pastries, cakes, tarts and biscuits (cookies); Spreads consisting primarily of emulsified biscuits or cookies; Korean traditional pressed sweets in the form of cookies [dasik]; Food package combinations consisting primarily of bread, crackers and/or cookies; Gluten-free desserts, namely, {bakery desserts, ice cream, chocolate, cookies, etc.};
MODERN MULTIGRAIN COOKIES

4524761  09/06/2020
MODERN FOOD ENTERPRISES PRIVATE LIMITED
205, 2nd Floor Vipul Plaza, Suncity, Sector 54, Golf course Road, Gurugram-122002, Haryana, India
Service Provider
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :26/02/2020

DELHI
Cookies; Spiced cookies; Butter cookies; Oatmeal cookies; Ginger cookies; Iced cookies; Sugar cookies; Cereal cookies; Rice cookies; Fruit cookies; Chocolate cookies; Wafer cookies; Oat cookies; Vegan cookies; Fortune cookies; Almond cookies; Peanut butter cookies; Chocolate-coated cookies; Chocolate-covered cookies; Chocolate covered cookies; Rolled wafers [cookies]; Gluten-free cookies; Cookies and crackers; Chocolate chip cookies; Egg roll cookies; Danish butter cookies; Fried dough cookies; Chocolate-covered wafer cookies; Chocolate-coated wafer cookies'; Fried dough cookies (karintosh); Fried dough cookies [karintosh]; Korean traditional sweets and cookies [hankwa]; Pastries, cakes, tarts and biscuits (cookies); Spreads consisting primarily of emulsified biscuits or cookies; Korean traditional pressed sweets in the form of cookies [dasik]; Food package combinations consisting primarily of bread, crackers and/or cookies; Gluten-free desserts, namely, {bakery desserts, ice cream, chocolate, cookies, etc.};
MODERN OATMEAL COOKIES
4524762   09/06/2020
MODERN FOOD ENTERPRISES PRIVATE LIMITED
205, 2nd Floor Vipul Plaza, Suncity, Sector 54, Golf course Road, Gurugram-122002, Haryana, India
Used Since :26/02/2020

Service Provider
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

DELHI
Cookies; Spiced cookies; Butter cookies; Oatmeal cookies; Ginger cookies; Iced cookies; Sugar cookies; Cereal cookies; Rice cookies; Fruit cookies; Chocolate cookies; Wafer cookies; Oat cookies; Vegan cookies; Fortune cookies; Almond cookies; Peanut butter cookies; Chocolate-coated cookies; Chocolate-covered cookies; Chocolate covered cookies; Rolled wafers [cookies]; Gluten-free cookies; Cookies and crackers; Chocolate chip cookies; Egg roll cookies; Danish butter cookies; Fried dough cookies; Chocolate-covered wafer cookies; Chocolate-coated wafer cookies'; Fried dough cookies (karintoh); Fried dough cookies [karintoh]; Korean traditional sweets and cookies (hankwa); Pastries, cakes, tarts and biscuits (cookies); Spreads consisting primarily of emulsified biscuits or cookies; Korean traditional pressed sweets in the form of cookies [dasik]; Food package combinations consisting primarily of bread, crackers and/or cookies; Gluten-free desserts, namely, {bakery desserts, ice cream, chocolate, cookies, etc.};
SH. LOKESH GARG PROPRIETOR OF KAMLESH MULTI ESTATE.
291, F.I.E. PATPARGANJ INDUSTRIAL AREA, EAST DELHI-110092.

Address for service in India/Attorney address:
DIKSHA SAINI
B-44/G-2, DLF, BHOPRA, GHAZIABAD, U.P.-201005.

Proposed to be Used
DELHI
Tea and Spices.
4530773  13/06/2020
BOLAS AGRO PRIVATE LIMITED
Ground Floor, Block No. K-56, Kedinje, Karkala, Udupi, Karnataka -574110, India
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Proposed to be Used
CHENNAI
Coffee beans; Coriander seeds, dried; Dried cumin seeds; Cereal seeds, processed; Sesame seeds [seasonings]; Processed seeds for use as a seasoning; Nut confectionery.
4532554    16/06/2020
AMIT MALIK
56B, SINGLE STOREY, RAMESH NAGAR, NEW DELHI, DELHI-110015
processing, trading of spices
INDIVIDUAL
Proposed to be Used
DELHI
SALT, SEASONING, FLAVOURING AND CONDIMENTS; SPICES.
4534659  17/06/2020
ASHISH KUMAR BAJANIA (PROPRIETOR) TRADING AS-M/S- BAJANIA’S SWEETS MART
RAJGANJ ROAD, KATRASGARH, PIN CODE -828113, DHANBAD (JHARKHAND)
INDIVIDUAL
Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.
Used Since :20/10/2019
KOLKATA
Sweets, Snacks , Namkeen & Confectionery. Being included in class – 30
4539021 20/06/2020
JAGDISH TULSIDAS THAKKAR PROP. OF TULSIDAS LAVJIBHAI & SONS
FIRST FLOOR, 14/A, 67/A, NAVJIVAN INDUSTRIES SERVICE SOCIETY, BESIDES S.M.C. WATER WORKS, KHATODARA, SURAT-395002, (GUJARAT)
Proprietorship Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
B-501, Prestige Manor, Opp. Regent Residency, Near Pratham Circle, Madhuvan Circle Lane, Pal, Surat-395009
Used Since :20/03/2009
To be associated with:
4539019
AHMEDABAD
Chutney; condiments; confectionery; tea; coffee; honey; spices; sugar; salt; rice; flour; syrups and treacles; pasta; palm sugar; tapioca and sago; mukhwas [mints for breath freshening]; ketchup [sauce]; cocoa; cereal-based snacks; breakfast cereals; ice cream; seasonings; chocolate; vinegar; garlic paste [condiment]; ginger paste [condiment]; coffee-, cocoa-, chocolate- or tea-based beverages; corn flakes; wheat-based snack foods; poha (snack foods made of broken rice); papad (cereal based snacks); cereals prepared for human consumption; frozen meals consisting primarily of pasta or rice; granola snacks; baked goods; bhakri [flatbread]; pre-packaged lunches consisting primarily of rice, and also including meat, fish or vegetables; wafers; processed herbs; boiled sugar candies; cakes; essences for foodstuffs, except etheric essences and essential oils; flavorings [flavourings], other than essential oils, for beverages; garam masala; maize-based snack food; nachos [tortilla chips]; noodles; noodle-based prepared meals; oat-based food; processed grains.
4539086  20/06/2020
NIBEDITA SWAIN
929/2915, Shree Nivas, Ananta Nagar, Near Panchamukhi Hanuman Temple, Old Town Mahatab Road, Bhubaneswar, Khorda, Orissa - 751002
Individual

Address for service in India/Attorney address:
LEGALIENT CONSULTANCY SERVICES
Shop No.5, Bandal Capital, Bhusari Colony, Paud Road, Kothrud, Pune-411038, Maharashtra

Proposed to be Used
KOLKATA
Ready-to-eat cereal-derived food bars, Flour for food, Dried pasta foods, Oat-based food, pasta and noodles, Tapioca and sago, Flour and preparations made from cereals.
4539110  20/06/2020
SUBHASH CHANDRA SOLE PROPRIETOR OF AUTHOR'S STORE
1/4296, RAM NAGAR EXTN, MANDOLI ROAD, SHAHDARA, EAST DELHI, DELHI, 110032
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4540332  22/06/2020
VIJAY PARSHOTAMBHAI KORAT
V. K. FOODS , B-202, SOMNATH APPARTMENT, ISHWAR NAGAR SOCIETY, HIRABAUG, VARACHHA, SURAT – 395006,
GUJARAT STATE, INDIA
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
CHUTNEYS (CONDIMENTS) & SAVORY SAUCES

Transliteration : DAS DADA NI SURTI GREEN CHATNI ORGANIC
4541458  23/06/2020
MALVIKA SINGH SURYAPRATAPSINGH KUSHWAH
44, Kasturba Nagar, Milan Cinema Road, Near Haribhai Hospital, Saraspur, VTC: Ahmedabad City, Ahmedabad - 380018 Gujarat, INDIA
Proprietor

Address for service in India/Agents address:
PADHIYAR AJITBHAI ARJUNSHI
602, GANESH GLORY, NR. BSNL OFFICE, JAGATPUR CHENPUR ROAD, S.G. HIGHWAY, JAGATPUR, AHMEDABAD-382481.

Proposed to be Used
AHMEDABAD
All types of flour like atta, maida, sooji, besan, soya, corn, bran, rawa, pulses, rice, porridge etc., bakery items and all types of spices (masala products).
4541711  23/06/2020
SAGAR RAJESH DUBEY
bhatt colony, Dist.Hingoli-431513, Maharashtra
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
RAUSHAN KUMAR SOLE PROPRIETOR OF RAUSHAN
VILL MORBEY, POST MORBEY, PS MANJHION, WARD NO 8, MORWE, GARHWA, JHARKHAND-822120

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Spices, Flour, Preparations made from cereals
VL & SONS AGRO FOOD PRODUCER COMPANY LIMITED
835 A, Near Undale High School, A/P-Undale, Tal- Karad, Dist-Satara, Maharashtra India 415111
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Spices; Cereals; Flour
4545157    26/06/2020
MR. SUNIL KUMAR PROP. OF SURYA NATURAL PRODUCT
SUNIL KUMAR S/O SH. RAJPAL SINGH, VPO-MANDI, DISTT-MUZAFFARNAGAR, U.P.-251306
PROP.
Address for service in India/Attorney address:
TRADEMARK 24X7
CHAMBER NO.-604-A, TIS HAZARI COURT, DELHI-110054
Proposed to be Used
DELHI
HONEY.
SUMOHAK

4545243  26/06/2020
RAVINDER JAIN
G27/237,SECTOR-3,ROHINI,DELHI-110085
RICE,WHEAT,FLOUR,TEA,POHA,
INDIVIDUAL

Address for service in India/Attorney address:
CORPORATE SANCHAR
F-136 B LUXMI NAGAR NEAR BAL BHAWAN SCHOOL,DELHI-110092(INDIA)

Proposed to be Used
DELHI
RICE, WHEAT, FLOUR, TEA, SPICES.
4546653  26/06/2020
NIRMAL OBEROI
FLAT NO. 1202 TOWER-3, SOVEREIGN VATIKA CITY SOHNA ROAD, SECTOR-49 SOUTH CITY-II GURGOAN
FARRUKHNAGAR HARYANA-122018
Proprietor
Address for service in India/Attorney address:
CS HIMANI SHARMA
167-C Pocket-C Mayur Vihar Phase-2 Delhi-110091
Used Since :10/07/2018
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], green tea, honey,
Proposed to be Used

AHMEDABAD

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
4546734    27/06/2020
AJAY SARWAGI PROPRIETOR OF ROBOTEK MOBILE ACCESSORIES
AC MARKET, 1ST FLOOR, SHOP NO.15, FANCY BAZAR, GUWAHATI-781001 ASSAM
PROPRIETORSHIP
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
KOLKATA
Flour, Maize flour, Flour mixes, Vegetable flour, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
SMT. MEENA GOYAL
M/S SHYAMJI GRAH UDYOG, 33/17A-25, NEW JASWANT NAGAR, BALKESHWAR, AGRA
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Proposed to be Used
DELHI
SPICES, HING, SUJI, MADIA, RICE, THANDAI POWDER, ATTA MAIDA, SUJI, BESAN , BAKING POWDER, , HONEY, BREAD, BISCUIT, PASTRY, KACHRI, SWEETS & NAMKIN, COFFEE, TEA, COCOA, SUGAR, PASTA & NOODALS, POHA, FLOUR & PREPARATION MADE FORM CEREALS, CONFECTIONARY, CHOCOLATE, SWEETS & NAMKIN, SORBETS, PRESSERVE HERBS, VINEGER, SAUCES, POHA.
SUPRIYA.R
No: 742, 5th Cross, Basaveshwara Nagar, Hebbal 1st stage, Mysore - 570 016, Karnataka, India
Individual
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proosed to be Used
CHENNAI
Coffee & Tea Powder
Trade Marks Journal No: 1962, 24/08/2020 Class 30

4547438 27/06/2020
JULEENA K, W/O. SOUPIK.
Vayalil Nechooli, Anayamkunnu, Kumaranellur, Kumaranellur P.O, Kozhikode Dist.,PIN-673602, Kerala proprietor of M/s. DADY FOODS, Door No.22/15E, Trikkalangode P.O, Cherani, Malappuram Dist.,PIN-676123
Proprietor duly represented by Trademark Attorney

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used

CHENNAI
Confectionery, cookies, Rusks, biscuits, Cakes, Toffees, Candies, Chocolates, Chocolate bars, Filled chocolates, Liqueur chocolates, Chocolates filled with liqueur, Chocolate-coated marshmallow biscuits containing toffee, Chocolate candies, Chocolate-coated peanuts, Chocolate-coated almonds, Chocolate-coated coffee beans, Butterscotch, Calcium fortified candy [confectionery], Boiled sugar candies, Sweets, Chocolate sweets, Frozen pastry, Pastry mixes, Pastry cases, Pastry dough, Wheat-based snacks, Cereal-based snacks, Corn-based snacks, Extruded corn snacks, Tapioca-based snacks, Chocolate beverages with milk, Ice milk, Milk jam, Milk chocolate, Ice milk bars, Milk tea [tea-based], Chocolate cakes, Ice, Ice cream, Confectionery and chocolate decorations for Christmas trees, White chocolate, Chocolate fudge, Oatmeal, Cocoa, Coffee flavorings, Caramels, Cereal preparations, Chewing gum, instant noodles, Instant pudding mixes, Condiments, Powdered spices, chilled confectionery, mustard, Rice, Rice vermicelli, Rice flour, wheat processed, wheat flour, maida (wheat flour), rawa (wheat flour), papad, bread, coffee, tea, cocoa, sugar, tapioca, sago, salt, vinegar, Honey, treacle, yeast, Ketchup, sauce.
MS. P SANGEETHA YADAV
6-2-102/36 Sai Baba Nagar, Opp Raju Colony Near, Shobhana Bus Stop, Balanagar Hyderbad, Medchal -Malkajgiri Dist, Telangana-500037, India.

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
RUSK AND PREPARATION MADE FROM CEREALS, BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, CEREAL FLOUR, PREPARATIONS MADE FROM CEREALS, SAVORIES, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS), SPICES; ALL ARE INCLUDED IN CLASS 30.
4547594 28/06/2020
DINESH KUMAR JANGIR TRADING AS JRJ ENTERPRISES
WARD NO.19, JYOTI NAGAR, DHOD ROAD, SIKAR- 332001 (RAJASTHAN)
PROPRIETOR

Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR. RAJASTHAN-302017

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice which included in class 30
PERFECT COMMUNICATION THROUGH ITS PROPRIETOR MR. ASHOK UPADHYAY
C 7/1032 DLF Phase V Gurugram 122002
sole proprietorship

Address for service in India/Attorney address:
KUNWAR PAL SINGH ADVOCATE
M-425, Ground Floor, Orchid Island, Sector-51, Gurugram, Haryana-122018

Proposed to be Used

DELHI
Flour and preparations made from cereals; Rice, Pasta and noodles; bread, pastries & confectionary, yeast, baking powder; salt, seasoning, spices, preserved herbs; vinegar, sauces and other condiments. All desserts and snacks falling under this class. All Spices, premixed spices falling under this class. Spices of all kinds falling under this class including but not limited to: Mixed Spices, Powdered Spices, Edible Spices, Spices in form of powder, Curry spices, pizza spices etc. Snacks of all kinds falling under this class including but not limited to: Muesli Snacks, Rice snacks, crisp-bread snacks, Cereal snacks, Tortilla snacks, granola snacks, wheat-based snacks, cereal based snacks, potato based snacks, rice based snacks, fruit cake snacks, rice cake snacks, extruded wheat snacks, Cheese curls snacks, extruded corn, cheese balls, puffed corn snacks, cereal based snacks, extruded wheat snacks, cheese flavored corn snacks, flour based savory snacks, snacks manufactured from muesli, Extruded snacks containing maize, cereal based savory snacks, corn based savory snacks, cheese flavored puffed corn snacks, extruded yucca starch based snacks, extruded tapioca starch based snacks, extruded manioc starch based snacks, extruded cassava starch based snacks, puffed cheese balls, cheese flavored puffed corn snacks, extruded snacks consisting principally of starch, corn curls. Desserts of all kinds falling under this class including but not limited to, Chocolate Desserts, muesli desserts, custard based desserts, ice cream desserts, prepared desserts [pastries], prepared desserts [confectionery], Custards [baked desserts], Flavoured [sweetened] gelatine desserts, puddings for use as desserts, foodstuffs made of sugar for sweetening desserts, foodstuffs made of a sweetener for sweetening desserts. Wheat and Flour of all kinds which fall under this class, including but not limited to: Barley flour, whole-meal flour, Strong flour, Plain flour, Soy Flour, pulse flour, tapioca flour, corn flour, wheat flour, soya flour, pizza flour, nut flour, edible flour, cake flour, bread flour, flour confectionery, rice flour, adlay flour, cake flour, nut flour, gluten free flour, self-rising flour, flour based dumplings, flour based chips. Premixes and other types of flavorings or related products of all kinds which fall under this class including but not limited to premix for energy drinks, premix for milk, premix for soft drinks Flavouring for food and beverages including but not limited to Flavouring syrups, Food Flavouring, Coffee Flavouring, Chocolate Flavouring, Vanilla Flavouring, Flavouring of lemons, Flavourings of butter, Flavouring for soups, Flavouring for cakes, Flavouring for cheeses, Flavouring of almond, Flavouring and seasonings, Flavouring for beverages, Flavouring for tea, salt for Flavouring food, Flavouring made from fruits, Flavouring made from meat, Flavouring made from shrimps, Flavouring (not essential oils), Fruit Flavourings, Flavourings made from lobster, Flavouring made from fish, flavouring made from snails, flavouring made from poultry, flavouring made from pickles, Vanilla flavourings for beverages, Vanilla flavourings for food stuff, Hon-mirin-type flavouring sauce, Pandan flavourings.
4547857  28/06/2020
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3241599, 3241609

CHENNAI
CHOCOLATES
4547859  28/06/2020
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
To be associated with:
3241599, 3241609, 4344453
CHENNAI
CHOCOLATES
4547860  28/06/2020
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
To be associated with:
4344453, 4344459
CHENNAI
CHOCOLATES; CONFECTIONERY; CAKES; ICE CREAM; SORBETS [ICES]; PASTRIES; BISCUITS; CHOCOLATE-BASED BEVERAGES; CHOCOLATE-COATED NUTS; CHOCOLATE MOUSSES; FROZEN YOGURT [CONFECTIONERY ICES]
4547862   28/06/2020
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
4344453, 4344459

CHENNAI
CHOCOLATES; CONFECTIONERY; CAKES; ICE CREAM; SORBETS [ICES]; PASTRIES; BISCUITS; CHOCOLATE-BASED BEVERAGES; CHOCOLATE-COATED NUTS; CHOCOLATE MOUSSES; FROZEN YOGURT [CONFECTIONERY ICES]
4547863  28/06/2020
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3241599, 3241609, 4344453

CHENNAI
CHOCOLATES
4547928  29/06/2020
PARVESH KAPOOR
2 HIG/1, Dabauli, Ratan Lal Nagar, Udyog Nagar, Kanpur (U.P.), India
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :25/08/2016
To be associated with:
4267220
DELHI
Namkeen, Bread, Biscuit, Besan, Sweets, Spices, Flour Preparations, Rusk, Snacks
4548187 29/06/2020
ASHISH SAHAI
S/O KESHAV SAHAI, TOWER-16, GF-1, ATS ADVANTAGE, AHINSA KHAND, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH - 201014
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Spices; Powdered spices; Baking spices; Curry spices; Flour *; Wholemeal flour; Wheat flour; Cereals, processed; Processed grains; Rice; Sugar *; Salt; Honey; Chilli powder; Clove powder; Mustard powder [spice]; Coriander, dried; Pepper; Turmeric for food
4548223 27/06/2020
TANZIMA ENTERPRISE LLP
AT POST - KISHORGADH, TAL- IDAR, DIST- SABARKANTHA, GUJARAT, 383225
Limited Liability Partnership firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
FLAT NO - 602, 6TH FLOOR, LIFE SPACE LEGACY CHS.LTD, PLOT NO -205, SECTOR - 03, ULWE, NAVI MUMBAI, PIN - 410206.

Used Since :10/12/2018

AHMEDABAD
COFFEE, TEA, SUGAR, COCOA, RICE, TAPIOCA, SPICES, FOOD PRODUCTS MADE FROM CEREALS, NAMKIN, SWEET, SNACKS, PAPAD, BHUJIA AND CONFECTIONERY (NON-MEDICATED), NIMKIN, BHUJIA, CHANACHUR, PAPAD, SNACKS ALL TYPES OF SWEET, HONE, SAUCES, SWEETS, CONFECTIONERY, BHUJIA, SALTISH PREPARATIONS, CAKES, BISCUITS, NAMKEEN, CHOCOLATES, PASTRY, BAKERY PRODUCTS, BREAD, SNACKS, POTATO CHIPS, NOODLES, MILK, BAKERY PRODUCTS, CHANACHUR, MIXTURES, FAST FOOD, DALMOOCH, KAKAI POUWA, PAPAD, CHIPS, FRYMS, CORN FLOUR, COFFEE, TEA, COCOA, SUGAR, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, TREACLE, BAKING POWDER, PEPPER, VINEGAR, FARINA, HONEY BEING IN CLASS-30
4548325  29/06/2020
MRS PREETI ROHAN DESHMUKH
D 404, Anjor Veerbhardranagar, near Ganraj Mangal Karyalay, Baner, Pune- 411045
INDIVIDUAL

Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibwewadi, Pune 411037
Used Since :15/06/2020

MUMBAI
Fours and preparations made from cereals, bread, pastry and confectionery being included in Class 30
MUZAMIL ASHRAF WANI PROPRIETOR OF REEZ AGRO INDUSTRIES
SIDCO, IGC, LASSIPORA, PULWAMA, J&K-192301
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Rice.
4548558  29/06/2020

BIPIN KUMAR AGARWAL PROPRIETOR OF M/S SAMAN TRADING COMPANY
250/A, NEAR STATE BANK OF INDIA, SUBHASH NAGAR, BAREILLY UP

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Used Since :24/05/2017

DELHI

BARI, PAPAD, SPICES, DALIA, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR
AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE;
YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
4548710  29/06/2020
DADSONS (UK) LIMITED
JASHAN HOUSE, 242 KINGSBURY ROAD, LONDON NW9 0BG, UNITED KINGDOM
UK NATIONAL

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4548734  29/06/2020
MANASI BARIK
AT-PARIDAPATANA, BANAMALIPUR, KANTAPADA, KHORDHA, ODISHA-752103
Natural Person
Address for service in India/Attorney address:
SAMPRATI BASANT
Flat No. 69 Om Apartment Dwarka Sector 14 Delhi, Pin: 110075

Proposed to be Used
KOLKATA
TEA, TEA EXTRACTS, GREEN TEA AND OTHER TEA BASED PRODUCTS FALLING IN CLASS 30
PRIMELIMIT INFRACON PRIVATE LIMITED
Flat No. 101, Kakatiya Homes, Nallagandla HUDA Layout, Serilingampally, Hyderabad - 500019
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 13/05/2019

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
AOMAN SERVICES PRIVATE LIMITED
H.NO. 64, NANGALI, WAZIDPUR SECTOR-135, NOIDA, GAUTAM BUDH NAGAR, UP-201304, INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ASHISH KUMAR
PLOT NO. 16, STREET NO. 3, SATNAM PARK, CHANDER NAGAR, DELHI-110051

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
4549715    30/06/2020
VISWANATHAN MURUGESAN PROPRIETOR OF AVM IMPORTS AND EXPORTS
13/31,KRISHNAPURAM,EDAMALAIPATTIPUDUR,TIRUCHIRAPPALLI - 620012
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Ankit Jain proprietor of Bishanraj Ugamraj
43, Ganpati nagar, Opp. Pratap nagar royalty naka, Jodhpur
Proprietyship

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
AHMEDABAD

Foodstuffs of plant origin, Prepared or preserved for consumption, ; Flour and preparations made from cereals
4549920    30/06/2020
YOGESH DESAI
trading as ;NIDHIKSH
BHAVNAGAR BYPASS HIGHWAY, NR. GANPATI TEMPLE, MAHUVA - 364290
Proposed to be Used
AHMEDABAD
SPICES, TEA INCLUDED IN CLASS – 30.
4549972   30/06/2020
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND-388001
Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad
Used Since :09/05/2020
AHMEDABAD
WHEAT FLOUR
4550036  30/06/2020
SHEETAL LOHIYA PROPRIETOR OF M/S SUMEET AGRO PRODUCTS
FIRST FLOOR, MK Bhaiyya Building, Itwari, Anaj Bazar, Nagpur - 440002
Proprietor

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
RICE, FLOUR AND FLOUR PRODUCTS, BROKEN PULSES AND PROCESSED PULSES, WHEAT FLOUR
MOTI SINGH RAJGURU
C/o Bhanwar Singh Rajguru Radhe Bikaner Mishthan Bhandar, Mai Bholi Chowk, Mamdot Uttar Ferozepur Punjab 152023

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
Sweets, Confectionery
4551016  01/07/2020
DANISH ABDUL RAZAK RAJKOTWALA
B- 1101, 11th Floor, Orchid Enclave, Jahangir Boman Behram Marg, Mumbai Central, Mumbai – 400 008
A Proprietorship Firm

Address for service in India/Agents address:
RAMU & ASSOCIATES.
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053

Used Since :01/04/2004

To be associated with:
1330431

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, INCLUDED IN CLASS 30
Trade Marks Journal No: 1962, 24/08/2020

4552018 01/07/2020
MR. HARSHDEEP SINGH
46, GOPUR COLONY ANNAPURNA ROAD INDORE (M. P.) 452001

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
SURESH N N  
381-384, Theppakulam Street Number 1, Coimbatore - 641001, Tamil Nadu  
Proprietor  

Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  

Proposed to be Used  

CHENNAI  

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4552267  01/07/2020
MS NEMZATING GANGETE
M/S NEMZATING GANGETE, SANTING, SANTING VILLAGE,
INDIVIDUAL
Used Since :01/09/2017
KOLKATA
Raw, Blended or Processed Coffee, tea, cocoa
4552370  01/07/2020
AJEET KUMAR
H. No. 195A, Block-C1, Shastripuram, Agra-282007, Uttar Pradesh
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Instant rice, instant pudding mixes, instant khichdi
4552518  01/07/2020
HEAVEDA RETAIL PRIVATE LIMITED
A-1, LOV KUSH NAGAR, LUCKNOW-226016
TRADING OF FMCG AND HEALTH PRODUCTS
PRIVATE LIMITED COMPANY
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4552852    02/07/2020
POOJA CHINKY
3134/24 2nd cross Gayathri Nagar
PROPRIETOR OF MOUNTAIN LEAF ENTERPRISE

Address for service in India/Agents address:
SANJEEV,
E-19/A, DCM COLONY, IBRAHIMPUR EXTN., GALI NO.2, DELHI-110084.

Proposed to be Used
CHENNAI
UNDER CLASS 30 : Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices; ice.
4553149   02/07/2020
M/s. Puff And Cake
805, Puff & Cake, G.I.D.C., Vasna, Borsad, Gujarat-388540
Partnership firm

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004
Used Since :31/10/2019

AHMEDabad
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4553268    02/07/2020
SIYASHARAN
46 VILLAGE TAKURJI KA BAS VIA JOBNER MURLIPURA JAIPUR
PROPRIETORSHIP
Address for service in India/Attorney address:
KRIPA GURJAR
New Village, Malikheda, Teh- Phuliya kala, Dist- Bhilwara (Raj)
Used Since :11/07/2019
AHMEDABAD
coffee, tea, iced tea
4553341  02/07/2020
SUKHWANT SINGH
J-12/39-A, RAJOURI GARDEN, NEW DELHI-110027
INDIVIDUAL
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/04/2017
To be associated with:
3294006, 4109796
DEHLI
Spices, Garam masala, Subzi masala, Kasoori methi, Kasmiri mirch, Pepper, Khus khus, Pudina powder, Chatni, Ginger powder, Chat masala, momo masala, Meat masala, Curry leaves, Asafoetida, Cardamoms, Papad, Vadies, Salt, Clove, Fennel, Cinnamon, Ajwain, Fenugreek, Cumin, Coriander, Turmeric, roghan ki mirch, Sago, Kalonji, Bay leaves, Chilli powder, Jaljeera powder, Panipuri masala, rai, Fish masala, Mustard, Chicken masala, Soya chaap masala, Soya flour, Soya sauce, Sambhar masala, Biryani masala, Baking powder, Coffee, Tea, Tea masala, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial coffee; Flour and preparations made from cereals, Macaroni, Bread, Pastry and Confectionery, Honey, Tracle, Yeast, seasoning, Preserved herbs, Mustard, Vinegar, Sauces, Dalia, Namkeen,
GOLAM MORTUZA MALLICK
KHARDUPTAPARA, HAPANIA, PURBA BARDHAMAN- WEST BENGAL, INDIA 713512
Sole Proprietorship Firm

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4553473 02/07/2020
DHARUV SURI
33, PUSA ROAD, KAROL BAGH, CENTRAL DELHI-110005
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since: 04/06/2020
DELHI
CHOCOLATE SPREADS, COCOA SPREADS, CHOCOLATE-BASED SPREADS, MAYONNAISE-BASED SPREADS, SWEET SPREADS [HONEY], CHOCOLATE SPREADS CONTAINING NUTS, MAYONNAISE AND Ketchup-BASED SPREADS, CHOCOLATE SPREADS FOR USE ON BREAD, SAUCES, PIZZA SAUCES, MUSHROOM SAUCES, HERB SAUCES, PASTA SAUCES, SOYA SAUCES, FRUIT SAUCES, COOKING SAUCES, CHOCOLATE SAUCES, SAVORY SAUCES, BREAD, BREADSTICKS, FRENCH BREAD, RICE BREAD, PITTA BREAD, TOASTED BREAD, CEREAL BARS, GRANOLA BARS, OAT BARS, CAKE BARS, NOUGAT BARS, CHILLI SAUCE.
4553765  02/07/2020
MOHAMMED ARIF S/O. MOHAMMED RAFIQ
67, KAGZI MOHALLA, SANGANER BAZAR, SANGANER, JAIPUR, RAJASTHAN - 302029
Individual

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
Maida (wheat flour), Suji (Wheat flour) & Spices, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] in class 30.
4553867   02/07/2020
MANISH RAMESH TIBREWAL
A-104, Pink City Apartment, Near Model Town, Alkapuri Road, Dumbhal, Surat – 395010.
Individual
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Proposed to be Used
AHMEDABAD
PHOA; TAPIOCA; Rice, Paddy, Corn, Tapioca and goods made from these materials such as Meal, Floor, Corn flakes, Popcorn, Poha; Corn milled and roasted; as included in Class – 30.
Trade Marks Journal No: 1962, 24/08/2020 Class 30

ARUN KUMAR
WARD NO. 5, SHASHTRI NAGAR, DIBIYAPUR, AURAIYA 206244, UP
PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
DELHI

NAMKEEN, CONFECTIONERY, FOOD PREPARATIONS MADE FROM CEREALS AND FLOUR
4553945  02/07/2020
PANKAJ ANILKUMAR DAGA
RADHAKISAN CHAWL, CINEMA ROAD, NEAR LIBRARY, MALKAPUR, 443101, DIST. BULDHANA, MAHARASHTRA INDIA
INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
spices, chili powder, turmeric powder, coriander powder, garam masala, whole spices, ground spices, sauces and other condiments, curry powder, papadum, vermicelli
Proposed to be Used

DELHI

NAMKEEN AND CONFECTIONERY.
4554110  02/07/2020
MR. DHIRAJ CHAUDHARI
Plot No.1 , Shreeram Nagar , Mahalaxmi Housing Society , Malegaon , Nashik – 423203
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
To be associated with:
4541494
MUMBAI
Spices.
4554243  02/07/2020
WHIPD FOODS PRIVATE LIMITED
15/1, NO.87, S-BLOCK,17TH STREET, ANNA NAGAR, CHENNAI-600040
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Ice cream, Sorbets, Frozen yoghurts, Ice cream desserts
4554359  02/07/2020
MAYURI INDUSTRIES
Survey No. 108/3 & 111 /1A, Vibhag No. 6, Village Kamba, Kambha, Taluka Kalyan, Thane - Maharashtra - 421301, India
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :03/05/2020

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4554491 02/07/2020
SAILABALA DHAL - PROPRIETOR OF (VINIDRA FOODS AND SPICES)
Plot No: 400/4897, Baramunda Village, Bhubaneswar, Odisha - 751003
GST and FSSAI Certification are in proceeding (Company name: Vinidra Foods and Spices)
Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM), MALI SAHI, B.K. ROAD, CUTTACK 753 001, ORISSA, INDIA.
Proposed to be Used
KOLKATA
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY;
SNAX, SAUCES, PULSES, SPICES. SALT, VINEGER in the same class
4556583 04/07/2020
GREENSTARS FOOD AND BEVERAGES (OPC) PRIVATE LIMITED
Plot No.5A-19, Industrial Park Phase-I, Peddapuram - 533437
Private Limited Company (OPC)
Address for service in India/Agents address:
GOPINATH SUREY
1ST FLOOR, 1-1-650/6, STREET 16, GANDHI NAGAR, HYDERABAD-500080, TELEGANA.
Used Since :01/06/2020

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
GREENSTARS FOOD AND BEVERAGES (OPC) PRIVATE LIMITED
Plot No.5A-19, Industrial Park Phase-I, Peddapuram - 533437
Private Limited Company (OPC)
Address for service in India/Agents address:
GOPINATH SUREY
1ST FLOOR, 1-1-650/6, STREET 16, GANDHI NAGAR, HYDERABAD-500080, TELEGANNA.
Used Since :01/06/2020

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
SHARAD AGARWAL
B-26, INDER PURI, NEW AGRA, AGRA-UP
Food Products Dealer
Proprietor

Proposed to be Used
DELHI

SOYA BADI, PAPAD, NAMKEEN AND SNACKS, BESAN, SUJI, FLOUR, PULSES, PASTA AND MACRONI, VERMICELLI, TEA AND TEA EXTRACTS, COFFEE AND COFFEE EXTRACTS, COFFEE SUBSTITUTES, EXTRACTS OF COFFEE SUBSTITUTES; ICECREAMS, SAUCES, FLAVOURINGS, CONDIMENTS SPICES; FARINACEOUS FOOD PASTES; PREPARATIONS MADE FROM CEREALS; RICE AND RICE PREPARATIONS, ALL BEING GOODS INCLUDED IN CLASS 30.
4556710 04/07/2020
KOUNGSHEEN PRIVATE LIMITED
A1/44, FIRST FLOOR, FREEDOM FIGHTER ENCLAVE, NEB SARAI, NEW DELHI - 110068
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Candy bars; Caramels [candy]; Candy made with cocoa; Candy made with caramel; Chocolate; Black chocolate;
Chocolate souffles; Chocolate sprinkles; Baking chocolate; Dark chocolate; Chocolate cookies; Chocolate products;
Chocolate toppings; Chocolate pies; White chocolate; Chocolate paste; Chocolate topping; Milk chocolate; Hot chocolate;
Chocolate syrups; Chocolate wafers; Chocolate pastries; Chocolate confections; Chocolate powder; Chocolate brownies;
Filled chocolates; Chocolate-coated nuts; Chocolate-coated dried fruits; Chocolate-coated biscuits; Chocolate-coated
peanuts; Chocolate-coated almonds; Chocolate-coated wafer biscuits; Chocolate-coated nougat bars; Cocoa; Cocoa
mixes; Cocoa powder; Cocoa-based ingredients for confectionery products; Beverages with coffee, cocoa, chocolate or
tea base; Candy with cocoa;
4556724  04/07/2020
MAYURI PARAG ADENWALA
CHANDAN APARTMENTS ,2ND FLOOR , DESOUZA COLONY ,COLLEGE ROAD ,NASHIK- 422005
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Chutneys [condiments]
4556725  04/07/2020
ELEEMA PRODUCTS INDIA PRIVATE LIMITED
1106 - A PENRITH CHS ,WOOD STREET ROAD,HIRANANDANI ESTATE,THANE WEST - 400607
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
AMRITA CHETAN CHAPARWAL
SHOP NO. 47, VICEROY COURT CHS LTD, THAKUR VILLAGE, KANDIVALI EAST, MUMBAI - 400101
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4556759  04/07/2020

RATAN S WAGHMARE
Total Events, Sr. No 2/3/4, Dangat Industrial Estate, Near Mumbai- Bangalore Highway Bridge, Beside Dhone Wada Restaurant, Warje, Pune- 411058 Maharashtra
Individual

Address for service in India/Attorney address:
LEXINDIA EXPERTS
178, Ranjeet Nagar, Near Deccan College Road, Yerwada, Pune 411006

Proposed to be Used
MUMBAI
Wheat Flour, Besan, Maida, Sooji, Rice, Rusk, Poha, Oats, Sugar, Dalia, Ketchup, Sauces, Tea, Green Tea, Coffee, Sugar, Jaggery, Ice Cream, Honey, Turmeric Powder, Salt, Sendha Namak, Spices and Pulses included in Class 30
Trade Marks Journal No: 1962, 24/08/2020 Class 30

BIJU KUMAR S/O NANU
PRASAD BHAVANAM, ELAMANNOOR PO, POOTHAMKARA, ENADIMANGALAM, PATHANAMTHITTA, KERALA - 691524, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used

CHENNAI
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
4556881 04/07/2020
VARSHA RAHUL MANE
Gat no. 218/1, near khandoba Mandir, Loni Vyankanath, Nagar Daund Road, Chimbala road, Tal-Shrigonda, Shrigonda, Ahmednagar-413702
PROPRIETOR of Ms SHANTAI MASALE
Address for service in India/Attorney address:
KUMAR VILAS PAYGUDE
503/A, 3rd Floor, opp.azad mitra mandal,Kasba Peth,pune-11

Proposed to be Used
MUMBAI
spices
4556899 04/07/2020
KIRAN RATTAN MALIK TRADING AS M/S MAKALEE PRO
C-19, HASTINAPUR, GANDHIPATH, 200FT BY PASS, PANCHAYAWALA, JAIPUR- 302034
A PROPRIETOR SHIP CONCERN

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007
Used Since :01/01/2015

AHMEDABAD
GLUTEN FREE FLOURS, MULTI GRAIN FLOURS, FLOUR AND FLOUR PREPARATIONS, BAKERY PRODUCTS, SNACKS, NAMKEEN, READY TO EAT, CONFECTIONERY AND CONFECTIONERY PREPARATIONS, CORN FLAKES, NOODLES, PASTA MADE FROM CEREALS, CEREAL AND CEREAL PRODUCTS INCLUDED IN CLASS 30.
4556900   04/07/2020
DEEPAK VERMA PROPRIETOR OF M/S EVERGREEN PLASTIC PRODUCTS
4/33-A, SITE-4, SAHIBABAD IND. AREA, SAHIBABAD, GHAZIABAD, UTTAR PRADESH
PROPRIETORSHIP
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4556946  04/07/2020

VASANTHAKUMAR PROPRIETOR OF THULIRR IYARKAI ANGADI
NO.12, SAIBABANAGAR, GANDHIGRAMAM, SOUTH KARUR, KARUR, TAMIL NADU - 639004

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4108798

CHENNAI
Allspice; Aromatic preparations for food; Cereal-based snack foods; Maize-based snack foods; Rice-based snack foods; Wheat-based snack foods; Corn-based snack foods; Salt for preserving foodstuffs; Thickening agents for cooking foodstuffs; Food flavorings, other than essential oils; Tea flavorings for food or beverages; Malt extracts for use as food flavorings; Gruel, with a milk base, for food; Food condiment consisting primarily of ketchup and salsa; Fruit flavorings for food or beverages, except essences; Cocoa-based condiments and seasonings for food and drink; Almond paste; Almond confectionery; Aniseed; Star aniseed; Artificial coffee; Coffee, tea, cocoa and artificial coffee; Baking-powder; Baking powder; Yeast, baking-powder; Baking soda; Baking soda [bicarbonate of soda for baking purposes]; Baking soda [bicarbonate of soda for cooking purposes]; Bicarbonate of soda for cooking purposes [baking soda]; Barley meal; Bean meal; Beer vinegar; Binding agents for ice cream; Starch-based binding agents for ice cream; Edible ices; Edible fruit ices; Ice cream, sorbets and other edible ices; Biscuits; Cookies; Bread *; Bread crumbs; Bread batter; Bread flour; Bread dough; Breadsticks; Bread crumb; Garlic bread; Bread buns; Fresh bread; Bread mixes; Nan bread; Bread pudding; White bread flour; Bread rolls; Breading preparations; Bread-based stuffing mixes; Bread, pastries and confectionery; Bread mixes in powder form; Chocolate spreads for use on bread; Buns; Jam buns; Cream buns; Cake powder; Cake flour; Cake mixes; Cakes; Cream cakes; Cake slices [pastries]; Fondant cake decorations; Cake batter; Cake dough; Cake icing; Nougat cakes; Cake frosting [icing]; Ice cream cakes; Candy cake decorations; Aromatic preparations for cakes; Mixes for making cakes; Candy bars; Sweets [candy]; Caramels [candy]; Sweetmeats [candy]; Fruit jelly candy; Candy with caramel; Candy decorations for cakes; Capers; Celery salt; Cereal preparations; Flour and preparations made from cereals; Cereal bars; Cereal-based energy bars; High-protein cereal bars; Cheeseburgers [sandwiches]; Chewing gum *; Chicory [coffee substitute]; Chicory and chicory mixtures for use as substitutes for coffee; Mixtures of coffee and chicory; Chicory-based coffee substitutes; Chips [cereal products]; Chocolates; Chocolate bars; Chocolate powder; Chocolate syrup; Chocolate confections; Chocolate candies; Chocolate-based drinks; Chocolate chip cookies; Filled chocolate bars; Chocolate-based beverages; Hot chocolate mixes; Chocolate spreads containing nuts; Chocolate-coated wafer cookies; Chocolate decorations for cakes; Chocolate powder for the preparation of chocolate-based drinks; Chocolate beverages with milk; Chocolate decorations for Christmas trees; Chocolate fillings for bakery products; Chocolate-based fillings for cakes and pies; Powdered mixes for the preparation of chocolate drinks; Beverages with coffee, cocoa, chocolate or tea base; Coffee-, cocoa-, chocolate- or tea-based beverages; Chow-chow [condiment]; Chutneys [condiments]; Noodles; Cinnamon [spice]; Spices; Spice mixes; Ginger [spice]; Cloves [spice]; Spice rubs;
Curry [spice]; Powdered spices; Curry spices; Baking spices; Curry powder [spice]; Clove powder [spice]; Mustard powder [spice]; Cinnamon powder [spice]; Curry spice mixes; Hot pepper powder [spice]; Bread flavored with spices; Powdered ginger for use as a spice; Processed ginseng used as an herb, spice or flavoring for food or beverages; Salt; Cooking salt; Crushed oats; Crushed barley; Dessert mousses [confectionery]; Dough; Pizza dough; Cookie dough; Brownie dough; Dressings for salad; Ferments for pastes; Flowers or leaves for use as tea substitutes; Fondants [confectionery]; Fruit coulis [sauces]; Garden herbs, preserved; Garden herbs, preserved [seasonings]; Gingerbread; Glucose for culinary purposes; Gluten-free pasta; Gluten-free noodles; Gluten-free crackers; Gluten-free confectionery; Gluten-free cookies; Gluten-free biscuits; Gluten-free cakes; Gluten-free flour; Gluten-free bread; Gluten-free cereal products; Gluten additives for culinary purposes; Gluten prepared as foodstuff; Gluten-free cereal-based snack foods; Golden syrup; Groats for human food; Halvah; Ham glaze; Honey glazes for ham; Hominy; Hominy grits; Honey; Herbal honey; Honey mustard; Sugar, honey, treacle; Honey mustard sauces; Dried raw honey powder [natural sweetener]; Raw honey [natural sweetener]; Ice; Ice milk; Ice cream; Iced biscuits; Iced cookies; Flavoured ices; Confectionery ices; Iced coffee; Iced tea; Ice, natural or artificial; Ice cream sandwiches; Ice cream bars; Ice cream mixes; Tea-based iced beverages; Coffee-based iced beverages; Ketchup; Tomato ketchup; Ketchup [sauce]; Leaven; Linseed for culinary purposes [seasoning]; Flaxseed for culinary purposes [seasoning]; Maltose; Maltose for food; Mayonnaise; Pizzas; Fresh pizzas; Popcorn; Snack mixes consisting of crackers, pretzels or popped popcorn; Flour *; Rice flour; Potato flour *; Tapioca flour *; Plain flour; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1962, 24/08/2020

4557045 04/07/2020
VIKAS BANSAL S/O SH. OM PRAKASH
#170, Randhawa Niwas, Aggarsain Colony, Sirsa - 125055
INDIVIDUAL
Address for service in India/Agents address:
SHEKHAR CHANDER
MOMAN NAMBERDAR STRTEET, BAHDRA BAZAR,SIRSA, HARYANA.

Proposed to be Used
DELHI
TEA, RICE AND SPICES INCLUDED IN CLASS 30
4559614   07/07/2020
CHANDANI NARENDRA TIRALE
Plot No. 94, Gulmohar Nagar, Kalamna, Nagpur - 440008
ALL KINDS OF SPICES
PROPRIETOR
Proposed to be Used
MUMBAI
SPICES AND CONDIMENTS
4559679  07/07/2020
SHAIK ABDUL SHAIFI
1-261, NAKKA GOPAL NAGAR, KOTTHURU, ANDHRAKESARI NAGAR, NELLORE, ANDHRA PRADESH-524004
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Powdered spices
4560122  07/07/2020
RAVNEET KAUR PROPRIETOR OF RKR FOODS
53 Pratham Vatika, Behind Lotus Enora, Gotri Vadodara - 390021
Proprietorship Firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
AHMEDABAD
Spices, turmeric, pepper
DEBASISH SAHA.
24, BETHUNE ROW, KOLKATA- 700006, WEST BENGAL.
TRADING AS DEBASISH SAHA (SINGLE FIRM).

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SWEETS, CONFECTIONERY, BHUJIA, SALTISH PREPARATIONS, CAKES, BISCUITS, NAMKEEN, CHOCOLATES, PASTRY,
Bakery Products, BREAD, SNACKS, POTATO CHIPS, NOODLES, MILK (MASALA DRIED FRUITS), BAKERY
PRODUCTS, CHANACHUR, MIXTURES, HOT GRAM, FAST FOOD, DALMOOT, PAPAD, CHIPS, FRYMS, SEVEI FOODS
STUFF MADE OF TAPIOCA, PROTEIN FOODS, CORN FLOUR, INSTANT ICE-CREAM MIX, WAFERS, RAVADI KHADDI
SHAKKAR (SWEETS), COFFEE, TEA, COCOA, SUGAR, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS,
TREACLE, BAKING POWDER, PEPPER, VINEGAR, FARINA, HONEY.
M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERIOK, PITAMPURA, AND DELHI-110034
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001

Used Since :06/06/2020

To be associated with:
3250622, 3305785, 3305788

DELHI
Coffee, Cookies, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water) in class 30.
M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERIOK, PITAMPURA, AND DELHI-110034
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001

Used Since: 12/06/2020

To be associated with:
3250622, 3305785, 3305788

DELHI
Coffee, Cookies, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4560261  07/07/2020
M/S GIRISH TEA CO.
11, NAVI PETH, NEAR HANUMAN MANDIR, JALGAON-425001 (M.H.)
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
1-74, LIG COLONY, INDORE (M.P)-452007
Used Since :01/04/1997

To be associated with:
754157, 1828818, 4560262

MUMBAI

Tea, tea powder, sugar, coffee and being goods included in class 30.
4560264  07/07/2020
M/S GIRISH TEA CO.
11, NAVI PETH, NEAR HANUMAN MANDIR, JALGAON-425001 (M.H.)
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007
Used Since :31/12/1994
To be associated with:
754156, 1008059, 4560263
MUMBAI
TEA, TEA POWDER, SUGAR, COFFEE AND BEING GOODS INCLUDED IN CLASS 30.
4560448  07/07/2020
ASHOK HARGUNANI, PROPRIETOR, SHIV PRODUCTS
363 / 1, 2 & 3, Pawanpuri Colony, Near Teen Imli Chouraha, Palda, Indore (M.P.)
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
To be associated with:
2911541
MUMBAI
Confectionary, Bakery Products, flours and Candies, namkeen, & Chocolates.
BROWN EAGLE
4560468  07/07/2020
SH. NITIN JAIN PROPRIETOR OF LAKHMI CHAND AND SONS.
SHOP NO.-4, KHAN MARKET, RAM NAGAR, GHAZIABAD, U.P.-201001.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
GLUTAMATE FOR FOOD, FLAVOUR ENHANCERS FOR FOOD [OTHER THAN ESSENTIAL OILS], AJINOMOTO
(FOODSTUFFS); INCLUDED IN CLASS 30
4560521   07/07/2020
PREM PRAKASH SINGH
13/2/B,SAHAPUR COLONY EAST,NEW ALIPURE,KOLKATA-700053,WEST BENGAL
PRACHI FOODS INDUSTRIES
INDIVIDUAL
Proposed to be Used
KOLKATA
Spices
4560582 07/07/2020
ABDULLAH MOHAMMED IRFAN GHADAI
Ground Floor, 65-C, Plot No.48, Fidvi Lucky Building, Dr. J. R. Meisher Road, Near Noor Baug, Dongri, Mumbai - 400 009
Sole proprietor

Address for service in India/Ageents address:
PARKAR & PARKAR,
333, NARSI NATHA STREET, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.

Proposed to be Used
MUMBAI
Spices, Tea, coffee, cocoa, coffee substitutes, rice, tapioca, honey, yeast, treacle, baking powder, custard powder, flour, besan, wheat, preparations made from cereals, bread, biscuits, confectionery, sugar, corn flour, atta, rawa, maida, souji, souces, ice cream mix, ketchup, sweets, sweet meats, namkeen, chocolates, eclairs,
4562587   09/07/2020
MR. K.SHANKAR TRADING AS M/S. SHIRDI FOOD SOLUTIONS
No. 5/379D,BIRLA NAGAR, NALLAMPALLI, DHARMAPURI-636 807,Tamilnadu, India ,
Proprietorship
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043
Proposed to be Used
CHENNAI
Manufacturing of Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals and cereal based snacks; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water] Under Class 30
4562595  09/07/2020
SUNIL KUMAR .P.T, PROPRIETOR OF M/S. SHREE LAKSHMI ENTERPRISES
NO.17, KRITI NILAYA, GROUND FLOOR, 1ST CROSS, 1ST MAIN, LAKSHMI NAGAR, BASAVESHWAR NAGAR,
BANGALORE - 560079, KARNATAKA, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
WHEAT-BASED SNACKS, CEREAL-BASED SNACKS, RICE-BASED SNACKS, MAIZE-BASED SNACKS, PUFFED CORN
SNACKS, PAPAD (CEREAL BASED SNACKS), BHUJIA (CEREAL BASED FRIED SNACKS), BHEL PURI (PUFFED RICE
BASED INDIAN SNACKS), PEANUT CONFECTIONERY, PEANUT BUTTER BISCUITS, CONFECTIONERY, PEANUT
BRITTLE, SUGARED PEANUTS, SPICES, POWDERED SPICES, CURRY SPICES, PROCESSED GRAINS.
4562604   09/07/2020
HARENDRA SINGH TOMAR
419, OM NAGAR, AURAIYA 206122, UP
PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
DELHI
SPICES, TEA, FLOUR, AATA
4562687  09/07/2020
SHAKTI SUDHA SHARMA
56, c rajendra nagar
Proprietor, Shakti Cakes n more

Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)

Proposed to be Used
MUMBAI
cakes, chocolates, confectionery, biscuits and baked goods. being goods under class 30
4562696    09/07/2020
BLACKATT AGRO PRIVATE LIMITED
151 S8/4, Sai City, Pandavarmangalam, Kovilpatti, Tuticorin, Tamil Nadu - 628502
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOLA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4562731  09/07/2020
PATIL GEETA RUPESH TRADING AS ASHAAI INDUSTRIES
Jijai Vila, Flat No.15 C Wing 3rd Floor, Navle Hospital Raod, Narhe Pune - 411041, Maharashtra
Proprietor

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Powdered Spices, Curry Spices, Muesli snacks, Rice-based snacks, Bread Flavoured with spices, Chilli powder, Dried coconut powder Cinnamon powder, Clove powder, Onion powder, Dried coriander for use as seasoning, Turmeric, Pepper.
SNAPPEN NUTRITION LLP
A/201, S.B Apt, Carter Rd No.5, Borivali -East, Mumbai 400066, Maharashtra
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4562895  09/07/2020
A. MOHAMMED HAROON TRADING AS MYBORN FOOD SPECIALITIES
NO.10/262, THYCATTUSERRY P.O, CHERTHALA - 688 528
Proprietor
Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
READY TO EAT FOODS BEING PARATHAS, CHAPPATIS AND SNACKS,
4562920 09/07/2020
MAYANK GANDHI PROPRIETOR OF CODE ENTERTAINMENT
BS 27 Malibu Town, Sohna Road, Gurgaon, Haryana, 122001
Proprietor
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Proposed to be Used
DELHI
Ice cream.
EMM3 SPICES MARKETING PRIVATE LIMITED
13 KAPPIL HOUSE, KSHB HOUSING COMPLEX, KATTAPPANA, IDUKKI, KERALA 685508
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 11/12/2018
CHENNAI
Honey; Herbal honey; Spices; Powdered spices; Coffee; Coffee beverages; Tea *; Milk tea [tea-based]; Pepper; Nutmegs; Ground nutmeg; Cinnamon powder; Cinnamon [spice]; Cinnamon powder [spice]; Cloves [spice]; Star Anise ; Star aniseed
Trade Marks Journal No: 1962, 24/08/2020

NITU AGARWAL
AS-08, BANYAN TREE APARTMENT, 154 KARIYAMANA AGRAHARA, BELLANDUR POST, BANGALORE-560103

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4563127    09/07/2020
CADBURY UK LIMITED
P.O. Box 12, Bournville Lane, Bournville Birmingham B30 2LU, United Kingdom
A company incorporated and existing under the laws of the United Kingdom

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
13543, 2227516, 2227517, 4527120

DELHI
Non medicated confectionery, chocolate, chocolate confectionery, sugar confectionery, frozen confectionery, ice cream, ices, frozen desserts, deserts, chilled deserts, cakes, biscuits, bakery products, cheese cakes, donuts, waffles, candy, sweets, chewing gum; cookies; brownies; wafers; chocolate spreads; frozen yoghurt; chilled desserts; dough products; preparations made from cereals; breakfast cereal; popcorn; sherbets; honey; puddings; snack products in the form of popcorn and corn crisps; snack products based on corn, rice, barley, rye or pastry.
4563198  09/07/2020
A & M ENTERPRISES THROUGH ITS PROPRIETOR MEGHA GUPTA
10th Floor, G 1005, Arihant Arden, Plot No GH07, Sector 1, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh, 201306
A & M ENTERPRISES proprietorship firm

Address for service in India/Agents address:
ANKUR VERMA
C/o. Legal Brothers, S6, Shree Krishna Complex, Sharma Market, Sector 5, Noida, Uttar Pradesh-201301.

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
4563250    09/07/2020
PIHU
C 332, PRODYOGIKI APPARTMENTS, PLOT NO 11, SECTOR-3, DWARKA, NEW DELHI 110075
INDIVIDUAL

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
TEA, COFFEE, SPICES, RICE, SALT, SNACKS, CONFECTIONERY, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL
COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, ICES; HONEY, TREACLE; YEAST,
BAKING POWDER; MUSTARD; VINEGAR, SAUCES, (CONDIMENTS) WHICH ARE INCLUDED IN CLASS 30
4563702  10/07/2020

MR.S.ARAVIND., TRADING AS M/S.ARB NATURAL FRESH,
171(2) 1st Cross, Gandhi Nagar, Sundarapuram, Coimbatore- 641024, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Jaggery, Processed Grains, Ready-to-eat Cereals, Spices Powder, Masala Powders, Garam Masala, Papad (Indian Snacks), Sweets and Snacks.
ASTHA PRODUCTS PROPRIETOR ASTHA ALAWAT
1-D-8, Hiran Magri, Sector-11, Opp. JMB, UDAIPUR – 313 002 RAJASTHAN (INDIA)
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)

Proposed to be Used
AHMEDABAD
Ketch Up (Sauces), Sauces, Chutneys (Condiments), Salts, Seasonings, Flavorings and Condiments, Condiments in powder form and Spices
Trade Marks Journal No: 1962, 24/08/2020 Class 30

4563736 10/07/2020
JAGDISH ASANDAS HARDASANI
PROPRIETOR

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD
Bakery and Confectionery Products.
4563839   10/07/2020  
OMPRAKASH SHIVPRAKASH  
OLD KIRANA BAZAR, AKOLA-444 006  
PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
JOSEPH VARIKASERY  
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD,  
DADAR (EAST), MUMBAI - 400 014.  

Proposed to be Used  
MUMBAI  
RICE (NON-BASMATI)
Proposed to be Used

AHMEDABAD

Powdered spices; Curry spices; Baking spices; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca
and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets
and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar,
sauces and other condiments; Ice [frozen water]
ANSHUL BHATIA
B-1/643/2, KUNDAN PURI, CIVIL LINES, LUDHIANA, PUNJAB
PROPRIETORSHIP FIRM, TRADING AS MOREATOS FOODS

Address for service in India/Attorney address:
ADV MOHIT CHITKARA
2841/31 NASEEB ENCLAVE, AZAD GAS ROAD, HAIBOWAL KALAN, LUDHIANA, PUNJAB

Proposed to be Used
DELHI
BAKERY, SAVOURY AND CONFECTIONARY GOODS INCLUDED IN CLASS 30
4564061  10/07/2020
MR. DHIRENDERA NATH TRIVEDY
C-4014, GAUR GREEN CITY, INDIRAPURAM, GHAZIABAD-201010 (U.P)
INDIVIDUAL
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, ATTA, MAIDA, SUJI, BESON, POHA, PASTA AND NOODLES, ARTIFICIAL COFFEE;
FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, PASTY AND CONFECTIONERY, ICES; HONEY, TREACLE;
SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS); SPICES, CHOCOLATE, CAKES, BISCUITS (COOKIES), SUGAR,
HONEY, CREAM CAKES, ASAFOETIDA, PAPAD, VERMICELLI, NAMKEEN, DALIA, CHEWING GUM, JEERA, SOUNF,
ELAICHI, HING, PEPPER, RUSK, CONFECTIONERY.
MANOJ KUMAR DHAKAD
VILLAGE RATANPURA, POST UMRI, DISTRICT GUNA, MADHYA PRADESH - 473001

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Rice; Brown rice; Flour *; Barley flour; Pulse flour; Edible flour; Maize flour; Corn flour; Wheat flour; All-purpose flour; Salt; Sugar *; Palm sugar; Pepper; Chilli powder; Spices; Curry spices; Powdered spices; Vermicelli; Oats, processed
4564239  10/07/2020
BHAYANI VAIBHAV ASHOKKUMAR  
trading as ; VAB FOOD AND DESSERTS  
WEST GATE, NR. RAIYA CIRCLE, 150 FT. RING ROAD, RAJKOT - 360007 GUJARAT INDIA  

Proposed to be Used  
AHMEDABAD  
MANUFACTURING TYPES OF FOOD PRODUCT (BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS) THAT WILL INCLUDE BUYING RAW MATERIAL, COOKING OR REHEATING FOOD PRODUCTS, PREPARING VARIOUS TYPES OF EATABLE AND DRINKABLE ITEMS (MAKING MILK SHAKES) AND SELLING THEM AT RETAIL OUTLETS OR GIVING ON SITE DELIVERY
4564249   10/07/2020
ANKUR AGRAWAL TRADING AS MOTHERKART
Apartment No. KLP0051402, Kalypso Court, Tower - 05, Jaypee Greens Wish Town, Sector - 128, Gautam Buddha Nagar, Noida - 201304, Uttar Pradesh
Proprietorship
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/09/2019
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice.
4564422   10/07/2020
MAHIPAL DUKIYA
MAHIPAL DUKIYA S/O RAMSWAROOP DUKIYA , DUKIYA MARKET , GOTAN , NAGAUR, Teh-Merta, Nagaur (Rajasthan), -
342902
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
AHMEDABAD
Coffee, Tea, Sugar, Cocoa, rice, Tapioca, Spices, Cereals
4564604  10/07/2020
VEDPAL
KUBJA NAGAR(17), BHIWANI, HARYANA- 127310
INDIVIDUAL
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.
A1/140, SECTOR-6, ROHINI DELHI - 110085

Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
4564883  10/07/2020
FANTAWILD ANIMATION INC.
14/F, Huaqiang Bldg., Keji Zhong Yi Rd, Nanshan, Shenzhen 518057, China
A company duly organized and existing under the laws of the People’s Republic of China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Chocolate-based beverages; Tea; tea-based beverages; Sweets; Chocolate; chocolate-coated nuts; chewing gum for breath freshening; Honey; cereal preparations; cereal-based snack food; Cookies; Pastries; Bread; Sandwiches; oat flakes; Pizzas; Baozi; Jiaozi; Noodles; ice creams; Confectionery.
4564884    10/07/2020
FANTAWILD ANIMATION INC.
14/F, Huaqiang Bldg., Keji Zhong Yi Rd, Nanshan, Shenzhen 518057, China
A Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Chocolate-based beverages; Tea; tea-based beverages; Sweets; Chocolate; chocolate-coated nuts; chewing gum for breath freshening; Honey; cereal preparations; cereal-based snack food; Cookies; Pastries; Bread; Sandwiches; oat flakes; Pizzas; Baozi; Jiaozi; Noodles; ice creams; Confectionery.
FANTAWILD ANIMATION INC.
14/F, Huaqiang Bldg., Keji Zhong Yi Rd, Nanshan, Shenzhen 518057, China
A Company duly organized and existing under the laws of People’s Republic of China.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Chocolate-based beverages; Tea; tea-based beverages; Sweets; Chocolate; chocolate-coated nuts; chewing gum for breath freshening; Honey; cereal preparations; cereal-based snack food; Cookies; Pastries; Bread; Sandwiches; oat flakes; Pizzas; Baozi; Jiaozi; Noodles; ice creams; Confectionery.
4565543  11/07/2020
VISHWANATH KALURAM CHIKANKAR
360, Vishwanath Niwas, Shree Malang Road, At- Bhal, P.O Dwarli, Ambernath, Kalyan West, Thane-421301
Individual
Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
MUMBAI
Packaged snacks, Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice as covered under class 30.
4565924  11/07/2020
NUTRICA AGRO AND FOOD PROCESSORS PVT LTD
A3/202, COMFORT ZONE NEST, BANER- BALEWADI ROAD, BANER, PUNE - 411045
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
FAISAL T M
PROPRIETOR, THAHIRA MANZIL, MADAPPALLY COLLEGE P O, VADAKARA, KELU BAZAR, CALICUT DISTRICT,
KERALA STATE, PIN-673102, INDIA

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA, GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH, ERNAKULAM, KOCHI, KERALA, INDIA, PIN-
682 018

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30.
4566131  11/07/2020
BISMI HYPERMART PRIVATE LIMITED
256, A&B, OPPOSITE GEEYEM MOTORS, NETTOOR POST, MARADU, KOCHI, ERNAKULAM DISTRICT, KERALA STATE, PIN - 682040, INDIA
Body Incorporate
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :01/06/2020

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30
4566161  11/07/2020

VICTORS
169/170, ANNAI NAGAR, PULLI LYON VILLAGE, VADAMPERUMBAKKAM REDHILLS, CHENNAI - 600060

Individual

Address for service in India/Agents address:

C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

To be associated with:

3970991

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Curry powders, Frozen pastry stuffed with meat and vegetables
Unibic Chocokies

4567880 13/07/2020
UNIBIC FOODS INDIA PRIVATE LIMITED
1134, Shreeram Niwas, 5th Floor, 100 Feet Road, Hal 2nd Stage, Indiranagar, Bangalore, India
a Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
To be associated with:
1865945

CHENNAI
Cookies, tarts, biscuits, cocoa, flour and preparations made from cereals, bread, pastry and confectionery, sauces (condiments).
KhaanaaSutraa

4567884  13/07/2020
REEMA G GUPTA
504/ b wing/Meghdoot, building no. 73 Behind Milan dry fruits Nehru nagar kurla east. Mumbai 24.
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4568372  14/07/2020
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
4191375

CHENNAI
ICE CREAM
4568679   14/07/2020
DINESH GOYAL TRADING AS M/S. GOYAL FLOUR MILLS
43, SUBHASH MARKET, KOTLA MUBARAKPUR, DELHI- 110003
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/06/2020

DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
AWADHESHKUMAR RAMAKANT MISHRA
24/B, Sukhwani Residency Ganesh Nagar, Dapodi, Pune, Maharashtra-411012
Individual

Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058

Proposed to be Used

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices
4568898   14/07/2020
RAJNI SHARMA TRADING AS RAAS MASALE
B-34, Parwana CGHS Limited, Mayur Vihar Phase-1, New Delhi 110091
Proprietorship
Address for service in India/Attorney address:
BHAWNA PIPLANI
93, INDRA VIHAR, NEAR B.B.M. BUS DEPOT, MUKHERJEE NAGAR, NEW DELHI-110009
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
PANKH

4569109  14/07/2020

M/S KRISHNA FOOD PRODUCTS
AT-49, A-2, LAXMIBAI NAGAR, KILA MAIDAN, INDORE (M.P.)-452006
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Proposed to be Used

MUMBAI

CHURAN, SUGAR COATED GOLIYA, CHOCOLATES, CANDY (NON MEDICATED) AND CONFECTIONERY AND BAKERY PRODUCTS, WAFERS, LOLLIPOPS, EXTRUDED CORN SNACKS, EXTRUDED WHEAT SNACKS, FARSAN (CEREAL BASED SNACKS), COCOA, NOODLES & READY-TO-EAT CEREALS INCLUDED IN CLASS 30
4569132  14/07/2020
DEEPAK DARIYANI PROPRIETOR OF ASHA CONFECTIONARY
13-B-1, 13-C, SECTOR-C, SANWER ROAD, INDUSTRIAL AREA, INDORE, M.P.
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
To be associated with:
2498404

MUMBAI
Confectionary, chocolates, candy (non medicated), lolly pops, biscuits (not for animal), wafers biscuits, cheese balls, cheese biscuits and bubble gum.
4569263  14/07/2020
RAJNI
GROUND FLOOR, SHOP NO 4, 2215-2216 NEW, GALI HINGA BEG PHATAK, HABASH KHAN, TILAK BAZAR, CENTRAL
DELHI, DELHI-110006, INDIA
Proprietor of Gunny Enterprises

Address for service in India/Attorney address:
HARIDUTT KR. MISHRA
AARYAVARTT, Level 16th, Tower B, Regus Business Centre, World Trade Tower, Sector 16, Noida-201301, Uttar Pradesh, India
Used Since :16/07/2019

DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water].
4569342   14/07/2020
SANTOSH SUNDARNI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHRI SAI FOODS
Gram - Pirda, Ring Road No. 3, Raipur - 492001, Chhattisgarh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2019

MUMBAI
Flour and preparations made from cereals (namkeen)
4569376  14/07/2020
NIDHI JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS NIDHI TRADING COMPANY
175-B, Ambikapuri Main Airport Road, Indore - 452005, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Flour preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice, papad
4570270  15/07/2020

DK NUTRI FOODS
NO: 7, GANDHI NAGAR, 1ST STREET, KODUNGAIYUR, CHENNAI - 600118
PARTNERSHIP FIRM

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Tea, Tea substitutes, Green tea, Black tea, Tea beverages, Tea bags, Instant tea, Herbal tea, Coffee, Coffee substitutes,
Coffee mixtures, Coffee beans, Coffee bags, Beverages made from coffee

Transliteration :  NALAN VIRUMBI ABARIMIDHAMAI VAZHGA
4570299  15/07/2020

S. VIREJA
“SAKTHI” 18/6, J. J. Nagar, Kuniamuthur Post, Coimbatore – 641008
Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Garam masala; Garam Masala (Combination of spices for adding taste to Indian Curry)
4570338  15/07/2020
BIBHAS RANJAN DASH
PLOT NO-244, KHATA NO-33, AT- DAGARPADA, PO/PS-BARCHANA DIST- JAJPUR, ODISHA, PIN- 754296
INDIAN NATIONAL SOLE INDIVIDUAL
Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha
Proposed to be Used
KOLKATA
Spices in class - 30
TDID SPICE-HUB

4570353  15/07/2020
SUDESH PATHAK PROPRIETOR OF THAKUR DASS ISHAR DASS,
1230, Kanak Mandi, Near Dal Mandi, AMRITSAR-143006(Pb.),
Proprietorship Firm

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB)

Proposed to be Used
DELHI
SPICES INCLUDED IN CLASS 30.
Homito
4570627   15/07/2020
NILIMA MEGHNAND DUNGARWAL
A-501, D-Building, Urban Space, Near Dorabjee Paradise, Mohammadwadi, Pune - 411060, Maharashtra
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4570884 15/07/2020
BANBIR SADHUKHAN PROPRIETOR OF BHAGBAN STORES
VILL.-BERACHAMPA, P.O.-DEBALAYA, P.S.-DEGANGA, DIST. NORTH 24 PARGANAS, PIN- 743424
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3, INDIRA GANDHI ROAD, KONNAGAR, HOOGHLY, PIN 712 235, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
HATTI FOOD AND BEVERAGES PRIVATE LIMITED
NO 45/1, S N SQUARE, ULSOOR ROAD, 3RD CROSS, BANGALORE-560 042

Address for service in India/Attorney address:
GANESH MOORTHY H
#52 `Shanti Nilaya-, 2nd Floor, 7th Cross, 8th Main, Shakambari Nagar, JP Nagar 1st Phase, Bangalore - 560 078

Proposed to be Used
To be associated with:
4530747

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice and others in Class 30
Proposed to be Used

AHMEDABAD

Coffee; Coffee beverages; Ground coffee; Iced coffee; Instant coffee; Tea *; Artificial tea; Cakes; Plum cakes; Rice cakes; Mixes for making cakes; Buns; Bread buns; Biscuits; Buttermilk biscuits; Wafer biscuits; Rice biscuits; Salty biscuits; Cheese biscuits; Almond biscuits; Oatmeal biscuits; Cereal biscuits; Chips [cereal products]; Corn chips; Chocolate chips; Chocolate; White chocolate; Black chocolate; Unsweetened chocolate; Ice cream; Ice cream desserts; Macaroni; Mustard; Noodles; Instant noodles; Ramen noodles; Vermicelli; Oat flakes; Palm sugar; Pancakes; Pastries; Pepper; Hot pepper powder [spice]; Flour *; Barley flour; Soy flour; Plain flour; Cake flour; Rice flour; Wholemeal flour; Corn flour; Wheat flour; Rice; Semolina; Spices; Powdered spices; Curry spices; Sugar *; Cane sugar; Salt; Tortillas; Turmeric *; Turmeric for food; Confectionery
BORSSO

4570983   15/07/2020

PARUL SHARMA
PLOT NO 558, F-2 GEETANJALI PARADISE, SUMERNAGAR-1 ISKON ROAD, MANSAROVAR JAIPUR-302020
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
UPLAND

4570984   15/07/2020

AKHIL BANSAL
11-A, VIVEKANAND MARG, JAIPUR, RAJASTHAN- 302001

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
NARAYANPUR
4571126   15/07/2020
LUXMI TEA CO. PVT. LTD.
17, R. N. Mukherjee Road, Kolkata - 700001, West Bengal.
Manufacturer and Merchant
Address for service in India/Agents address:
D. SEN & CO
6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA 700 001.
Proposed to be Used
To be associated with:
1254416
KOLKATA
TEA AND PACKET TEA.
MONMOHINIPUR
4571128    15/07/2020
LUXMI TEA CO. PVT. LTD.
17, R. N. Mukherjee Road, Kolkata - 700001, West Bengal.
Manufacturer and Merchant
Address for service in India/Agents address:
D. SEN & CO
6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA 700 001.
Proposed to be Used
KOLKATA
TEA AND PACKET TEA.
MANUVALLEY

4571130   15/07/2020
LUXMI TEA CO. PVT. LTD.
17, R. N. Mukherjee Road, Kolkata - 700001, West Bengal.
Manufacturer and Merchant

Address for service in India/Agents address:
D. SEN & CO
6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA 700 001.

Proposed to be Used
To be associated with:
1154417

KOLKATA
TEA AND PACKET TEA.
4571384  16/07/2020
AJAY VISHNU BAPAT
Building No. 7, Flat No. 8, Kumble Patil Complex, Manik Baug, Sinhgad Road, Pune-411041 Maharashtra India
Trading as "Sapta Satva Foods"
Address for service in India/Agents address:
NEERA VININDAS NAGAR
B-504, Shantiban, S.No.65(A/B/C)/1, Kondhwa BK, Pune-411048.
Used Since :25/06/2020
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS INCLUDED IN CLASS 30
DAASI GOLD

4571415  16/07/2020
RAKESH KUMAR
00, Gali No. 15, Part-3, Saboli Bagh, Gokal Pur, Delhi-110094
Proprietor

Address for service in India/Attorney address:
AYUSH KUMAR JAIN
172/100 Pratap Nagar, Sector-17, Jaipur-302033

Proposed to be Used
DELHI
Tea, Coffee
KAYEMPEE FOODS PVT. LTD.
UNIT-2, DOOR NO. 12-97/3, SY. NO. 832/P, VILLAGE & MANDAL: MEDCHAL, MEDCHAL-MALKAJGIRI DIST. HYDERABAD-501401, TELANGANA STATE. INDIA.

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
CHENNAI

VINEGARS, PEPPER VINEGAR, FRUIT VINEGAR, FLAVORED VINEGAR, WINE VINEGAR, MSTARD VINEGAR, BEER VINEGAR, BALSAMIC VINEGAR, APPLE VINEGAR, JAMMUN VINEGAR, SPICES, CONDIMENTS, SAUCES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER.
4571614  16/07/2020
VISHNU KUMAR AWASTHI
95, W-2, BASANT VIHAR, NAUBASTA, KANPUR, U.P
Proprietorship Concern

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Used Since :31/07/2019

To be associated with:
4252629

DELHI
Gulab Jamun (Sweetmeat); Powdered spices; Curry spices; Edible spices; Mixed spices; Crackers flavoured with spices; Garam Masala (Combination of spices for adding taste to Indian Curry); Bhujia (cereal based fried snacks)
4571676  16/07/2020

M/S GRAMINSHOP
BUILDING NO: 57/140, FIRST FLOOR, DEVI BUILDING, PONNETH TEMPLE ROAD, KADAVANTHRA, ERNAKULAM DISTRICT, KERALA STATE, PIN-682020,INDIA
Partnership Firm

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30.
PALMIRESP

4571680 16/07/2020

LA RENON HEALTHCARE PVT. LTD.

208, ISCON ELEGANCE, S. G. HIGHWAY, CIRCLE-P, AHMEDABAD-380 051, GUJARAT, INDIA.

A Private Limited Company

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); biscuits or cookies.
4571798   16/07/2020
DARSHAN K.N
429,2ND STAGE,KESARE,NAIDUNAGAR,RAJENDRANAGAR POST,MYSURU-570007
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV KUMAR
D-122/6, 3rd Floor, Laxmi Nagar, Delhi 110092

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4571800   16/07/2020
MIRZA SUFIYAN ABBASBHAI
trading as ;TARANG TEA & COMPANY
3407, OPP. ELE SUB STATION LIMDI CHOWK, DARIYAPUR, AHMEDABAD - 380001, GUJARAT INDIA

Proposed to be Used

AHMEDABAD
SPICES IN CLASS - 30.
ANIL KUMAR JAIN TRADING AS M/S JAIN SWEETS
6501, Fatehpuri Chowk, Delhi-110006.
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
SWEETS, NAMKEENS, SNACKS, BREAD, PASTRY AND CONFECTIONERY, & BAKERY PRODUCTS, TEA, COFFEE, SPICES, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, MAIDA, BESAN, SOOJI, RAWA, DALIA, CHOKER, PASTA AND NOODLES; MACARONI, SALT, MUSTARD, VINEGAR, SAUCES AND ICE.
Trade Marks Journal No: 1962, 24/08/2020  Class 30

4571969   16/07/2020
PURSHOTTAM PARTANI S/O NARAYAN LAL
20 B, NEW COLONY, BEHIND GUPTA PRINTERS, BGROUP STREET, OPPOSITE MEDICAL CENTER, KALWAR ROAD, JHOTWARA, JAIPUR, RAJASTHAN, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
PANAHO

4572036   16/07/2020

MAMTA GUPTA
H.NO.473,B BLOCK,GALI No.5,SAI NAGAR,MEETAPUR, BADARPUR,DELHI 110044
SINGLE FIRM

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4572158  16/07/2020
VIKRANT SINGH PROPRIETOR OF M/S AKSHAY TRADERS
128/97, D- BLOCK KIDWAI NAGAR, KANPUR (U.P.), INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since : 24/04/2015
To be associated with:
3147591
DELHI
Sweets, confectionery and snacks.
SWARNADHENU

4572182  16/07/2020
MRS. MAMTA JITU SINGH TRADING AS M/S. SWARNADHENU FOOD PRODUCTS
R 45 , VASUDEV BANGLOWS ,B/H ANnapurna Hotel ,JASODHANagar, AHMEDabad-382445,GUJARAT
Proprietorship
Address for service in India/Attorney address:
SILAMBUOLI M
NO.22/21, BRAHMIN STREET, SAIDAPET, CHENNAI-600015
Proposed to be Used
AHMEDabad
Ice Cream, Snacks, Savories, Biscuits, Bread, Rusk, Pastry, Cakes, Confectionery, Toffee, Chocolate, Cookies, Cocoa,
Tapioca, Flour, Besana, Maida, Processed Grains, Cereals, Suji, Rice, Masala Powder, Spices, Blended Spices,
Condiments, Salt, Sugar, Tea, Coffee, Sauce, Papad, Yeast, Vinegar, Honey and Baking Powder.
4572212  16/07/2020

THULLURU SAI LOKESH TRADING AS SATYA SAI ENTERPRISES
25-17-530, Beside Delhi Andhra Road Ways, NH5, Bypass Road, Guntur - 522005, Andhra Pradesh
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/11/2019

CHENNAI
Powdered Spices,Curry Spices, Muesli snacks , Rice-based snacks, Bread Flavoured with spices, Chilli powder, Dried coconut powder, Cinnamon powder, Clove powder, Onion powder, Dried coriander for use as seasoning, Turmeric, Pepper.
4572264   16/07/2020
DR. SATEJ M. PATEL
C/8, SUVAS APARTMENTS, NR. PARK AVENUE BUNGLOWS, GULAB TOWER ROAD, THALTEJ, AHMEDABAD 380059.
Individual Applicant

Address for service in India/Attorney address:
VIPUL KUMAR DAYHALAL BHEDA
A 202, Samudra Complex, Nr Klassic Gold Hotel, Sardar Patel Nagar, C G Roasd, Ahmedabad 380006

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
4572346  16/07/2020
GOLLAPALLI ENTERPRISES
SURVEY NO. 185 GOLLAPALLI ENTERPRISES NARASIPATNAM TO ANAKAPALLI ROAD SUBBARAYADUPALEM
NARASIPATNAM 531116 ANDHRA PRADESH
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water]
BIOWEALTH

4572364 16/07/2020
MOHAN VIJAYAKRISHNA TALLAPALLI

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamall Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Allspice; Aromatic preparations for food; Cereal-based snack foods; Maize-based snack foods; Rice-based snack foods; Wheat-based snack foods; Corn-based snack foods; Salt for preserving foodstuffs; Thickening agents for cooking foodstuffs; Gruel, with a milk base, for food; Food condiment consisting primarily of ketchup and salsa; Fruit flavorings for food or beverages, except essences; Cocoa-based condiments and seasonings for food and drink; Almond paste; Almond confectionery; Aniseed; Star aniseed; Artificial coffee; Coffee, tea, cocoa and artificial coffee; Baking-powder; Baking powder; Yeast, baking-powder; Baking soda; Baking soda [bicarbonate of soda for baking purposes]; Baking soda [bicarbonate of soda for cooking purposes]; Bicarbonate of soda for cooking purposes [bicarbonate soda]; Barley meal; Bean meal; Beer vinegar; Binding agents for ice cream; Starch-based binding agents for ice cream; Edible ices; Edible fruit ices; Ice cream, sorbets and other edible ices; Biscuits; Cookies; Bread *; Breadcrumbs; Bread batter; Bread flour; Bread dough; Breadsticks; Bread crumb; Garlic bread; Bread buns; Fresh bread; Bread mixes; Nan bread; Bread pudding; White bread flour; Bread rolls; Breading preparations; Bread-based stuffing mixes; Bread, pastries and confectionery; Bread mixes in powder form; Chocolate spreads for use on bread; Buns; Jam buns; Cream buns; Cake powder; Cake flour; Cake mixes; Cakes; Cream cakes; Cake slices [pastries]; Fondant cake decorations; Cake batter; Cake dough; Cake icing; Nougat cakes; Cake frosting [icing]; Ice cream cakes; Candy cake decorations; Aromatic preparations for cakes; Mixes for making cakes; Candy bars; Sweets [candy]; Caramels [candy]; Sweetmeats [candy]; Fruit jelly candy; Candy with caramel; Candy decorations for cakes; Capers; Celery salt; Cereal preparations; Flour and preparations made from cereals; Cereal bars; Cereal-based energy bars; High-protein cereal bars; Cheeseburgers [sandwiches]; Chewing gum *; Chichory [coffee substitute]; Chicory and chicory mixtures for use as substitutes for coffee; Mixtures of coffee and chicory; Chicory-based coffee substitutes; Chips [cereal products]; Chocolates; Chocolate; Chocolate bars; Chocolate powder; Chocolate syrup; Chocolate confections; Chocolate candies; Chocolate-based drinks; Chocolate chip cookies; Filled chocolate bars; Chocolate-based beverages; Hot chocolate mixes; Chocolate spreads containing nuts; Chocolate-coated wafer cookies; Chocolate decorations for cakes; Chocolate powder for the preparation of chocolate-based drinks; Chocolate beverages with milk; Chocolate decorations for Christmas trees; Chocolate fillings for bakery products; Chocolate-based fillings for cakes and pies; Powdered mixes for the preparation of chocolate drinks; Beverages with coffee, cocoa, chocolate or tea base; Coffee-, cocoa-, chocolate- or tea-based beverages; Chow-chow [condiment]; Chutneys [condiments]; Noodles; Cinnamon [spice]; Spices; Spice mixes; Ginger [spice]; Cloves [spice]; Spice rubs; Curry [spice]; Powdered spices; Curry spices; Baking spices; Curry powder [spice]; Clove powder [spice]; Mustard powder [spice]; Cinnamon powder [spice]; Curry spice mixes; Hot pepper powder [spice]; Bread flavored with spices; Powdered ginger for use as a spice; Processed ginseng used as an herb, spice or flavoring for food or beverages; Salt; Cooking salt; Crushed oats; Crushed barley; Dessert mousses [confectionery]; Dough; Pizza dough; Cookie dough; Brownie dough; Dressings for salad; Ferments for pastes; Flowers or leaves for use as tea substitutes; Fondants [confectionery]; Fruit coulis [sauces]; Garden herbs, preserved; Garden herbs, preserved [seasonings]; Gingerbread; Glucose for culinary purposes; Gluten-free pasta; Gluten-free noodles; Gluten-free crackers; Gluten-free confectionery; Gluten-free cookies; Gluten-free biscuits; Gluten-free cakes; Gluten-free flour; Gluten-free bread; Gluten-free cereal products; Gluten additives for culinary purposes; Gluten prepared as foodstuff; Gluten-free cereal-based snack foods; Golden syrup; Groats for human food; Halvah; Ham glaze; Honey glazes for ham; Hominy; Hominy grits; Honey; Herbal honey; Honey mustard; Sugar, honey, treacle; Honey mustard sauces; Dried raw honey powder [natural sweetener]; Raw honey [natural sweetener]; Ice; Ice milk; Ice cream; Iced biscuits; Iced cookies; Flavoured ices; Confectionery ices; Iced coffee; Iced tea; Ice, natural or artificial; Ice cream sandwiches; Ice cream bars; Ice cream mixes; Tea-based iced beverages; Coffee-based iced beverages; Ketchup; Tomato ketchup; Ketchup [sauce]; Leaven; Linseed for culinary purposes [seasoning]; Flaxseed for culinary purposes [seasoning]; Maltose; Maltose for food; Mayonnaise; Pizzas; Fresh pizzas; Popcorn; Snack mixes consisting of crackers, pretzels or popped popcorn; Flour *; Rice flour; Potato flour *; Tapioca flour *; Plain flour; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4572377  16/07/2020
WILLY JOHN
S/O: JOHN HENRY, CHAITHANYA VALAVIL THOPE, MARUTHADY PO, KOLLAM KERALA - 691003

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Grabitos

4572438  16/07/2020
MANISHA DHAVAL THAKKER

RAGHUVANSHI NAMKEENS

Address for service in India/Attorney address:
MAULIKA JASHVANTBHAI MEVADA

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
TIRUPATI UDYOG (INDIAN PARTNERSHIP FIRM)
49 (C), INDUSTRIAL AREA, JHOTWARA, JAIPUR (RAJ)
Partnership Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since: 02/08/2005

To be associated with:

AHMEDABAD

POHA, MURMURE, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE, ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER] IN CLASS 30
4572499  16/07/2020
ROHIT
RZ-112, B-BLOCK, JAI VIHAR PHASE-2, NAJAFGARH, NEW DELHI-110043
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Bakery goods, Wafers food, Bases for making milk shakes [flavourings], Coffee beverages, Cocoa beverages, Chocolate beverages.
Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
NX LOVELY
4572563  16/07/2020
ARVIND M. BHANUSHALI TRADING AS M/S. BHANU FOOD PRODUCT
401, 402, SIWAH BLDG 4TH FLOOR, SKYLINE OASIS COMPLEX, NEAR VIDYAVIHAR STATION, GHATKOPAR (W)-400086,
MAHARASHTRA
A Proprietorship Concern
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Wafers and farsan
4572604   16/07/2020
DH FOODS PACKAGING AND MARKETING PRIVATE LIMITED
505, SAI SHRUSTI ANNEX, KALYAN SHIL ROAD, NEAR KHIDKALI MANDIR, THANE 421204
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Spices; Cereals, processed; Processed grains; Biscuits; Cookies; Ready-to-eat cereals; Cereal bars; Confectionery bars; High-protein cereal bars; Muesli-based snack bars; Cereal-based energy bars; Chocolate; Muesli snacks; Wheat-based snacks; Cereal-based snacks; Maize-based snacks; Rice-based snacks
GrihShresth

4572633  16/07/2020
MANJU RANI SAHA SOLE PROPRIETOR OF SHUDH DESI PRODUCT
WARD NO.11, 87/1, W/O HARIPAD SAHA, SUBASHPARA, BHANUPRATAPPUR, NORTH BASTAR-KANKER,
CHHATTISGARH, 494669
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4572686  16/07/2020
BAKEMEN FOODS PRIVATE LIMITED
13/204 B, THAZHEKAALAMBATH, POKKUNNUMALA ROAD, NANMINDA PO, KOZHIKODEKERALA, PIN 673613
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUFEED VM
TP 9/131 F, SAKTHI BUILDING, CHUNGAM THAMARASSERY, KOZHIKODE, KERALA-673573.
Used Since :19/09/2016

CHENNAI
FLOUR AND PREPERATIONS MADE FROM CEREALS, BREAD, BUN, RUSK, PASTY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, HALWA
4572800  16/07/2020
MR. SALIM BAIG
1664, BASEMENT, PATAUDI HOUSE DARYAGANJ NEW DELHI-110002
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since : 02/03/2020

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
JNANA
4572830  16/07/2020
ATUL KUMAR JAIN
BN-112, West Shalimar Bagh, Delhi -110088
Individual
Address for service in India/Agents address:
GUPTA VIKASH
H-5/4, SECOND FLOOR, SECTOR-16, ROHINI, NEW DELHI-110085.
Proposed to be Used
To be associated with:
4546918
DELHI
Rice, flour and preparations made from cereals, bread, pastry and confectionery, mustard; sauces, spices
Trade Marks Journal No: 1962, 24/08/2020 Class 30

4573038  17/07/2020
SHAHALUDEEN . M.
KANEEKARA VEEDU, MYLAPURE,UMAYANALLOOR P.O - 691 589, KOLLAM.
INDIVIDUAL

Address for service in India/Attorney address:
KRISHNAKUMAR G
NAMIJITH IP WORLD, 66/2870 A1, C.P UMMER ROAD, COCHIN - 682035

Proposed to be Used
CHENNAI
Coffee, Tea, Cocoa, Sugar, Rice Tapioca, Sago, Coffee Substitutes; Flour And Preparations Made From Cereals; Bread, Biscuits, Cakes, Pastry And Confectionery; Ices, Honey; Treacle, Yeast, Baking-Powder; Salt, Mustard; Pepper, Vinegar, Sauces, Spices, Ice.
4573107  17/07/2020
BLUE SKIES BUSINESS MANAGEMENT GROUP
Takshila, Building No. 23A, Flat No. 22, Mahakali Caves Road, Andheri East, Mumbai 400093
PARTNERSHIP FIRM
Address for service in India/Attorney address:
PUNIT KACHALIA
107B, Gayatri Dham, MG Road, Ghatkopar East, Mumbai - 400077
Proposed to be Used
MUMBAI
Spices, Tea and Coffee
4573211  17/07/2020
DHRUVA STAR FOODS PVT. LTD.
1, RAMAKRISHNAN SOCIETY, OPP. UDAY NAGAR, THANE (WEST), MUMBAI-400602, MAHARASHTRA

Proposed to be Used
MUMBAI
GOODS RELATED TO READY TO COOK FOOD LIKE CHAPATI INCLUDED IN CLASS-30
Sinaky

4573409  17/07/2020

SHAKIL HUSSAIN
110, DEKARKUCHI, P.O: SONESWAR, P.S: KAMALPUR, DIST: KAMRUP, STATE: ASSAM, PIN: 781382

Green Universe
INDIVIDUAL

Proposed to be Used
KOLKATA

Coffee, tea, sugar, rice, bread, ices; spices
CASSAVA

4573450    17/07/2020
AKSHAT JAJU
12 GL1 Dewan Center, SV Road, Jogeshwari W Mumbai - 400102, India.
An individual

Address for service in India/Attorney address:
MANISHA R SIDHPURA
Leonard Corporate Solutions. Pvt. Ltd. 305, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruze East, Mumbai-400098.

Proposed to be Used
MUMBAI
Tapioca and sago, Sugar, treacle, confectionery, Syrups and treacles, Topping syrups, Syrups for beverages, snacks and namkeens included in class 30.
SURVEER

4573627  17/07/2020

JAGDISHBHAI JAYANTILAL PATEL TRADING AS M/S. J. J. & CO.
D-213, NEW GANJ BAZAR, UNJHA- 384 170. DIST- MEHSANA. GUJARAT. INDIA.
A SOLE PROPRIETOR

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used

AHMEDABAD

DRIED CUMIN SEEDS, ANISEED, SESAME SEEDS, CARAWAY SEEDS USE AS A SEASONING, MUSTARD, DRIED CORIANDER SEEDS, FENUGREEK, CAROM SEEDS, FENNEL SEEDS, PROCESSED AMARANTH GRAINS, PEPPER SPICES, POPPY SEEDS FOR USE AS A SEASONING AND SPICES INCLUDED IN CLASS-30.
4573636  17/07/2020
HEENA KAUSHAR
C/O ASHFAQ ALAM, H NO 128, GANGA RAM PARK, NEAR RANHOLA POLICE STATION, NANGLOI WEST DELHI, DELHI 110041
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Coffee, Tea, Sugar, Cocoa, rice, Tapioca, Spices, Flour , Biscuits, Papads, Baked goods, confectionery, chocolate and desserts
Mohamed Yusuf, Proprietor of Aiara Icon of Natural
No. 15/18, Manickam, Maestry Street, Royapettah, Chennai 600014

Address for service in India/Attorney address:
Newton Reginald
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
Chennai
Batter mixes; Flour *; Wholemeal flour; Barley flour; Rice flour; Maize flour; Corn flour; Wheat flour; Nut flours; All-purpose flour; Flour and preparations made from cereals; Spices; Powdered spices; Baking spices; Curry spices; Oats, processed; Rice; Salt; Sugar *; Honey; Biscuits; Cookies; Processed grains; Processed cereals
AIBA
4573736  17/07/2020
NAMITA AGARWAL
Flat No.-2402, Tower-4, Sector -104, Noida (U.P.), Pin Code-201304, India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Proposed to be Used
DELHI
WHEAT PRODUCTS, ATTA, BESAN, MAIDA, SUJI, DALIYA, RICE, SPICES, SUGER, SATTU, HONEY, VERMICELLI,
PREPARATIONS MADE FROM CEREALS, NAMKEEN, BISCUITS, BREAD, RUSK, PASTRY, CONFECTIONERY, TOFFEE,
CANDY, CHOCOLATE, COOKIES, PASTRIES, TEA, COFFEE, COCOA, TAPIOCA, CHEWING GUM, JEERA, SOUNF,
ILAYACHI, HING, PEPPER, YEAST, SALT, ICE CREAM, BAKING POWDER, KACHARI, CORN, PUFFS, SNACKS, NOODLES,
BAKERY, SWEETS
MAGNETO
4573782  17/07/2020
DEEPAK SANJAY PATKE
SANJAY KIRANA STORE, SHIVAJI ROAD PARNER TAL-PARNER DIST-AHMEDNAGAR
SHRIGANESH FOOD PRODUCTS
INDIVIDUAL
Proposed to be Used
MUMBAI
SPICES, RICE FLAKES (POHA), RICE, SUGAR, SALT, NAMKEENS, SAGO, TEA, PASTRY AND CONFECTIONERY,
MUSTARD, SAUF, CONDIMENTS, TAPIOCA, JEERA, DAL, BISCUITS
TUKSO

4573893  17/07/2020
ADDANKI KAMESWARAO
6-1-66/1 , MIRAPAKAYALA MARKET , MEDRA STREET, PITHAPURAM, EAST GODAVARI , ANDHRA PRADESH - 533450
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Paan masala [as mints for breath freshening]; Curry powder; Cinnamon powder; Clove powder; Chilli powder; Spices; Curry spices; Curry [spice]
FAMAN

4573900  17/07/2020

MD AAMIR KHAN
34, RAFI AHMED KIDWAI ROAD, KOLKATA-700016

MOBILE SALES AND SERVICES

PROPRIETOR

Proposed to be Used

KOLKATA

COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, PAPAD, BREAD, PAstry AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS) SPICES, ICE AND ALL INCLUDED IN CLASS 30.
BTS MASALE

4573993  17/07/2020

BABITA CHAUDHARY
H.NO. 565 RAZAPUR KAVI NAGAR GHAZIABAD 201002
PROPRIETOR

Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
DELHI
Saunf, Hing, Basil seeds, sweet basil, Bay Leaf, Garam Masala, Turmeric Powder and other fall in class 30
CULINGS

4574022 17/07/2020

FEMY SABU

ARANGASSERY HOUSE, GRACE VILLA, KARAPUZHA, KOTTAYAM-686003, KERALA.

AN INDIAN NATIONAL

Address for service in India/Agents address:

L.R. SWAMI CO.

NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

SPICES; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
ZURICA
4574276  18/07/2020
SHASHIKANT D. SHAH
A/16 TRIKAM SAHEB APPT MAROL MAROSHI ROAD, ANDHERI EAST, MUMBAI 59
An Indian Inhabitant
Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, Cakes, pastries and confectionery; chocolate; Ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; Ice [frozen water], snack food, Processed Herbs, Baked Goods, Muesli Snacks, Cereal-Based Snacks, Flour, Biscuits, Toast, Pasta, Snack Items, Namkeens, Fried Snacks, Chow Chow, Fried Foods, Fruit Bars, Wafers & Namkeens, Mustard; Sweets, Bhujia, Saltish Preparations, Multigrain Namkeen, Chocolates Potato Chips, Noodles, Masala Dried Fruits, Bakery Products, Energy Bar, Protien Bar, Chanachur, Mixtures, Hot Gram, Fast Food, Dalmooth, Kakai Pouwa, Papad, Chips, Namkeen, Farsan, Fryms, Protein Foods, Corn Flour, Instant Ice-Cream Mix, Chiwda, Chikkies, Gazak, Ravadi Khaddi Shakkar (Sweets), Baking Powder, Pepper, Vinegar, Farina, Low Fat Namkeens, Nutrition Diet Foods, Oat Based Food, Dietary Suplements For Human, Food Supplements.
BATI KING

4574315    18/07/2020

GOPAL KRISHNA SHUKLA
B/1/178, ASSI, VARANASI - 221005, UP
Manufacturer and Merchant
Single Firm

Address for service in India/Agents address:
NAVEEN SHREE PANDEY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road).Sahibabad, Ghaziabad-201005, Uttar Pradesh

Proposed to be Used

DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
Trade Marks Journal No: 1962, 24/08/2020 Class 30

SANCAST VENTURE PRIVATE LIMITED
Plot No. 4-5, Block-D, Mugal Majra Road, Kunjpura, Karnal, Haryana (India)
Body Incorporate (Pvt. Ltd.)
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since : 17/09/2019
DELHI
Spices; Coffee, Tea, Cocoa and Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastry And Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Ice.
JENNIE

4574491    18/07/2020
M/S GOPAL G INDUSTRIES
ZIRA ROAD, VILLAGE DHALLE KE, DISTT. MOGA, PUNJAB.
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/06/2020

DELHI

NAMKEEN, GAZZAK, SWEETS, BISCUITS, CANDIES, BREAD, RUSK, BHUJIA, PUFFED CORN SNACKS, CEREAL-BASED SNACKS, WHEAT-BASED SNACKS, TAPIOCA-BASED SNACKS, RICE-BASED SNACKS, MUESLI SNACKS AND TORTILLA SNACKS, PASTA, MACRONI, PASTRY, CAKES, CHEWING GUMS, CANDIES, HONEY, PRESERVED GINGER, PROCESSED GARLIC FOR USE AS SEASONING, MUSHROOM SAUCES, COFFEE, TEA, CHOCOLATES, NOODLES, ICE CREAMS, FLOUR AND PREPARATIONS MADE FROM CEREALS, WHEAT FLOUR (MAIDA), SEMOLINA (SUJI), MAIZE (PROCESSED), SPICES, BULGUR (DALIA), BRAN PREPARATIONS FOR HUMAN CONSUMPTION, TURMERIC POWDERS FOR USE AS A CONDIMENT, SAGO, CONFECTIONERY, PULSE FLOUR (BESAN), PUFFED RICE, RICE, TAPIOCA, ARTIFICIAL COFFEE, MUSTARD, GREEN TEA, VINEGAR, SPICES, SALT, SUGAR, TOMATO SAUCES, SAUCES, MAYONNAISE-BASED SAUCES, CONDIMENTS, ICES, TREACLEs, YEAST, CORN FLAKES, CUSTARD POWDER, BAKING POWDER AND POHA.
GYANM

4574506    18/07/2020
SH. VINOD KUMAR PROPRIETOR OF M/S RADHA KRISHAN TRADERS
JAWAHAR KE ROAD, NEW PURANI CHUNGI, OPPOSITE NATHU RAM & SONS OIL, MANSA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :19/03/2020
DELHI
TEA.
4574543 18/07/2020
KEYA FOODS INTERNATIONAL PRIVATE LIMITED
KUTHIATHODE, THURAVOOR P.O., ALLEPPEY - 688532, KERALA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
1575912

CHENNAI
FLOUR AND PREPARATIONS MADE FROM FLOUR; CEREALS AND PREPARATIONS MADE FROM CEREALS; WHEAT, GRAINS, RICE AND CEREAL BASED SNACK FOOD; CORN BASED SNACK FOOD; RICE BASED COOKED FOOD; TEA, GREEN TEA AND ICED TEA; BAKERY PRODUCTS; BISCUITS, BREAD, COOKIES, CAKES, PASTRY AND PASTRY PRODUCTS; WAFERS, WAFER STICKS AND CRISPS; CHIPS (CEREAL PRODUCTS); CONFECTIONERY INCLUDING FRUIT SWEETS, CANDIES, TOFFEES, CHOCOLATES AND SUGAR SWEETS; PIE; CHOCOLATE PIES; TARTS; CHOCOLATE ECLAIR; CEREAL BASED ENERGY BARS; CORN FLAKES AND OAT FLAKES; MUESLI-BASED SNACK BARS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS AND INSTANT PUDDING MIXES; BAKING POWDER, CUSTARD POWDER, COCOA POWDER, VANILLA; VANILLA FLAVOURINGS FOR FOODSTUFFS AND BEVERAGES MAYONNAISE; SAUCES, INSTANT FOOD MIXES; PERMITTED FOOD FLAVOURS AND ESSENCES; SPICES; CURRY POWER AND PASTE; AROMATIC PREPARATIONS FOR FOOD; CONDIMENTS; ICE CREAM AND ICE CREAM MIX.
MANGALAMPALLI SAI KARTHIK TRADING AS GELATICA
1-1-21/A,Sri Laxmi Nagar,Manikonda,Hyderabad,Telangana State-500089
A proprietorship Firm
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :27/03/2018

CHENNAI
Ice Cream; Kulfi (Ice Cream); Dairy Ice Cream; Soft-Serve Ice Cream; Ice Cream Bars Confectionery, Milk Jam; Tea Beverages With Milk; chocolate-based Beverages With Milk; Butter Cookies; Butterscotch; Cheesecake; Cocoa; Prepared Cocoa Beverages; Cocoa-Based Drinks; Cocoa- Based Beverages; Coffee, Tea, Cocoa And Artificial Coffee; Chocolate; Confectionery; Chocolate Confections; Bread, Pastries And Confectionery; Biscuits; Rice-Based Snacks; Wheat-Based Snacks; Cereal-Based Snacks; Puffed Corn Snacks; Maize-Based Snacks; Papad (Cereal Based Snacks); Snack Mixes Consisting Of Crackers, Pretzels Or Popped Popcorn; Cheese Flavored Puffed Corn Snacks; Spices; Spiced Cookies; Powdered Spices; Spice Mixes; Flour.
DR. SATEJ M. PATEL
C/8, SUVAS APARTMENTS, NR. PARK AVENUE BUNGLOWS, GULAB TOWER ROAD, THALTEJ, AHMEDABAD 380059.
Individual Applicant
Address for service in India/Attorney address:
VIPUL KUMAR DAYHALAL BHEDA
A 202, Samudra Complex, Nr Klassic Gold Hotel, Sardar Patel Nagar, C G Roasd, Ahmedabad 380006

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
LORIK
4574608  18/07/2020
M/S APLON HEALTHCARE PRIVATE LIMITED
SHOP NO:99, JEEWAN PLAZA VIPUL KHAND, GOMTI NAGAR LUCKNOW – 226010, UTTAR PRADESH, INDIA
Body Incorporate

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS, BAKERY PRODUCTS INCLUDING BREAD, CAKE, BISCUITS, PASTRY AND CONFECTIONERY, CANDIES, CHOCOLATES, TOFFEES, ICE, HONEY, YEAST, BAKING POWDER, SALT, SPICES(WHOLE OR GROUND) MASALA, GROUND AND PASTE, MASALA, MASALA MIX, RICE, WHEAT, CORN AND CORN FLOUR, BESAN, SUJI, ATTA, PULSES AND FOOD PREMIX, INDIAN PREPARATIONS MADE FROM ABOVE INGREDIENTS.
Farms 2 Folk

4574786  18/07/2020

BALKISHAN SHARMA
10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097
Individual

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used

MUMBAI

Food and food articles including natural sweeteners, semolina, fried rice, spice extracts and, extruded snacks, ready to eat food products and snacks; confectionery, breads, biscuits, pasta, cakes, pastry, coffee, tea, cocoa, sugar, rice, salt, baking powder, spices, wheat flour, flour products made from cereals, mustard, honey, treacle, pepper, vinegar, ketchup and sauces (condiments), chocolates, ice-creams and desserts, bakery products, macaroni, noodles, spaghetti, vermicelli, yeast, processed grains, spices, processed herbs, being all food items and goods included in class 30.
COLOCAL

4574922   18/07/2020

SHEETAL SAXENA
PAKKA KATRA KAITHAL GATE, CHANDAUSI, SAMBHAL, UTTAR PRADESH -202412
INDIVIDUAL

Address for service in India/Attorney address:
RAMESH CHANDER SHARMA OF CORPORATE JUNCTION
B-7, GUPTA TOWER - II, PVR COMPLEX, VIKAS PURI, NEW DELHI - 110018
Used Since :01/07/2020

DELHI
Coffee, Coffee substitutes, Coffee drinks, Chocolate coffee, Iced coffee, Coffee bags, Coffee, Chocolates, Bakery products, Confectionery, Tea, Green tea, Tea leaves, Ginger tea, Herbal tea, Iced tea mix powders, teas and cocoa and substitutes thereof.
ClayHut
4574963    18/07/2020
DEBASHRI MUNSI
M-402, Swaraj, Moshi - Chikhali Road, Moshi, Pune -412105
natural person
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4575921  19/07/2020
M/S. RETRO PROCESS INTERNATIONAL
NO. 2/197, KODANGIPATTI, MANNUR, POLLACHI - 642 005, COIMBATORE DISTRICT, TAMILNADU.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S LAKSHMI
9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.
Proposed to be Used
CHENNAI
HONEY
4576606    20/07/2020
SUMIT BHAT
BLOCK - 165, FLAT NO. - 14, LANE - 26, MINI TOWNSHIP JAGTI, NAGROTA – 181221, JAMMU (J&K), INDIA
INDIVIDUAL

Address for service in India/Attorney address:
ANUSHA BHAT
GREENCORP LEGAL SOLUTIONS, H-1,802, THE MEADOWS, ADANI SHANTIGRAM, NEAR VAISHNODEVI CIRCLE, S.G. HIGHWAY, AHMEDABAD - 382421, GUJARAT, INDIA

Proposed to be Used
DELHI
PASTAS, PASTA PREPARATIONS, PUFFS AND SNACKS INCLUDED IN CLASS - 30
4576607  20/07/2020
SUMIT BHAT
BLOCK - 165, FLAT NO. - 14, LANE - 26, MINI TOWNSHIP JAGTI, NAGROTA – 181221, JAMMU (J&K), INDIA
INDIVIDUAL

Address for service in India/Attorney address:
ANUSHA BHAT

Proposed to be Used
DELHI
SAUCES, KETCHUPS, MAYONNAISE, MAYONNAISE AND KETCHUP BASED SPREADS INCLUDED IN CLASS - 30.
4576828  20/07/2020
SUJITH S
TC 24/1690/1, CHANDRATHUVAKKAL HOUSE, RISHIMANGALAM, VANCHIYOOR, TRIVANDRUM KERALA - 695035
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Papadums; Flour *; Wholemeal flour; Pulse flour; Plain flour; Rice flour; Nut flours; Wholemeal bread flour; Wheat flour; All-purpose flour; Spices